

NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 17.02.2025 TO 24.03.2025

PETITION , APPLICATIONS , ADDITIONALS

HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	14/10/2024	Company Appeal(Companies Act)	710102088062024		VS	Rule 63 of NCLT, 2016	19/03/2025	wrong filling contact to registry at room no 103 01124361890	Pankaj
2	23/10/2024	Company Petition IB (IBC)	710102092082024		STATE BANK OF INDIA VS DILBAG RAI CHAWLA	Section 95(1)	19/03/2025	No of objections 1.Pg-36 to 40,42,43,46,50,53,54,56,62,67,84,85,93,96,97,109 to 113,115,116,118,119,122,125,133,135,138,152,153 ,165,166,178,179,181,183,188,189,190,197,201,202 to 204,208,210,454,456,457, not clear Note .Need to true type copy or please upload clear copy final defects Note- please mention true type copy from to this page	SIDDHARTH SANGAL
3	14/11/2024	Company Appeal(Companies Act)	710102096512024		STATE BANK OF INDIA VS DILBAG RAI CHAWLA	Sec 252 (3)	6/3/2025	no of objections 1.stk 7 missed 2. Roc service missed	Karan Aggarwal
4	6/12/2024	Company Petition IB (IBC)	710102103402024		HYPRO ENGINEERS PRIVATE LIMITED VS PEGASI SPIRITS PRIVATE LIMITED	IBC Under Sec 9	24/03/2025	No of objections 1.Book marking missed with pagination according to the index 2.counsel details incomplete after index ,memo party.....etc. 3.section not mention in pdf 4.please delete extra pdf .5.need to true copy sign on annexure 6. court fee and welfare missed on vakalatnama in main petition 7.master data missed for PEGASI SPIRITS PRIVATE LIMITED	Aashutosh
5	9/12/2024	Company Petition IB (IBC)	710102104072024		TRI-STAR CREATIVE PRODUCTS PRIVATE LIMITED. VS PEGASI SPIRITS PRIVATE LIMITED	IBC Section 59	19/03/2025	No of objections 1.Pg-61 to 65,74,76,160 to 167 not clear 2.Reminder /5 Pdf not clear please upload clear copy	Arun Gupta
6	8/10/2024	Company Petition (Companies Act)	710102086302024		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS ORIENTAL TRIMEX LIMITED	Rule 11 of NCLT	19/03/2025	no of objections 1. section wrong in online portal vs pdf 2.respondent company master data missed 3.respondent company Moa and Aoa missed	Sarvam Ritam Khare
7	18/12/2024	Company Petition (Companies Act)	710102106742024		MUKESH GARG VS HERO MOTOCORP LIMITED	Sec. 59,Rule 11 of NCLT	19/03/2025	no of objections 3rd volume separately index missed	SHASHANK KUMAR
8	27/12/2024	Company Petition IB (IBC)	710102108702024		BFA INDIA PRIVATE LIMITED VS HERO MOTOCORP LIMITED	IBC Section 59	20/03/2025	No of objections 1.Pg-58,59,62,63,72,73,76,77,80 to 94,101,106,107,109,110,126,127,128 to 140,141,168,178,189,223 not clear 2.Reminder /5 Note-Pdf not clear please upload clear copy	Arun Gupta

9	27/12/2024	Company Appeal(Companies Act)	710102108622024		BFA INDIA PRIVATE LIMITED VS HERO MOTOCORP LIMITED	Sec 252 (3)	18/02/2025	stk 7 missed	ALAM
10	7/1/2025	Company Appeal(Companies Act)	710102001752025		BFA INDIA PRIVATE LIMITED VS HERO MOTOCORP LIMITED	Sec 252 (3)	17/02/2025	stk 7 missed	ALAM
11	11/1/2025	Company Petition IB (IBC)	710102003562025		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED (IN ITS CAPACITY AS TRUSTEE OF THE ACRE-49-TRUST) VS VALLEY IRON & STEEL CO. LIMITED	IBC under Sec 7	18/02/2025	No of objections 1.Form-B missed	Anwasha Dasgupta
12	22/01/2025	Company Petition IB (IBC)	710102008492025		AASHI ENGINEERING TECH VS GARDENIA AIMS DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	20/03/2025	No of objections 1.reply missed for demond notice or Need to 9-3-b affidavite Note-Petition not upload by you only upload proof of service	EKTA CHOUDHARY
13	24/01/2025	Company Petition IB (IBC)	710102009442025		MURTHAL AUTO PRIVATE LIMITED VS HYLEX HOME APPLIANCES INDIA PRIVATE LIMITED	IBC Under Sec 9	11/3/2025	No of objections 1.wrong file 2.please do properly file as a section 9	Prateek Kushwaha
14	25/01/2025	Company Petition (Companies Act)	710102009622025		NAVEEN JANGRA VS SKYTEX UNMANNED AERIAL SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25/02/2025	jurisdiction issue (company address hisar, harayana	SANJAY MISHRA
15	9/2/2025	Company Petition (Companies Act)	710102013532025		KULDEEPAK MITTAL VS HARVEST GLOBAL (SSP) PVT. LTD.	Sec. 59	25/02/2025	no of objections 2. brief synopsis missed 3. list of date missed 4. moa and aoa missed	Ishaan Karki
16	8/2/2025	Contempt Petition (IBC)	710102013392025		AJAYGUPTA RP OF JHUNSONS CHEMICALS PRIVATE LIMITED VS ANUKRITI GOEL	Rule 11 of NCLT, 2016	3/3/2025	No of objections 1.list of date events and brief synopsis missed 2.vakalatnama missed	Aditi Sharma
17	8/2/2025	Company Appeal(Companies Act)	710102013262025		AJAYGUPTA RP OF JHUNSONS CHEMICALS PRIVATE LIMITED VS ANUKRITI GOEL	Sec 252 (3)	17/02/2025	no of objections 1 .jurisdiction issue	FIROZ
18	13/02/2025	CA(A) Merger and Amalgamation(Companies Act)	710102014552025		G.R. SALES PRIVATE LIMITED VS ANUKRITI GOEL	Sec. 230-232, Sec 234	22/03/2025	no of objections 1. cs or advocate detail missed in index 2. brief synopsis missed 3. petition every page sign missed 4. 72-73,80-83,247-249 page not clear 5. both company master data missed	Pradeep Debnath

19	31/01/2025	Company Petition IB (IBC)	710102011582025		NEERAJ KUMAR DUBEY VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	10/3/2025	No objections 1. 104,128,195,196,197,198,199,199, 225,249,258,276,314 313,317,318,323,324, 486.....etc 532 to 542,557 to 565,632,633,634,635 to 640,647,648,649,653,682,683 to 689,691 to 699,716,718,754,783,812 to pdf not clear 3.pagination missed in pdf Note-pages not clear upload by you please upload clear copy Reminder/3	Gursat
20	12/2/2025	Company Petition IB (IBC)	710102014352025		CANARA BANK VS EQUINOX INDIA DEVELOPMENTS LIMITED	IBC under Sec 7	20/03/2025	L45101HR2006PLC095409 Office No 01-1001, We Work, Blue One Square Udyog Vihar Phase 4 Rd, Gurgaon, Gurugram, Haryana, India, 122016 file shuld be in chandigarh	HITESH SACHAR
21	13/02/2025	Company Petition IB (IBC)	710102014882025		TATA CAPITAL LIMITED VS AANCHAL BHATIA	Section 95(1)	13/03/2025	No of objections "No of objections 1.master data missed Note-reminder 2" for UTTAM CYLINDERS PRIVATE LIMITED	ARGUS PARTNERS
22	12/2/2025	Company Petition IB (IBC)	710102014392025		SITAL LEASING AND FINANCE LTD VS SYBLY INDUSTRIES LIMITED	IBC under Sec 7	18/02/2025	Wrong jurisdiction L17111 UP1988PLC009594 PAWAN PURI MURADNAGAR, GHAZIABAD, Uttar Pradesh, India, 201206	Arjun Maheshwari
23	14/02/2025	Company Petition IB (IBC)	710102015172025		TATA CAPITAL LIMITED VS KARAN BHATIA	Section 95(1)	13/03/2025	No of objections 1.master data missed Note-reminder 2	ARGUS PARTNERS
24	8/2/2025	Company Petition IB (IBC)	710102013302025		ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	21/02/2025	No of objections 1.Pg-36 to 60,116 to 125,188 to 208,265 to 278,309 to 319, not clear 2.please mention true type copy from to where 3.date missed in vakalatnama 4.Form-2,Form-B missed for IRP please contact to registry regarding your file 103	Abhishek Yadav
25	13/02/2025	Company Appeal(Companies Act)	710102014522025		ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED	Sec 252 (3)	17/02/2025	no of objections 1. case type wrong 2. index numbering missed 3. counsel detail missed in index 4. APPELLANTS and counsel sign missed in prayer and other side 5. application every page sign missed 6. stk 7 missed 7. vakaltanama missed 8. proof of service missed 9. true copy and sign missed in annexure	Aishwarya Adlakha
26	11/2/2025	Company Appeal(Companies Act)	710102013982025		ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED	Sec 252 (1)	21/03/2025	no of objection 1 AoA page are cut 2. Roc service missed	Satpreet Singh
27	17/02/2025	Company Petition IB (IBC)	710102015732025		ELSEVIER B.V. VS SCIENTIFIC INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	21/02/2025	No of objections 1.Pg-39 to 54,113 not clear	Vinayak
28	18/02/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102015992025		SUPERMAC INDUSTRIES (INDIA) LIMITED VS SCIENTIFIC INTERNATIONAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	21/02/2025	wrong file	SP Singh
29	18/02/2025	Company Petition IB (IBC)	710102016062025		MUKESH VERMA VS KARNATAKA BANK LTD.	Section 94(1)	21/02/2025	No of objections 1.Service missed 2.Pg-40 to 43\\ not clear	UTKARSH BHATT

30	18/02/2025	Company Petition IB (IBC)	710102016052025		ABHINANDAN ART ORNAMENTS PRIVATE LIMITED VS KARNATAKA BANK	Section 94(1)	21/02/2025	"No of objections 1.Service missed 2.Pg-40 to 43 not clear"	UTKARSH BHATT
31	19/02/2025	Company Petition (Companies Act)	710102016322025		SHIELD SECURITIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 58(3)	24/02/2025	no of objections 1. due to payment section 87A 2. 124-126,129 page not clear	ALAM
32	20/02/2025	Company Petition (Companies Act)	710102016522025		SHUBHAM GUPTA VS RAJESH KUMAR GUPTA	Sec. 58(3)	3/3/2025	no of objection 1. index missed 2. every page numbering missed 3. memo of parties, brief synopsis and list of date and event missed 4. every page sign missed 5. affidavit missed 6. company master data missed 7. Moa and Aoa missed 8. vakaltanama missed 9. proof of service missed	ALAM
33	20/02/2025	Company Petition (Companies Act)	710102016712025		MANOJ KUMAR DAWAR VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	20/03/2025	no of objection 1. bookmarking are mandatory 2. date missed in vakaltanama 3. OCR missing	Sandeep
34	22/02/2025	Company Petition IB (IBC)	710102017152025		APEX HOMES PRIVATE LIMITED VS SANGHVI BEAUTY & TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	27/02/2025	U72900PN20 1 5PTC 1 56163 wrong jurisdiction	SATYENDER KUMAR
35	20/02/2025	Company Petition (Companies Act)	710102016732025		MANOJ KUMAR DAWAR VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	20/03/2025	no of objections 1. bookmarking are mandatory 2. OCR missing 3. date missed in vakaltanama	Sandeep
36	21/02/2025	Company Appeal(Companies Act)	710102016902025		MANOJ KUMAR DAWAR VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 252 (3)	6/3/2025	no of objections 1.bookmarking are mandatory 2. OCR missing 3. 233-269 page not clear 4. 3rs court fee missed in vakaltanama 5. master index missed 6. proof of service not clear	SAURABH
37	22/02/2025	Company Petition IB (IBC)	710102017122025		INDIAN BANK VS SUSHIL BHATIA	Section 95(1)	12/3/2025	No of objections 1.Book marking missed with thw pagination in index 2.master index missed 3.Pg-153,169,185 to 191,208 to 215,218,23 1,232,261,274 not clear 4.court fee missed in vakalatnama	Anant Gautam
38	25/02/2025	Company Petition IB (IBC)	710102017722025		THE KARUR VYSYA BANK LIMITED VS SUMIT GOYAL	Section 123	21/03/2025	No of objection 1.Need to be file as a application 2.Case type wrong Interlocutory Application (I.B.C) 3.Main case not link 4.Main case not mention in pdf	Somit
39	23/02/2025	Company Petition IB (IBC)	710102017292025		UNIQUE WASTE PROCESSING COMPANY LIMITED VS SUMIT GOYAL	IBC Under Sec 10	10/3/2025	no of objections 1.section not mention in index	Wamika

40	25/02/2025	Company Petition IB (IBC)	710102017642025		ALPHA (INDIA) PROPERTIES LIMITED VS GANPATI HYDRO POWER PRIVATE LIMITED	IBC under Sec 7	22/03/2025	No of objections 1.please delete extra pdf 2.Book karking missed with the pagination according to the index 3.Brief synopsis missed 4.council details missed after index 5.OCR missed 6.Form-B ,IRP certificate missed 7.Pg-22,99,102, not clear 8.vakalatnama missed Note-section 7 file not allowed by RP please contact to regsitry regarding your file ssc block 12	RAJINDER
41	22/02/2025	Company Petition IB (IBC)	710102017212025		INDIAN BANK VS MS KAVITA BHATIA	Section 95(1)	20/03/2025	No objections 1.master index missed 2.pg-130,171,187,188 to 193,210 to 217,220,234,236,263 not clear	Anant Gautam
42	23/02/2025	Company Petition IB (IBC)	710102017332025		PUNJAB & SIND BANK VS AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	22/03/2025	No of objections 1.please attached master index before volume-1 index 2.Pg-53 to 59,71 to 89,146,153 to 164,166 to 168,266,275,276,301,304,306,339,340,not clear	Seema Gupta Advocate
43	22/02/2025	Company Appeal(Companies Act)	710102017162025		PUNJAB & SIND BANK VS AMAN HOSPITALITY PRIVATE LIMITED	Sec 252 (1),Sec 252 (3)	28/02/2025	no of objections 1. case type wrong 2. brief synopsis and list of date missed 3. all petitioner add in online portal 4. 50,55,63-68 page not clear 5. 57-62,69-75 page english translation missed 6. kindly court fee and welfare put vakaltanama space area 7. income tax service missed	Saral
44	19/02/2025	Company Petition IB (IBC)	710102016172025		RAJIV JAIN VS PUNJAB NATIONAL BANK	Section 94(1)	25/02/2025	No of objections 1.Book marking missed with the according to the index wit the paginations 2.Pg-Pge 46 to 64 double in pdf please delete	Aman
45	19/02/2025	Company Petition IB (IBC)	710102016162025		SANJIV JAIN VS PUNJAB NATIONAL BANK	Section 94(1)	25/02/2025	"No of objections 1.Book marking missed with the according to the index wit the paginations 2.Pg-Pge 46 to 64 double in pdf please delete "	Aman
46	25/02/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102017852025		K AND I FASHIONS PRIVATE LIMITED VS PUNJAB NATIONAL BANK	Rule 11 of NCLT	4/3/2025	1. case type wrong. 2. add all company in online portal. 3. vakalatnama compulsory.	DHRUV GUPTA
47	26/02/2025	Company Petition (Companies Act)	710102018132025		MRS. ELIZABETH CHAWLA VS VANTAGE CONSTRUCTION PRIVATE LTD	Sec 424 (3)	24/03/2025	no of objection 1.226 and 227 missed. 2. case type wrong	Mayank Joshi
48	26/02/2025	Company Petition (Companies Act)	710102018172025		MRS. ELIZABETH CHAWLA VS EARL CHAWLA AND COMPANY PRIVATE LIMITED	Sec 424 (3)	24/03/2025	no of objections case type wrong	Mayank Joshi
49	26/02/2025	Company Petition (Companies Act)	710102017952025		RAHUL KUMAR VS JM COLLECTION PRIVATE LIMITED	Sec. 130(1)	4/3/2025	no of objections 1. petition every page sign missed 2. company master data missed 3. Moa and Aoa missed 4. 1rs court fee missed in vakaltanama	Prakash Legal Advisers
50	28/02/2025	Company Petition (Companies Act)	710102018862025		SUNIL KUMAR AHUJA VS KING PACEINFORMATION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/3/2025	no of objection 1. bookmarking are mandatory 2. petition every page sign missed 3. all pdf merge and final pdf then checked file properly 4. incomplete file	VIVEK

51	1/3/2025	Company Petition IB (IBC)	710102019122025		NAPIN IMPEX LIMITED VS ISHI OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	10/3/2025	NO of objections 1.book marking missed with thw pagination acording to the index 2.please merge pdf in single pdf petition maximum 200 pages for signle volume 3.pagination missed in index 4.sign missed after index 5.need to sign every where 6.need to notary on affidavit 7.need to true copy sign on every page of annexure 8.vakalatnama missed 9.master data missed 10.incomplete file please do peroperly file	gaurav singhal
52	28/02/2025	Company Petition IB (IBC)	710102018832025		NEELKANTH CONSTRUCTION PRIVATE LIMITED VS PATEL ENGINEERING LIMITED	IBC Under Sec 9,IBC Under Sec 9	6/3/2025	No of objections PATEL ENGINEERING LIMITED wrong jurisdiction	BHARAT ARORA
53	1/3/2025	Company Petition (Companies Act)	710102019082025		SUNIL KUMAR AHUJA VS MEGA MIND REAL ESTATE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/3/2025	no of objections 1. bookmarking are mandatory 2. petition every page sign missed 3. 2nd volume index missed 4. 179-206,269-305 english translation missed 5. company master data missed 6. 1rs court fee missed and date missed in vakalatnama 7. kindly extra pdf remove 8. proof of service missed	VIVEK
54	1/3/2025	Company Petition (Companies Act)	710102019042025		SUNIL KUMAR AHUJA VS VERVE GARMENT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/3/2025	no of objection 1. bookmarking are mandatory 2. petition every page sign missed 3. counsel and petitioner sign missed in prayer 4. all annexure true copy and sign missed 5. company master data missed 6.2nd volume index missed 7. 81-82,112,117 page are blank 8. 160-188,250-286 page english translation missed 9. double numbering 10. 1rs court fee missed in vakalanama 11. proof of service missed	VIVEK
55	1/3/2025	Company Petition IB (IBC)	710102019132025		NAPIN IMPEX LIMITED VS SHRI SHYAM OVERSEAS LLP	IBC Under Sec 9	10/3/2025	NO of objections 1.book marking missed with thw pagination acording to the index 2.pagination missed in index 3.sign missed after index 4.need to sign on every where in file 5.affidavit not notarized 6.pagination missed in pdf 7.need to true copy sign on every page of annexure 8.vakalatnama missed Note -please merge pdf in single pdf petition maximum 200 pages for signle volume	gaurav singhal

66	6/3/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102020372025		KRISHNA ASSOCIATES PRIVATE LIMITED VS ARUN KUMAR MISHRA	Sec. 230-232 - Second Motion	11/3/2025	no of objections 1. brief synopsis missed in index 2. 156,202,203,210,211,222-225,264,265,272, page not clear 3. all news paper not clear	Gursat
67	5/3/2025	Company Petition (Companies Act)	710102020052025		SUNIL MAGO VS BHAVE ELECTRIC VEHICLES PRIVATE LIMITED	Sec. 7(7),Sec. 169(4)	21/03/2025	no of objections 1. due payment section 203 and 118 2. 6,39 page not clear 3. petition every page sign missed 4. 1rs court fee and 25rs welfare missed in vakaltanama 5. company master data missed 6. Moa and Aoa missed 7. 41 page missed	Tarun
68	7/3/2025	Company Petition IB (IBC)	710102020482025		MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER VS MR RAKESH TAKYAR	Sec 42	12/3/2025	No fo objections 1.case type wrong 2.main case not link 3.list of date events missed 4.Pg-18,33,34,45,47,51,59,61,63,65 not clear 5.court fee missed	Manu Chaturvedi
69	7/3/2025	Company Appeal(Companies Act)	710102020562025		MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER VS MR RAKESH TAKYAR	Sec 252 (3)	12/3/2025	no of objections 1. income tax service wrong	Aman
70	8/3/2025	Company Petition IB (IBC)	710102020812025		MANISHA RAWAT VS MR RAKESH TAKYAR	IBC Section 59	17/03/2025	"No of objections 1.Pg-23,24,25,26,30,46,47,48,49,67,69,80,82,107,109,116,117,186,189 not clear "	AJAY KUMAR JAIN
71	7/3/2025	CA(A) Merger and Amalgamation(Companies Act)	710102020672025		DELHI WAREHOUSING PVT LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec. 441	22/03/2025	no of objections 1. bookmarking numbering missed as per index 2. memo of parties,(respondent company missed) 4. 48-56 page not clear 5. 2nd volume separately index missed 6.25rs welfare missed in all vakaltanama 7. proof of service missed 8. case type wrong	Sujoy
72	10/3/2025	Company Petition IB (IBC)	710102021202025		CANARA BANK VS SMT KAMLESH GUPTA PERSONAL GUARANTOR OF M/S JKAK INDUSTRIES PVT. LTD	Section 95(1)	12/3/2025	No of objections 1.wrong jurisdiction	Abhishek
73	10/3/2025	Company Petition IB (IBC)	710102021172025		CANARA BANK VS SH. MOOL CHAND GUPTA PERSONAL GUARANTOR OF M/S JKAK INDUSTRIES PVT. LTD	Section 95(1)	12/3/2025	"No of objections 1.wrong jurisdiction"	Abhishek
74	10/3/2025	Company Petition IB (IBC)	710102021192025		CANARA BANK VS SH. ANKUSH GUPTA PERSONAL GUARANTOR OF M/S JKAK INDUSTRIES PVT. LTD	Section 95(1)	12/3/2025	"No of objections 1.wrong jurisdiction"	Abhishek

75	8/3/2025	Company Petition IB (IBC)	710102020892025		DR. SHIVINDER MOHAN SINGH THROUGH RP VS SH. ANKUSH GUPTA PERSONAL GUARANTOR OF M/S JKAK INDUSTRIES PVT. LTD	Section 94(1)	12/3/2025	No of objections 1.pagination wrong volume-4 2.pagination wrong volume-7, 3.pagination wrong in all volume 4.Need to true copy sig n on every page of annexure 5.Pg-1073 to 1082,1092,1171 to 1175,1235 not clear 6.need to master data al files on page no 27	ADITYA
76	8/3/2025	Company Petition (Companies Act)	710102020962025		JULIET APPARELS PRIVATE LIMITED VS HINAL P. TREVADIA	Application under any other provisions	21/03/2025	no of objections 1. section wrong in pdf 2. this file is company petition IBC kindly move ibc section and case type	Advocate Bhavin Gada
77	11/3/2025	Company Petition (Companies Act)	710102021472025		SH. CHETAN GARG (EX. DIRECTOR) VS MORRIS LAMINATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18/03/2025	no of objections 1. 124-139,175-199 page not clear 2. 25rs welfare missed in vakaltanama 3. Aoa missed	Sunil Kumar
78	11/3/2025	Company Petition (Companies Act)	710102021462025		TRL RICELAND PRIVATE LIMITED VS MORRIS LAMINATES PRIVATE LIMITED	Sec. 55(3)	18/03/2025	no of objections 1. kindly remove extra pdf and upload final pdf then checked proper file 2. proof of service missed 3. company master data missed	Alok Jain
79	12/3/2025	Company Petition IB (IBC)	710102022032025		AERCOMFORT PRIVATE LIMITED VS TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	IBC Under Sec 9	21/03/2025	No of objections 1.OCR missed 2.Pg-51 not clear	Sarthak
80	12/3/2025	Company Petition IB (IBC)	710102021852025		HOUSE OF GRAINS (INDIA) PRIVATE LIMITED VS TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	IBC Section 59	22/03/2025	No of objections 1.Pg-153,214,215,292,380,381 not clear	Chetan
81	13/03/2025	Company Petition IB (IBC)	710102022172025		KOTAK MAHINDRA BANK LIMITED VS ASHIANA FINCAP PRIVATE LIMITED	IBC under Sec 7	21/03/2025	"No of objections 1.volume wise index missed 2.Pg-52 to 61,64 to 82,85 to 90,98 to 102,104,108 to 111,115 to 116,126 to 133, 3.need to true copy sign on every page of annexure 4.please mention true type copy on every page from where 5.some page in hindi please need to true type copy 6."	MAHIP DATTA PARASHAR
82	11/3/2025	Company Petition (Companies Act)	710102021672025		PRAMOD KUMAR GOEL AND ORS VS SURYA FOUNDRY PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	18/03/2025	no of objections 1. bookmarking are mandatory 2. counsel sign missed in index and other side 3. company master data missed 4. Moa and Aoa missed 5. Vakaltanama missed 6. incomplete file	Sujoy
83	12/3/2025	Company Petition IB (IBC)	710102021752025		MEDPRO CARE SOLE PROPRIETORSHIP FIRM OF MS. RAJNESH VS SUNHILL HOSPITALS PRIVATE LIMITED	IBC Under Sec 9	21/03/2025	No of objections 1.section not mention in index 2.Pg-186,196,203,222,225,228,234,237,240,246,249,252,255,258,261,264,267,270,273,280,285,290,295,300,305,310,315,320,325,330,335,340,345,349,354,359,363,366,370,375,383,387,391,396,399,404,411,416,421,426,431,436,441,445,449,453,467,472,477,481,485,490,494,498 no clear	Varun Singh

84	11/3/2025	Company Petition (Companies Act)	710102021702025		KANTI DEVI VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18/03/2025	no of objections 1. bookmarking numbering missed 2. brief synopsis and list of date missed 3. form 11c missed 4. 2rs court fee and 25rs welfare missed in vakaltanama	ARTI
85	11/3/2025	Company Petition (Companies Act)	710102021692025		SHIPRA GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18/03/2025	no of objections 1. bookmarking are mandatory 2. brief synopsis and list of date missed 3. form 11c missed 4. 3rs court fee and 25rs welfare missed in vakaltanama 5. kindly remove extra pdf	ARTI
86	13/03/2025	Company Appeal(Companies Act)	710102022082025		SHIPRA GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 252 (3)	22/03/2025	no of objection 1. bookmarking are mandatory 2. index numbering missed 3. counsel sign missed in index and other side 4. petition every page sign missed 5. petitioner and counsel sign missed in prayer 6. company master data missed 7. income tax service wrong 8. vakaltanama missed 9. all annexure page sign and true copy missed	Shivam
87	12/3/2025	Company Petition (Companies Act)	710102022022025		HMT CONSTRUCTION AND INTERIOR PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1)	21/03/2025	no of objections 1. case type wrong 2. all extra pdf remove and upload final pdf then checked your file	Rajni Bhardwaj
88	13/03/2025	Company Petition IB (IBC)	710102022132025		KOTAK MAHINDRA BANK LIMITED VS MAG.T EXIM LIMITED	IBC under Sec 7	19/03/2025	No of objections 1.volume wise index missed 2.Pg-52 to 61,64 to 82,85 to 90,98 to 102,104,108 to 111,115 to 116,126 to 133, 3.need to true copy sign on every page of annexure 4.please mention true type copy on every page from where 5.some page in hindi please need to true type copy 6.	MAHIP DATTA PARASHAR
89	13/03/2025	Intervention Petition (IBC)	710102022062025		RPS ASSOCIATES VS MR. MUKUL KUMAR	Sec 60(5)	21/03/2025	1. proof of service missing. 2. page no. 49 to 52,63 are not clear. 3. need to translate all hindi pages. 4. need every page sign and true copy in annexure. 5. case type wrong. 6. briefsynopsis and list of date events missing. 7. sign and true copy not showing properly in annexure.	ARIHANT
90	12/3/2025	CA(A) Merger and Amalgamation(Companies Act)	710102021822025		EUROASIA HOLDINGS PRIVATE LIMITED VS MR. MUKUL KUMAR	Sec. 230-232, Sec 234	21/03/2025	no of objections 1. bookmarking are mandatory 2. master index missed 3. every volume separately index missed 4. all affidavit notary missed 5. incomplete file 6. vakaltanama missed 7. valuation report missed	Himanshu Satija

96	14/03/2025	Company Petition IB (IBC)	710102022622025		VISHAKHA ARORA VS ALTIN TRADING PRIVATE LIMITED	Section 94(1)	19/03/2025	No of objections 1.Book marking missed with the pagination according to the index 2.OCR missed 3.Pg-32,47,48,65,66,67 to 74,87,88,89,90,91,92,93,94,95,98,99,100,101,102,112,114,116,118,119,120 to 129,132,133,134,135,136,140,141,158 to 166,185,182 not clear 4.need to true copy sign on every page of annexure 5.ticket not allowed on content of vakalatnama 6.court fee welfare missed on vakalatnama	SANDEEP
97	14/03/2025	Company Petition IB (IBC)	710102022642025		SUKRITI ARORA VS ALTIN TRADING PRIVATE LIMITED	Section 94(1)	19/03/2025	"No of objections 1.Book marking missed with the pagination according to the index 2.OCR missed 3.Pg-49,51 to 58,71,72 to 96,100 to 104,108,109,118,119, not clear 4.need to true copy sign on every page of annexure 5.ticket not allowed on content of vakalatnama 6.court fee welfare missed on vakalatnama"	SANDEEP
98	14/03/2025	Company Petition IB (IBC)	710102022502025		CANARA BANK VS RATTANINDIA ENTERPRISES LIMITED	IBC under Sec 7	19/03/2025	No of objections 1.Pg-48 to 72,116,118,185,186,187,188,197 to 214,216,217,219 to 225,234 to 237,242,243,244,245 to 249,293 to 325 not clear	HITESH SACHAR
99	13/03/2025	Company Petition (Companies Act)	710102022382025		NEWBY INDIA PRIVATE LIMITED VS RATTANINDIA ENTERPRISES LIMITED	Sub-Section (1) Of Section 66.	22/03/2025	no of objection 1.memo of parties missed 2. counsel detail missed in index	Rahul
100	13/03/2025	Company Petition (Companies Act)	710102022412025		BHARTIYA SAMRUDDHI FINANCE LIMITED VS RATTANINDIA ENTERPRISES LIMITED	Sub-Section (1) Of Section 66.	21/03/2025	no of objections 1. company master data missed 2. 3rs court fee and 25rs welfare missed in vakaltanama	Bhartiya Samruddhi Finance Limited
101	13/03/2025	CA(A) Merger and Amalgamation(Companies Act)	710102022232025		VINMAN HEALTH PRIVATE LIMITED VS AALOHA LIFESCIENCES PRIVATE LIMITED	Sec. 230-232, Sec 234	24/03/2025	no of objection 1. brief synopsis and list of date missed 2. master index missed 3. 99-106,138-139,202,206,241,318,319 page not clear 4. valuation report missed 5. kindly remove parties as respondent and add them in petitioner side as per memo of party in online portal.	VARSHA
102	21/03/2025	Company Petition (Companies Act)	710102024052025		TOSHAH GARG VS GARG ACRYLICS LIMITED & ORS.	Sec. 241(1)	24/03/2025	no of objections - kindly remove court fee and put some space area, and 25rs welfare missed	Raghav Kakkar
103	21/03/2025	Company Petition IB (IBC)	710102023882025		CREATIVE CAPITAL SERVICES LIMITED VS RAJIV GOYAL	Section 95(1)	24/03/2025	No of objections 1.pagination missed in book markinf 2.pagination missed in last pdf	SAJAL JAIN
104	25/09/2024	Interlocutory Application (I.B.C)	710102082192024	COMPANY PETITION IB (IBC)/1022(ND)2018	KRIPA SHANKER PRASHAD VS MUKESH GUPTA	Sec 66(1)	19/03/2025	1. 3Rs court fee and date missing in vakalatnama. 2. NCLT headline missing in vakalatnama. 3. Remove double pdf	Amol Chitravanshi
105	2/10/2024	Interlocutory Application (I.B.C)	710102084402024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	25/02/2025	1. page no. 57 to 59,66 to 70,75,89 are not clear.	Ashutosh

106	2/10/2024	Interlocutory Application (I.B.C)	710102084392024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016, Sections 60(5)/Regulation 13	27/02/2025	1. page no. 51,52,53,54,55, 58,62 89 are not clear.	Ashutosh
107	2/10/2024	Interlocutory Application (I.B.C)	710102084412024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISHWANADHA SARMA	Rule 11 of NCLT, 2016, Sections 60(5)/Regulation 13	27/02/2025	1. page no. 46,48,50 to 56 ,88 are not clear.	Ashutosh
108	16/10/2024	Interlocutory Application (I.B.C)	710102089502024	COMPANY PETITION IB (IBC)/1095(ND)2019	MAYA GUPTA VS AYYAGARI VISHWANADHA SARMA	Reg. 15 of IBBI (Liq.) Regulation 2016	20/02/2025	1. Case type wrong choose IA (Liq.) Progress Report	Maya Gupta
109	17/10/2024	Interlocutory Application (I.B.C)	710102090172024	COMPANY PETITION IB (IBC)/147(ND)2024	RITCO TRAVELS AND TOURS PRIVATE LIMITED /OBJECTOR VS UNIVERSAL JOURNEYS INDIA PRIVATE LIMITED	Application under any other provisions- IBC	19/02/2025	1. memo of party missing	Atul Agarwal
110	21/10/2024	Miscellaneous Application (IBC)	710102091292024	COMPANY PETITION IB (IBC)/48(PB)2020	DINESH KUMAR TIWARI VS VEKAS KUMAR GARG	Sec 60(5)	3/3/2025	1.case type wrong choose Interlocutory Application (I.B.C) 2. remove double pagination. 3. volume 2 index make properly	A.K ASSOCIATES law offices
111	21/10/2024	Interlocutory Application (I.B.C)	710102091442024	COMPANY PETITION IB (IBC)/394(ND)2022	SATNAM GLOBAL INFRAPROJECTS LIMITED VS M/S SUNDER ENGINEERING WORS THROUGH MR. SIDDHANT JAIN	Sec 60(5)	17/03/2025	1.applicant respondent fill online as per mop according to application SATNAM GLOBAL INFRAPROJECTS LIMITED should be applicant or M/s Sunder Engineering Works should be respondent change accordingly in memo party in pdf	SUMAN KUMAR
112	30/11/2024	Company Appeal (IBC)	710102101812024	COMPANY PETITION IB (IBC)/657(ND)2021	MRS. ARUN LATA GUPTA VS REVITAL REALITY PRIVATE LIMITED	Sec 60(5)	25/02/2025	No of objections 1.sign missed after index need to every where 2.service missed 3.case type wrong 4.Pg-40,41,48, not clear	BHARAT ARORA
113	4/12/2024	Interlocutory Application (I.B.C)	710102102852024	COMPANY PETITION IB (IBC)/410(ND)2022	KARUR VYSYA BANK VS SEEMA MITTAL	Section 123	17/03/2025	1. Prayer missing make properly in page no 39	Prateek Kushwaha
114	1/12/2024	Restoration Application (Companies Act)	710102101962024	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT	20/03/2025	1. Pdf not clear its blur.	ANAND
115	16/12/2024	Interlocutory Application (I.B.C)	710102106282024	COMPANY PETITION IB (IBC)/1022(ND)2018	IDBI BANK LTD. VS M/S ROHTAS PROJECTS LTD.	Rule 11 of NCLT, 2016	21/03/2025	1. memo of parties mismatch according your online portal. 2. page no. 65,66 are not clear. 3. page no. 2 are blank.	KRISHAN KUMAR
116	3/1/2025	Interlocutory Application (I.B.C)	710102000452025	COMPANY PETITION IB (IBC)/531(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST VS REALTECH PROPERTY SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	21/02/2025	1 details of applicant &&& respondent fill online as per Memo of party of Application pdf. (refer point 1) IA title must be according to your MOP REALTECH PROPERTY SOLUTIONS PRIVATE LIMITED should be applicant or DICKEY ALTERNATIVE INVESTMENT TRUST should be respondent make memo of party accordingly	Gollamudi Sri Harsha Datta

117	2/1/2025	Interlocutory Application (I.B.C)	710102000182025	COMPANY PETITION IB (IBC)/921(ND)2020	DEEPIKA BHUGRA PRASAD VS REALTECH PROPERTY SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	17/03/2025	1. True copy sign missing in annexure 11	Shrey
118	10/1/2025	Interlocutory Application (I.B.C)	710102003482025	COMPANY PETITION IB (IBC)/479(ND)2023	MANOJ KUMAR SALUJA VS MG MOBILES INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/02/2025	1. Bookmarking as per index with page number 2 Memo party missing attach but should be top of the pdf	SNEHA BOTWE
119	11/1/2025	Interlocutory Application (I.B.C)	710102003642025	COMPANY PETITION IB (IBC)/157(PB)2021	AXIS BANK LIMITED VS SURENDRA RAJ GANG	Sections 60(5)/Regulation 13	17/03/2025	1. Bookmarking missing in volume 1 2. Page no 223 224 225 232 to 241 249 to 360 378 to 402 429 431 433 705 706 777 714 to 723 750 1180 to 1189 1461 to 1572 1676 2104 2150 to 2163 2166 to 2178 2261 to 2346 2349 to 2401 2516 to 2520 not clear. 3. Vakalatnama compulsory. 4. Remove extra PDF of Vol 1	Avdresh Bairwa
120	18/01/2025	Interlocutory Application (I.B.C)	710102007302025	COMPANY PETITION IB (IBC)/1397(PB)2019	VOLGA ESTATES PRIVATE LIMITED VS NARENDER KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Rule 11 of NCLT, 2016	13/03/2025	1. case type wrong choose Interlocutory Application (I.B.C)	Aditya Nayyar
121	21/01/2025	Interlocutory Application (I.B.C)	710102007942025	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS NARENDER KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Rule 11 of NCLT, 2016	4/3/2025	1. Applicant respondent fill online as per mop or IAs title fill as per mop reminder 5 new objections sorry for your inconvenience we have little bit doubt about proof of service missing so we are humbly request you sir plz contact helpdesk 01124363846 regarding this objection 4th time we are sending back this file you are keep on uploading and refiling same as it is . so request you pls contact help desk ...	Rajiv Malik
122	21/01/2025	Interlocutory Application (I.B.C)	710102008012025	COMPANY PETITION IB (IBC)/335(ND)2022	MOHIT KUMAR GUPTA VS POOJA MALHOTRA	Application under any other provisions- IBC	19/03/2025	1. POOJA MALHOTRA mention in pdf as respondent as per online portal	Rajiv Malik
123	22/01/2025	Interlocutory Application (I.B.C)	710102008482025	COMPANY PETITION IB (IBC)/446(ND)2017	NABARD CONSULTANCY SERVICES PRIVATE LIMITED VS IAP COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/02/2025	1. case type wrong choose restoration	Chamber of Advocate Rishi Kapoor
124	28/01/2025	Interlocutory Application (I.B.C)	710102010312025	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA LIQUIDATOR OF FE INDIA LTD VS IAP COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	19/02/2025	case type wrong	Aditi Sharma
125	1/2/2025	Interlocutory Application (I.B.C)	710102011792025	COMPANY PETITION IB (IBC)/453(ND)2022	JPM INDUSTRIES LIMITED VS ORKUS PRIVATE LIMITED	Sec 60(5)	7/3/2025	1. memo of parties mismatch according your online portal. 2. counsel details missing in memo of parties. 3. bookmarking compulsory with page numbering.	MADHURA

126	4/2/2025	Interlocutory Application (I.B.C)	710102012272025	COMPANY PETITION IB (IBC)/363(ND)2024	A.M.A. IMPEX VS EXPERIO TECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/03/2025	1. need every page sign in application. 2. need every page sign and true copy in annexure. 3.Applicant respondent fill online or IAs title fill online as per application or make mop as per application	Anurag
127	3/2/2025	Interlocutory Application (I.B.C)	710102012042025	COMPANY PETITION IB (IBC)/358(ND)2024	CANARA BANK VS SIMARPRIT SINGH	Application under any other provisions- IBC	19/02/2025	1. Memo of parties missing attach but applicant respondent fill online as per mop change IAs title also. 2. due payment Rule 4. 3. need every page sign in application. 4. vakalatnama compulsory.	Saurabh Kushawaha
128	3/2/2025	Interlocutory Application (I.B.C)	710102011872025	COMPANY PETITION IB (IBC)/456(ND)2018	MRS ANUPAMA KAPOOR & ORS VS MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	21/03/2025	1. memo of parties missing.	Nitesh
129	5/2/2025	Interlocutory Application (I.B.C)	710102012512025	COMPANY PETITION IB (IBC)/745(ND)2023	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS APRESH GARG	Application under any other provisions- IBC	11/3/2025	1. section wrong. 2. vakalatnama compulsory.	RAJESH KUMAR GAUTAM
130	6/2/2025	Interlocutory Application (I.B.C)	710102012842025	COMPANY PETITION IB (IBC)/13(ND)2024	TARUNA GOEL RP VS APRESH GARG	Sec 60(5)	21/02/2025	1.Sign Missing on every page on application	SWATI SALUJA
131	5/2/2025	Interlocutory Application (I.B.C)	710102012502025	COMPANY PETITION IB (IBC)/1397(PB)2019	SHANKER LAL SINGHANIA VS NARENDER KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Rule 11 of NCLT, 2016	13/03/2025	1. case type wrong Interlocutory Application (I.B.C)	Aditya Nayyar
132	6/2/2025	Interlocutory Application (I.B.C)	710102012672025	COMPANY PETITION IB (IBC)/746(ND)2023	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS MONIKA GARG	Rule 11 of NCLT, 2016	11/3/2025	1. Vakalatnama compulsory.	RAJESH KUMAR GAUTAM
133	10/2/2025	Interlocutory Application (I.B.C)	710102013772025	COMPANY PETITION IB (IBC)/29(ND)2018	STANDAR CHARTERED BANK VS WOOLWAYS INDIA LIMITD	Rule 11 of NCLT, 2016	21/02/2025	1. fill all details in online portal. 2. memo of parties mismatch according your online portal or IAs title filla s per mop	NIKHIL MALHOTRA
134	8/2/2025	Interlocutory Application (I.B.C)	710102013512025	COMPANY PETITION IB (IBC)/676(ND)2024	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR INDIAN TECHNOMETAL COMPANY LIMITED VS WOOLWAYS INDIA LIMITD	Section 21/Regulation 17 (1)	21/03/2025	1. main case wrong. 2. section wrong. 3. memo of parties mismatch according your online portal.	ABHISHEK
135	7/2/2025	Interlocutory Application (I.B.C)	710102013172025	COMPANY PETITION IB (IBC)/1529(ND)2019	SUSHIL KUMAR SHARMA S/O SH. KANHIYA LAL SHARMA VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	17/03/2025	1. Counsel detail missing in Prayer. 2. Welfare Rs 25 and Court fees Rs 1 missing on Vakalatnama	Anil

136	13/02/2025	Interlocutory Application (I.B.C)	710102014492025	COMPANY PETITION IB (IBC)/438(PB)2022	PAISALO DIGITAL LIMITED VS AMIPRABHU DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/3/2025	Umesh Singhal detail fill online portal as applicant or in IAs titles	Umesh
137	11/2/2025	Interlocutory Application (I.B.C)	710102014252025	COMPANY PETITION IB (IBC)/2849(ND)2019	PEBBLES PROLEASE PVT. LTD. THROUGH MR. NEERAJ KUMAR JAIN VS BINDAL PAPER MILLS LIMITED	Section 60(5)	20/03/2025	1. fill all details in online portal. 2. need every page sign in application. 3. proof of service missing.	NEERAJ KUMAR JAIN
138	11/2/2025	Interlocutory Application (I.B.C)	710102013812025	COMPANY PETITION IB (IBC)/558(ND)2024	VARUN AWASTHI VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Rule 11 of NCLT, 2016	17/02/2025	1. fill all details in online portal. 2. case type wrong. 3. mention bookmarking according your index with page numbering. 4. section wrong.	MAREESH
139	11/2/2025	Interlocutory Application (I.B.C)	710102014002025	COMPANY PETITION IB (IBC)/206(ND)2024	HIMAYA APPARELS PRIVATE LIMITED VS GROYYO PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/02/2025	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VIKRAM
140	13/02/2025	Interlocutory Application (I.B.C)	710102014432025	COMPANY PETITION IB (IBC)/638(ND)2021	WEST END EDUCATIONAL AND WELFARE SOCIETY VS MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD. THROUGH ITS DIRECTOR OR AUTHORIZED PERSON	Application under any other provisions- IBC	17/03/2025	1. Applicant respondent fill online as per mop.	KIRTI BIRUA
141	9/2/2025	Interlocutory Application (I.B.C)	710102013572025	RESTORED COMPANY PETITION (IBC)/17(PB)2024	MR. GETAMBAR ANAND (PERSONAL GUARANTOR OF NOBILITY ESTATES PRIVATE LIMITED) VS VISTRA ITCL (INDIA) LIMITED	Rule 11 of NCLT, 2016	20/03/2025	1. filed reply in annexure. 2. contact to registry.	Kartik Nayar
142	14/02/2025	Interlocutory Application (I.B.C)	710102015032025	COMPANY PETITION IB (IBC)/278(ND)2022	SUNITA UMESH VS VISTRA ITCL (INDIA) LIMITED	Sec 60(5)	19/02/2025	1. counsel details missing in prayer. 2. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 3. bookmarking incomplete in application.	Bendi Raviteja
143	14/02/2025	Company Application(Companies Act)	710102014922025	COMPANY PETITION (COMPANIES ACT)/151(ND)2020	SMT. PREMWATI VS RAHUL SACHDEVA & ORS.	Rule 11 of NCLT	19/02/2025	1. pagination wrong in index. 2. need every page sign in applicant. 3. mention bookmarking according your index with page numbering. 4. need to translate all hindi pages. 5. memo of parties mismatch according your online portal. 6. proof of service missing. 7. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 8. need every page sign and true copy in annexure. 9. need to be affidavit for all applicant.	Sidhartha
144	11/2/2025	Interlocutory Application (I.B.C)	710102014102025	COMPANY PETITION IB (IBC)/607(PB)2022	BANK OF BARODA VS ANKINEEDU MAGANTI	Application under any other provisions- IBC	17/02/2025	1. memo of parties missing. 2. section not mention in index. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory. 5. OCR missing.	Sougat Sinha

145	14/02/2025	Company Application(Companies Act)	710102015352025	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	SURENDER KUMAR GUPTA VS J.M. HOUSING LTD.	Sec. 242(4)	28/02/2025	1. volume 1 are blur.	Eshna Kumar
146	17/02/2025	Interlocutory Application (I.B.C)	710102015752025	COMPANY PETITION IB (IBC)/680(PB)2024	BANK OF BARODA VS OUR CO. INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/02/2025	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. need every page sign and true copy in annexure. 4. vakalatnama compulsory. 5. OCR missing.	Sougat Sinha
147	16/02/2025	Interlocutory Application (I.B.C)	710102015612025	COMPANY PETITION IB (IBC)/106(ND)2023	ANIL MATTA VS OUR CO. INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/02/2025	1. section not mention in index. 2. need every page sign and true copy in annexure.	ANUJA PETHIA
148	15/02/2025	Interlocutory Application (I.B.C)	710102015422025	COMPANY PETITION IB (IBC)/796(ND)2024	MR. SANJAY KUMAR MISHRA VS OUR CO. INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED	Section 21	6/3/2025	1. section mention in index	EQUILEX
149	15/02/2025	Interlocutory Application (I.B.C)	710102015432025	COMPANY PETITION IB (IBC)/32(ND)2025	INDOSPIRIT DISTRIBUTION LTD VS CAMPRI INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/02/2025	1. need every page sign in application. 2. main case missing in memo of parties page. 3. need every page sign and true copy in annexure.	BHASKAR
150	13/02/2025	Interlocutory Application (I.B.C)	710102014652025	COMPANY PETITION IB (IBC)/1804(PB)2019	R. SANDESH INFRASTRUCTURES PVT LTD VS M/S ACAIPL INVESTMENT AND FINANCIAL SERVICES LTD	Sec 60(5)	18/02/2025	1. fill all details in online portal. 2. counsel details incomplete in memo of parties page. 3. vakalatnama compulsory. 4. mention bookmarking with page numbering.	Ashish Killedar
151	14/02/2025	Interlocutory Application (I.B.C)	710102015092025	COMPANY PETITION IB (IBC)/197(PB)2017	DEBAPRASAD DASGUPTA VS TECPRO SYSTEM LIMITED	Sec 60(5)	19/02/2025	1. respondent missing in memo of parties. 2. need every page sign and true copy in annexure. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 4. bookmarking compulsory with page numbering. 5. OCR missing. 6. need to be affidavit for all applicant.	DIBYADYUTI BANERJEE
152	18/02/2025	Interlocutory Application (I.B.C)	710102015962025	COMPANY PETITION IB (IBC)/95(ND)2025	KAAJAL AJJAZ ILMI (FOUNDER SHAREHOLDER/SUPER SEDED BOARD OF AVION INDIA HOUSING FINANCE PVT. LTD.) VS RESERVE BANK OF INDIA	Rule 11 of NCLT, 2016	20/02/2025	1. pdf not upload.	SUHAS PUTHIGE
153	19/02/2025	Interlocutory Application (I.B.C)	710102016092025	COMPANY PETITION IB (IBC)/1529(ND)2019	NEERAJ AGARWAL VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	17/03/2025	1. need to translate all Hindi pages 78 to 87	Anil
154	19/02/2025	Interlocutory Application (I.B.C)	710102016262025	COMPANY PETITION IB (IBC)/729(ND)2024	JITENDRA TIWARI VS DBS BANK INDIA LIMITED	Rule 11 of NCLT, 2016	21/02/2025	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. need every page sign and true copy in annexure. 4. vakalatnama compulsory. 5. OCR missing.	Shashwat Anand

155	20/02/2025	Company Application(Companies Act)	710102016592025	TRANSFER PETITION(COMPANIES ACT)/55(PB)2022	SURINDER KUMAR UPADHYAY VS MR. SHAILENDER SINGH	Rule 11 of NCLT	21/02/2025	1. fill all details in online portal. 2. pagination missing. 3. proof of service missing. 4. vakalatnama compulsory. 5. need every page sign in application. 6. bookmarking compulsory with page numbering.	SHANKARI MISHRA
156	20/02/2025	Interlocutory Application (I.B.C)	710102016402025	COMPANY PETITION IB (IBC)/1744(ND)2019	SHAILABH RAJ VS DEBASHISH NANDA	Section 60(5)	21/02/2025	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. section wrong. 4. page no. 28 are cut. 5. need to translate all hindi pages. 6. 1Rs court fee short in vakalatnama. 7. OCR missing.	VINEET KUMAR YADAV
157	18/02/2025	Restoration Application (Companies Act)	710102016012025	COMPANY PETITION (COMPANIES ACT)/408(ND)2018	AMIT SHARMA VS CAPT. SATISH SHARMA	Rule 11 of NCLT	17/03/2025	DD NOT SUBMITTED	VINOD KUMAR
158	19/02/2025	Interlocutory Application (I.B.C)	710102016302025	COMPANY PETITION IB (IBC)/16(PB)2017	DEEPANK MAGAN VS EARTH ICONIC INFRASTRUCTURES	Rule 11 of NCLT, 2016	13/03/2025	1. Section wrong online as per pdf 2. Applicant respondent fill online as per mop. 3. IAs title fill online as per mop. 4. Need every page true copy in annexure. 5. Case type wrong	Rahul Agarwal
159	20/02/2025	Interlocutory Application (I.B.C)	710102016462025	COMPANY PETITION IB (IBC)/669(ND)2019	KAMAL AGARWAL VS EARTH ICONIC INFRASTRUCTURES	Application under any other provisions- IBC	19/03/2025	wrong file should be file in additional	KAMAL AGARWAL
160	22/02/2025	Interlocutory Application (I.B.C)	710102017062025	COMPANY PETITION IB (IBC)/536(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS MOWKISH HEALTHCARE SOLUTIONS PRIVATE LIMITED	Section 21/Regulation 17 (1)	21/03/2025	1.Pagination missing on pdf. 2.sign missing on all pdf 3. true copy sign missing on annexures 4. Incomplete file	SUKHDEV MADNANI
161	21/02/2025	Interlocutory Application (I.B.C)	710102016832025	COMPANY PETITION IB (IBC)/581(ND)2020	SARABJIT SINGH VS INCOME TAX ASSEESING OFFICER	Sec 60(5)	24/02/2025	1. page no. 93,95,96 are not clear. 2. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 3. remove extra pdf.	RAKESH KUMAR
162	20/02/2025	Interlocutory Application (I.B.C)	710102016632025	COMPANY PETITION IB (IBC)/1744(ND)2019	VISHWESHWAR NATH PANDEY VS DEBASHISH NANDA	Sec 60(5)	21/02/2025	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. section wrong. 4. add all applicant in online portal. 5. need to be affidavit for all applicant. 6. OCR missing.	VINEET KUMAR YADAV
163	20/02/2025	Miscellaneous Application (IBC)	710102016582025	COMPANY PETITION IB (IBC)/1022(ND)2018	MUKESH GUPTA VS SWAPNIL AGARWAL	Sec 66(1)	21/02/2025	1. file incomplete.	SHARAD
164	19/02/2025	Interlocutory Application (I.B.C)	710102016242025	COMPANY PETITION IB (IBC)/715(ND)2024	AMITA TIWARI VS DBS BANK INDIA LIMITED	Rule 11 of NCLT, 2016	21/02/2025	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing. 5. need every page true copy in annexure.	Shashwat Anand

165	21/02/2025	Interlocutory Application (I.B.C)	710102016912025	COMPANY PETITION IB (IBC)/923(PB)2018	GURINGDER SINGH RAI VS TODAY HOMES NOIDA PVT LTD	Sec 60(5)	24/02/2025	1. need every page true copy in annexure. 2. affidavit missing. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 4. case type wrong.	SANJEEV
166	22/02/2025	Interlocutory Application (I.B.C)	710102017052025	COMPANY PETITION IB (IBC)/144(PB)2017	JAIPUR VIDYUT VITRAN NIGAM LIMITED VS ANIL KOLHI LIQUIDATOR FOR S.R FOILS & TISSUES LTD.	Rule 11 of NCLT, 2016	17/03/2025	1. section wrong online as per pdf .	ARURADHA UPADHYAY
167	20/02/2025	Restoration Application (IBC)	710102016622025	COMPANY PETITION IB (IBC)/891(PB)2022	A AND R ENTERPRISE PRIVATE LIMITED VS TGB REALCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/03/2025	1. Memo of parties missing. 2. Both application filed separately. 3. Mention bookmarking with page numbering. 4. Memo of party attach top of the pdf or change pagination in index or pdf accordingly	Saurabh Rohilla
168	25/02/2025	Interlocutory Application (I.B.C)	710102017612025	COMPANY PETITION IB (IBC)/1085(ND)2019	RANJAN CHAKRABORTI VS TGB REALCON PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	18/03/2025	1.Bookmarking as per index with page number 2.Pagination missing in index or pdf 3.Sign missing on application pages 4. case type wrong 5. section wrong 6. Sign missing on index mop or prayer 7. Incomplete file	Ashutosh
169	23/02/2025	Interlocutory Application (I.B.C)	710102017282025	COMPANY PETITION IB (IBC)/731(PB)2018	HONEYWELL AUTOMATION INDIA LIMITED VS PUNJ LLYOD LIMITED	Section 60(5)	24/02/2025	1. bookmarking compulsory with page numbering. 2. counsel sign missing in index. 3. case type wrong. 4. need every page sign and true copy in annexure. 5. 25Rs welfare fee and 3Rs court missing in vakalatnama.	Abhay Chattopadhyay
170	22/02/2025	Miscellaneous Application (IBC)	710102017202025	COMPANY PETITION IB (IBC)/375(PB)2018	HARVINDER SINGH OBEROI VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	5/3/2025	1. Case type wrong choose Interlocutory Application (I.B.C)	Rajat Gupta
171	25/02/2025	Interlocutory Application (I.B.C)	710102017552025	COMPANY PETITION IB (IBC)/2688(ND)2019	RIKAYAA ENTERPRISES PRIVATE LIMITED VS RITESH KUMAR	Rule 11 of NCLT, 2016	5/3/2025	1. fill all details in online portal. 2. need every page sign and true copy in annexure.	Kumar
172	27/02/2025	Interlocutory Application (I.B.C)	710102018552025	COMPANY PETITION IB (IBC)/478(ND)2017	PRASSAN NAVIN KUMAR SINHA VS NA	Application under any other provisions- IBC	12/3/2025	1. remove double pdf. 2. section wrong.	ALAM
173	26/02/2025	Interlocutory Application (I.B.C)	710102018182025	COMPANY PETITION IB (IBC)/943(PB)2020	DHIRENDRA KISHORE VS MANISH AGARWAL	Sec 60(5),Rule 11 of NCLT, 2016	28/02/2025	1. main case wrong. 2. need every page sign in application.	SRI & ASSOCIATES
174	27/02/2025	Interlocutory Application (I.B.C)	710102018492025	COMPANY PETITION IB (IBC)/24(PB)2018	EMPLOYEES PROVIDENT FUND ORGANISATION VS SH. RAM RATAN KANOONGO	Section 60(5)	21/03/2025	1. fill all details in online portal.	ABHAS MISHRA
175	26/02/2025	Interlocutory Application (I.B.C)	710102018212025	COMPANY PETITION IB (IBC)/953(PB)2018	M/S HANUNG TOYS AND TEXTILES LIMITED VS PUNJAB NATIONAL BANK	Sec 60(5)	28/02/2025	1. pagination missing. 2. bookmarking compulsory with page numbering. 3. memo of parties mismatch according your online portal. 4. same pages are not clear. 5. proof of service missing. 6. remove double pdf.	Amol
176	27/02/2025	Interlocutory Application (I.B.C)	710102018542025	COMPANY PETITION IB (IBC)/559(PB)2017	PRASSAN NAVIN KUMAR SINHA VS PUNJAB NATIONAL BANK	Sec 60(5)	28/02/2025	1. fill all details in online portal. 2. remove double pdf. 3. need every page sign in application. 4. remove double pagination. 5. page no. 60 to 91 are not clear. 6. pdf are blur. 7. file incomplete.	ALAM

177	26/02/2025	Interlocutory Application (I.B.C)	710102018152025	COMPANY PETITION IB (IBC)/588(ND)2022	STATE BANK OF INDIA VS ABHILASHA AGGARWAL	Application under any other provisions- IBC	21/03/2025	1. main case party remove from on online party 2.due payment other section 106 3. memo of party attach with application pdf	Yogender Pal
178	27/02/2025	Interlocutory Application (I.B.C)	710102018612025	COMPANY PETITION IB (IBC)/487(ND)2023	NAVNEET KUMAR GUPTA VS BRAJINDER BATRA	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	28/02/2025	1. mention bookmarking according your index with page numbering. 2. memo of parties missing. 3. page no. 18 are blank. 4. need to translate all hindi pages. 5. page no. 156 are not clear. 6. proof of service missing. 7. OCR missing.	Sumesh
179	27/02/2025	Interlocutory Application (I.B.C)	710102018582025	COMPANY PETITION IB (IBC)/67(ND)2022	ARVIND MITTAL VS BRAJINDER BATRA	Sec 60(5)	28/02/2025	1. section not mention in index. 2. counsel details missing in memo of parties page. 3. remove double pdf.	Ashu Kansal
180	28/02/2025	Interlocutory Application (I.B.C)	710102018822025	COMPANY PETITION IB (IBC)/2484(ND)2019	ANIL KUMAR MITTAL VS BRAJINDER BATRA	Regulation 10(1) & (2), Liquidation process Regulation, 2016	3/3/2025	26-30 not clear page bookmarking compulsory	Alok
181	27/02/2025	Interlocutory Application (I.B.C)	710102018572025	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS NEXGEN INFRACON PRIVATE LIMITED	Any other provision - Govt body	28/02/2025	1. due payment application. 2. vakalatnama compulsory. 3. need every page sign in application.	Ambareen
182	28/02/2025	Interlocutory Application (I.B.C)	710102018732025	COMPANY PETITION IB (IBC)/487(ND)2023	NAVNEET KUMAR GUPTA VS IMPERIA STRUCTURES LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	3/3/2025	page no.121,123,125,139,236-238,253-254, hindi page page no.138,140-141,144, not clear page bookmarking compulsory	Sumesh
183	1/3/2025	Interlocutory Application (I.B.C)	710102019002025	COMPANY PETITION IB (IBC)/671(ND)2019	KAMAL AGARWAL VS IMPERIA STRUCTURES LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	18/03/2025	1. bookmarking compulsory with page numbering. 2. need every page sign and true copy in annexure.	KAMAL AGARWAL
184	1/3/2025	Interlocutory Application (I.B.C)	710102018992025	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	19/03/2025	1. memo of parties mismatch according your online portal. 2. IAs title fill online as per mop 3. fill all details in online portal	ANAND
185	28/02/2025	Interlocutory Application (I.B.C)	710102018642025	COMPANY PETITION IB (IBC)/354(PB)2021	PRIYANKA CHOUHAN VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	12/3/2025	1. section wrong online as per pdf	Priyanka Chouhan
186	1/3/2025	Interlocutory Application (I.B.C)	710102019012025	COMPANY PETITION IB (IBC)/761(ND)2018	SRIGOPAL CHOUDHARY VS RANJAN CHAKRABORTI RESOLUTION PROFESSIONAL	Sec 60(5)	19/03/2025	1. Wrong Bookmarking in volume 1	Tishampati Sen
187	28/02/2025	Interlocutory Application (I.B.C)	710102018772025	COMPANY PETITION IB (IBC)/246(ND)2022	M/S BOP REALITY PVT. LTD VS PANCHSHEEL BUILDTECH PVT. LTD	Rule 11 of NCLT, 2016	3/3/2025	21-23,26, not clear page	Abhishek

188	2/3/2025	Interlocutory Application (I.B.C)	710102019382025	COMPANY PETITION IB (IBC)/375(PB)2018	RITU BABBAR VS SHRI SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Section 60(5)	18/03/2025	1. 25 Rs welfare fee and 3 Rs court fee paste on blank side and date missing in Vakalatnama. 2. sign missing on prayer	RITU BABBAR
189	4/3/2025	Interlocutory Application (I.B.C)	710102019552025	COMPANY PETITION IB (IBC)/657(ND)2024	MR. VIMAL KUMAR VS MR. VINAY GUPTA	Application under any other provisions- IBC	6/3/2025	1. memo of parties mismatch according your online portal.	SHIVAM
190	4/3/2025	Company Application(Companies Act)	710102019742025	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	L. R. BUILDERS PRIVATE LIMITED VS P. P. JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT	5/3/2025	1. memo of parties mismatch according your online portal. 2. vakalatnama compulsory.	Muskan Puri
191	4/3/2025	Interlocutory Application (I.B.C)	710102019682025	COMPANY PETITION IB (IBC)/702(ND)2024	VEENU DRALL VS P. P. JEWELLERS PRIVATE LIMITED	Application under any other provisions- IBC	17/03/2025	1. blank page not allowed. all pdf is blank	VEENU DRALL
192	4/3/2025	Interlocutory Application (I.B.C)	710102019632025	COMPANY PETITION IB (IBC)/923(PB)2018	MR. RABINDRA KUMAR MINTRI VS 2. ONE GROUP A CONSORTIUM COMPRISING OF MR. SUNIL KUMAR JAIN AND MR. APOORV JAIN	Sec 30	6/3/2025	1. pdf not upload.	APOORV
193	4/3/2025	Interlocutory Application (I.B.C)	710102019622025	COMPANY PETITION IB (IBC)/24(PB)2018	STATE BANK OF INDIA VS M/S SHAKTI BHOG FOODS LIMITED	Sec 60(5)	6/3/2025	1. counsel sign missing in index and memo of parties and prayer. 2. memo of parties mismatch according your online portal. 3. page no. 12 are wrong adjust. 4. every page sign and true copy in annexure. 5. date missing in vakalatnama.	Keshri Kumar
194	4/3/2025	Interlocutory Application (I.B.C)	710102019602025	COMPANY PETITION IB (IBC)/24(PB)2018	MR. KESHRI KUMAR LIQUIDATOR SHAKTI BHOG FOODS LIMITED VS RAM RATAN KANOONGO	Sec 60(5)	21/03/2025	1. need true copy in annexure.	Keshri Kumar
195	5/3/2025	Interlocutory Application (I.B.C)	710102019932025	COMPANY PETITION IB (IBC)/2721(ND)2019	NIHARIKA KISHORE VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	21/03/2025	1. remove main case parties in online portal.	Sujeet Kumar
196	4/3/2025	Interlocutory Application (I.B.C)	710102019762025	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS GLOBAL COAL AND MINING PRIVATE LIMITED	Application under any other provisions- IBC	6/3/2025	1. memo of parties not mention in index. 2. section wrong. 3. date missing in vakalatnama.	Guruprasath
197	4/3/2025	Interlocutory Application (I.B.C)	710102019732025	COMPANY PETITION IB (IBC)/2688(ND)2019	RIKAYAA ENTERPRISES PRIVATE LIMITED VS ANIL KUMAR JAIN	Rule 11 of NCLT, 2016	6/3/2025	1. fill all details in online portal. 2. need every page sign and true copy in annexure.	Kumar

198	5/3/2025	Interlocutory Application (I.B.C)	710102019972025	COMPANY PETITION IB (IBC)/44(ND)2023	ANANG KUMAR SHANDILYA VS ANIL KUMAR JAIN	Application under any other provisions- IBC	17/03/2025	1. section wrong online as per pdf choose Application under any other provisions- IBC 2. File separate IAs or delete another main case no. (IB) NO. 11/ND/2023 &&& (IB) NO. 83/ND/2023 in pdf	ANANG
199	4/3/2025	Interlocutory Application (I.B.C)	710102019692025	COMPANY PETITION IB (IBC)/703(ND)2024	VEENU DRALL VS ANIL KUMAR JAIN	Application under any other provisions- IBC	17/03/2025	1. blank page not allowed. all pdf is blank	VEENU DRALL
200	4/3/2025	Interlocutory Application (I.B.C)	710102019702025	COMPANY PETITION IB (IBC)/704(ND)2024	VEENU DRALL VS ANIL KUMAR JAIN	Application under any other provisions- IBC	17/03/2025	1. blank page not allowed. all pdf is blank	VEENU DRALL
201	5/3/2025	Interlocutory Application (I.B.C)	710102019922025	COMPANY PETITION IB (IBC)/2721(ND)2019	AJAY KUMAR THAKUR VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	22/03/2025	1. remove main case parties in online portal. 2. page no. 30 to 73,198 to 212 are not clear.	Sujeet Kumar
202	2/3/2025	Interlocutory Application (I.B.C)	710102019362025	COMPANY PETITION IB (IBC)/375(PB)2018	RAKESH BABBAR VS SHRI SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Section 60(5)	18/03/2025	1. 25Rs welfare fee and 3Rs court paste on blank side fee and date missing in vakalatnama. 2. Annexure A1 not clear.	RAKESH BABBAR
203	5/3/2025	Interlocutory Application (I.B.C)	710102019892025	COMPANY PETITION IB (IBC)/385(ND)2024	SHAMSHER BAHADUR SINGH VS RITU SINGH	Application under any other provisions- IBC	17/03/2025	1. main case wrong in pdf.	Prachie Jain
204	7/3/2025	Interlocutory Application (I.B.C)	710102020582025	COMPANY PETITION IB (IBC)/149(ND)2024	PIYUSH MOONA VS RITU SINGH	Rule 11 of NCLT, 2016	11/3/2025	1. main case wrong.	VINOD KUMAR
205	7/3/2025	Company Application(Companies Act)	710102020492025	TRANSFER APPLICATION/22(PB) 2024	WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED VS RITU SINGH	Rule 11 of NCLT	11/3/2025	1. remove double pdf. 2. vakalatnama compulsory. 3. add all company in online portal. 4. need to be affidavit for all company.	Arjun Singh
206	4/3/2025	Interlocutory Application (I.B.C)	710102019832025	COMPANY PETITION IB (IBC)/1248(PB)2018	VINOD SINGH NEGI VS RESOLUTION PROFESSIONAL GRANITE GATE PROPERTIES PRIVATE LIMITED (UNDER CIRP)	Rule 11 of NCLT, 2016	17/03/2025	1. fill all details in online portal.	RISHAV AMBASTHA
207	5/3/2025	Interlocutory Application (I.B.C)	710102020072025	COMPANY PETITION IB (IBC)/22(PB)2018	INDRA GULATI VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	19/03/2025	1.Bookmarking as per index with page number. 2. Index Missing. 3. Sign missing on prayer. 4. Pages 108 to 155 not clear. 5. Pagination missing on pdf. 6. Remove double pdf.	Mishal Vij
208	5/3/2025	Interlocutory Application (I.B.C)	710102020082025	COMPANY PETITION IB (IBC)/22(PB)2018	RAVINDER NATH GULATI VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	19/03/2025	1. Bookmarking as per index with age number 2. Sign missing on prayer. 3. Index missing 4. Pagination missing on pdf or wrong or double 5.Page 108 to 155 not clear. 6.remove double pdf. 7.Proof of service missing.	Mishal Vij
209	7/3/2025	Interlocutory Application (I.B.C)	710102020602025	COMPANY PETITION IB (IBC)/718(ND)2022	M/S BEETEL TELETECH LIMITED VS MEGHA AGARWAL	Sec 60(5)	20/03/2025	need to sign every and true copy in annexure page section not mention in index memo party missed vakaltnama missed	Abhay Singh

210	6/3/2025	Interlocutory Application (I.B.C)	710102020292025	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS AXIS BANK	Sec 60(5)	19/03/2025	1. need every page sign and true copy in annexure.	KK
211	6/3/2025	Interlocutory Application (I.B.C)	710102020312025	COMPANY PETITION IB (IBC)/486(ND)2022	M/S PAISALO DIGITAL LIMITED VS IRP MR. NAVEEN KUMAR JAIN	Sec 60(5)	11/3/2025	1. vakalatnama compulsory.	HARSHAL KUMAR
212	6/3/2025	Interlocutory Application (I.B.C)	710102020342025	INTERLOCUTORY APPLICATION (I.B.C)/2148(ND)2024	RAJ KAMAL SARAOGI VS SHIV NANDAN SHARMA	Section 60(5)	11/3/2025	1. main case wrong. 2. section not mention in index. 3. vakalatnama compulsory.	RAJ KAMAL SARAOGI
213	6/3/2025	Interlocutory Application (I.B.C)	710102020322025	COMPANY PETITION IB (IBC)/485(ND)2022	PAISALO DIGITAL LIMITED VS ANIL MOHAN WIG	Sec 60(5)	11/3/2025	1. memo of parties missing. 2. vakalatnama compulsory.	HARSHAL KUMAR
214	6/3/2025	Interlocutory Application (I.B.C)	710102020222025	COMPANY PETITION IB (IBC)/401(PB)2024	PRADEEP KUMAR RAY VS CANARA BANK	Sec 60(5)	22/03/2025	1. section wrong online as per pdf select 60(5) 2. need every page sign in annexure. 3. Bookmarking as per index with page number	Shubham Agarwal
215	11/3/2025	Interlocutory Application (I.B.C)	710102021412025	COMPANY PETITION IB (IBC)/1083(PB)2018	DEPARTMENT OF TOWN AND COUNTRY PLANNING VS MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL	Sec 60(5)	18/03/2025	1. need every page sign in application. 2. page no. 38,50,52,60 are not clear. 3. need every page sign and true copy in annexure.	shekhar
216	8/3/2025	Interlocutory Application (I.B.C)	710102020772025	COMPANY PETITION IB (IBC)/2721(ND)2019	ATUL KUMAR ROHATGI VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	24/03/2025	1. page no. 34,36,42,46,50,52,62 72 to 87.	Sujeet Kumar
217	7/3/2025	Interlocutory Application (I.B.C)	710102020712025	COMPANY PETITION IB (IBC)/1788(ND)2018	MR. DEEPAK KUMAR AGARWAL VS NA	Sec 60(5)	10/3/2025	1. add all respondent in online portal. 2. page no. 80,125,126 to 131.133.135 to 150,179,194,195,217,218,264,274 to 288,389,430,431,461,479 to 500,549 to 554 are not clear. 3. volume 4 pagination wrong. 4. need to translate all hindi pages. 5. vakalatnama compulsory. 6. bookmarking compulsory with page numbering. 7. proof of service missing.	Jatin S Sethi
218	8/3/2025	Interlocutory Application (I.B.C)	710102020922025	COMPANY PETITION IB (IBC)/1493(PB)2018	DHIREN NAVLAKHA VS NA	Rule 11 of NCLT, 2016	11/3/2025	1. memo of parties missing. 2. vakalatnama compulsory.	NARENDERA M SHARMA
219	9/3/2025	Interlocutory Application (I.B.C)	710102021002025	COMPANY PETITION IB (IBC)/2039(ND)2019	SURAKSHA ASSET RECONSTRUCTION LIMITED VS RITU RASTOGI	Sec 60(5)	17/03/2025	1. memo of parties missing. 2. vakalatnama compulsory.	Chitranshul A Sinha
220	11/3/2025	Interlocutory Application (I.B.C)	710102021492025	COMPANY PETITION IB (IBC)/297(PB)2018	BERKSHIRE REALTY PVT. LTD. VS HARI GLOBAL RECREATION AND AMUSEMENT LLP	Sec 60(5)	19/03/2025	1. add all respondent in online portal. 2. need every page sign and true copy in annexure. 3. 1Rs court fee short in vakalatnama.	Randeep Sachdeva
221	8/3/2025	Interlocutory Application (I.B.C)	710102020832025	COMPANY PETITION IB (IBC)/78(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED & ANR. VS MR. ANUP KUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	20/03/2025	1. section wrong online as per pdf choose Application under any other provisions- IBC 2. case type wrong	Atul Sharma

222	8/3/2025	Interlocutory Application (I.B.C)	710102020792025	COMPANY PETITION IB (IBC)/1744(ND)2019	DINESH KUMAR VS DEBASHISH NANDA	Rule 11 of NCLT, 2016	11/3/2025	1. need every page sign and true copy in annexure. 2. need to translate all hindi pages. 3. 1Rs court fee short in vakalatnama.	Stuti
223	7/3/2025	Miscellaneous Application (IBC)	710102020642025	COMPANY PETITION IB (IBC)/284(PB)2021	ISHAN SINGH VS MR GAURAV KATIYAR	Rule 11 of NCLT, 2016	18/03/2025	1. case type wrong choose Interlocutory Application (I.B.C) 2. Vakalatnama compulsory.	Naman Joshi
224	7/3/2025	Interlocutory Application (I.B.C)	710102020732025	COMPANY PETITION IB (IBC)/2721(ND)2019	MANU SHARMA VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	22/03/2025	1. page no. 29 to 34,37 to 116,256 to 271,323,324 are not clear.	Sujeet Kumar
225	8/3/2025	Interlocutory Application (I.B.C)	710102020912025	COMPANY PETITION IB (IBC)/1564(PB)2018	UMANG REALTECH PVT LTD VS WINTER HILL-77 APPARTMENT OWNER ASSOCIATION	Rule 11 of NCLT, 2016	11/3/2025	1. fill all details in online portal. 2. section not mention in index. 3. need to translate all hindi pages. 4. remove double pagination. 5. proof of service missing.	KARAN
226	10/3/2025	Company Application(Companies Act)	710102021222025	COMPANY PETITION (COMPANIES ACT)/35(ND)2017	SHRI MUSHTAQ AHMAD SOFI VS SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	Sec. 242(4)	17/03/2025	1. counsel details missing in memo of parties pages. 2. add all respondent in online portal.	Arjun Aggarwal
227	8/3/2025	Interlocutory Application (I.B.C)	710102020842025	COMPANY PETITION IB (IBC)/79(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED & ANR. VS MR. ANUP KUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	24/03/2025	1. section wrong online as per pdf Application under any other provisions- IBC	Atul Sharma
228	7/3/2025	Interlocutory Application (I.B.C)	710102020692025	COMPANY PETITION IB (IBC)/104(PB)2017	RAHUL JINDAL VS MR. AMANDEEP SINGH SRAN	Section 14	20/03/2025	1. Copy of vakalatnama attach	KARAN
229	9/3/2025	Interlocutory Application (I.B.C)	710102021152025	COMPANY PETITION IB (IBC)/712(PB)2019	ALL-WAYS LOGISTICS INDIA PVT. LTD. VS SHRI YOGENDER PAL SINGHAL	Sec 60(5)	20/03/2025	1. Page 89 not clear	Karan
230	9/3/2025	Interlocutory Application (I.B.C)	710102021022025	COMPANY PETITION IB (IBC)/1248(PB)2018	SOLACE ENGINEERING AND SOLUTIONS THROUGH MRS. MONICA GOYAL VS MR. DEVINDER UMRAO RESOLUTION PROFESSIONAL OF GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	20/03/2025	1. page no. 13 14 are not clear.	ADHISH SRIVASTAVA
231	7/3/2025	Interlocutory Application (I.B.C)	710102020652025	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA VS M/S INDO JATALIA HOLDINGS LIMITED	Application under any other provisions- IBC	19/03/2025	1. Vakalatnama Missing. 2. True copy sign missing in annexures	KK

232	8/3/2025	Interlocutory Application (I.B.C)	710102020822025	COMPANY PETITION IB (IBC)/82(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED & ANR. VS MR. ANUP KUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	22/03/2025	1. section wrong online as per pdf Application under any other provisions- IBC	Atul Sharma
233	11/3/2025	Interlocutory Application (I.B.C)	710102021432025	COMPANY PETITION IB (IBC)/995(ND)2018	ANIL MATTA VS MR. ANUP KUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	17/03/2025	1. memo of parties missing. 2. need every page true copy in annexure.	ANUJA PETHIA
234	8/3/2025	Interlocutory Application (I.B.C)	710102020882025	COMPANY PETITION IB (IBC)/824(ND)2024	CAMPARI EXPORTS PRIVATE LIMITED VS GLOBAL RESOURCES INC. (HK) LIMITED THROUGH ITS DIRECTOR MR. SANJAY MIDHA	Rule 11 of NCLT, 2016	12/3/2025	1. memo of parties missing. 2. vakalatnama compulsory. 3. mention bookmarking with page numbering.	Shalabh Singhal
235	9/3/2025	Interlocutory Application (I.B.C)	710102021062025	COMPANY PETITION IB (IBC)/643(ND)2018	SANJAY GARG LIQUIDATOR OF A TO Z BARTER PRIVATE LIMITED VS GLOBAL RESOURCES INC. (HK) LIMITED THROUGH ITS DIRECTOR MR. SANJAY MIDHA	Regulation 44(2), Liquidation process Regulation, 2016	17/03/2025	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Shalabh Singhal
236	10/3/2025	Interlocutory Application (I.B.C)	710102021292025	COMPANY PETITION IB (IBC)/317(ND)2022	GAURAV BHATIA VS ASHOK KUMAR GUPTA	Sec 60(5)	17/03/2025	1. need every page sign in application. 2. mention bookmarking according your index and page numbering. 3. need every page sign and true copy in annexure. 4. need to translate all hindi pages. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Utkarsh Jaiswal
237	10/3/2025	Interlocutory Application (I.B.C)	710102021352025	COMPANY PETITION IB (IBC)/948(PB)2020	STATE BANK OF INDIA VS SAMEER AHMAD KHAN	Section 121(1)	22/03/2025	1. section wrong.	SIDDHARTH SANGAL
238	11/3/2025	Interlocutory Application (I.B.C)	710102021552025	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA VS LUCKNOW DEVELOPMENT AUTHORITY THROUGH ITS VICE-CHAIRMAN	Sec 60(5)	19/03/2025	1. pagination missing. 2. need every page sign in application. 3. section wrong. 4. vakalatnama compulsory.	Utsav
239	10/3/2025	Miscellaneous Application (IBC)	710102021312025	COMPANY PETITION IB (IBC)/190(PB)2017	ASSISTANT COMMISSIONER CGST DELHI SOUTH VS RAJIV CHAKRABORTY RESOLUTION PROFESSIONAL OF ERA INFRA ENGINEERING LTD	Sec 60(5)	20/03/2025	1. case type wrong Interlocutory Application (I.B.C) .	Kunal Sharma
240	13/03/2025	Interlocutory Application (I.B.C)	710102022102025	COMPANY PETITION IB (IBC)/1031(ND)2018	AXIS BANK LIMITED VS VEE STONES TYRES PVT. LTD.	Rule 11 of NCLT, 2016	19/03/2025	page no.24-26,81 not clear page	Krishnamurthy

241	10/3/2025	Interlocutory Application (I.B.C)	710102021322025	COMPANY PETITION IB (IBC)/706(ND)2021	A.ES ENGINEERS PRIVATE LIMITED VS UGRO CAPITAL LIMITED	Rule 11 of NCLT, 2016	22/03/2025	1. memo of parties mismatch according your online portal.	Saumay
242	13/03/2025	Interlocutory Application (I.B.C)	710102022112025	COMPANY PETITION IB (IBC)/526(ND)2024	MONIKA AGARWAL VS UGRO CAPITAL LIMITED	Sections 60(5)/Regulation 13	17/03/2025	section wrong	KAMNA SINGH
243	12/3/2025	Interlocutory Application (I.B.C)	710102021762025	COMPANY PETITION IB (IBC)/778(ND)2021	MR. AJIT GYANCHAND JAIN RESOLUTION PROFESSIONAL OF MABSOOT BUILDHOMES INDIA PRIVATE LIMITED VS YOGESH GOSWAMI SUSPENDED DIRECTOR OF CORPORATE DEBTOR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	18/03/2025	1. bookmarking incomplete. 2. need to translate all Hindi pages. 3. OCR missing.	Varun
244	13/03/2025	Interlocutory Application (I.B.C)	710102022192025	COMPANY PETITION IB (IBC)/846(ND)2018	AMIRA NATURE FOODS LTD VS M/S BARU MAL VINOD KUMAR	Rule 11 of NCLT, 2016	19/03/2025	1. memo of parties mismatch according your online portal. 2. pagination incomplete. 3. need every page sign and true copy in annexure. 4. proof of service missing. 5. bookmarking incomplete.	Beleena Biju
245	13/03/2025	Interlocutory Application (I.B.C)	710102022252025	COMPANY PETITION IB (IBC)/379(ND)2024	ASHOK KRIPLANI VS POOJA VERMA	Rule 11 of NCLT, 2016	17/03/2025	bookmarking missed with page number ocr missed welfare and court fee missed in vakaltnama	Beleena Biju
246	12/3/2025	Interlocutory Application (I.B.C)	710102021932025	COMPANY PETITION IB (IBC)/995(ND)2018	ANIL MATTA VS POOJA VERMA	Application under any other provisions- IBC	20/03/2025	1. memo of parties missing. 2. need every page true copy in annexure. 3. vakalatnama compulsory.	ANUJA PETHIA
247	12/3/2025	Interlocutory Application (I.B.C)	710102021882025	COMPANY PETITION IB (IBC)/619(ND)2019	KAMALL AHUJA VS POOJA VERMA	Rule 11 of NCLT, 2016	18/03/2025	1. section not mention in index.	Kamall
248	12/3/2025	Interlocutory Application (I.B.C)	710102021902025	COMPANY PETITION IB (IBC)/777(ND)2021	MR. AJIT GYANCHAND JAIN RESOLUTION PROFESSIONAL OF COAST TOWN PLANNERS PRIVATE LIMITED VS MR. ALOK KUMAR SUSPENDED DIRECTOR OF CORPORATE DEBTOR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	19/03/2025	1. need every page sign and true copy in annexure. 2. need to translate all Hindi pages. 3. OCR missing.	Varun
249	11/3/2025	Interlocutory Application (I.B.C)	710102021622025	COMPANY PETITION IB (IBC)/2906(ND)2019	ATIUTTAM PRASAD VS MR. ALOK KUMAR SUSPENDED DIRECTOR OF CORPORATE DEBTOR	Sec 60(5)	19/03/2025	section not mention in index and page no .11 not clear	ATIUTTAM
250	12/3/2025	Interlocutory Application (I.B.C)	710102022002025	COMPANY PETITION IB (IBC)/654(PB)2019	THE ASSISTANT COMMISSIONER SHAHDARA DIVISION VS VIVEK KUMAR	Sections 60(5)/Regulation 13	19/03/2025	1. page no. 45 to 53 are missing. 2. need to translate Hindi pages.	Anurag

251	11/3/2025	Company Application(Companies Act)	710102021502025	COMPANY PETITION (COMPANIES ACT)/30(ND)2014	YASMIN CAROLINE VS ALFA IMPEX	Rule 11 of NCLT	19/03/2025	1. wrong jurisdiction.	UDAIBIR SINGH KOCHAR
252	10/3/2025	Interlocutory Application (I.B.C)	710102021362025	COMPANY PETITION IB (IBC)/949(PB)2020	STATE BANK OF INDIA VS NAZUK JAHAN	Section 121(1)	22/03/2025	1. section wrong.	SIDDHARTH SANGAL
253	12/3/2025	Interlocutory Application (I.B.C)	710102021992025	COMPANY PETITION IB (IBC)/397(ND)2024	BHOOPESH GUPTA VS MR. NAVEEN MUNJAL	Section 19(2) / Regulation 30	19/03/2025	1. need every page sign and true copy in annexure.	VISHAL
254	13/03/2025	Restoration Application (Companies Act)	710102022092025	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	VASU CROP SCIENCE PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Rule 11 of NCLT	19/03/2025	1. add all applicant in online portal. 2. need every page sign and true copy in annexure.	Mohit
255	12/3/2025	Interlocutory Application (I.B.C)	710102021832025	COMPANY PETITION IB (IBC)/77(PB)2017	KAPIL MITTAL & ORS VS M/S SURAKSHA REALITY LIMITED & ORS	Sec 60(5)	19/03/2025	1. add all applicant in online portal. 2. need every page sign in application. 2. page no. 200,319,323,324,325,339,341,546,569,583,584,623 ,631,663 are not clear.	ABHINDRA MAHRSHWARI
256	12/3/2025	Interlocutory Application (I.B.C)	710102021742025	COMPANY PETITION IB (IBC)/720(ND)2021	UMESH GARG LIQUIDATOR INDO INTERNATIONAL TOBACCO LTD VS MR. NAVIN KARNWAL ASSISTANT COMMISSIONER DIVISION-I	Sec 60(5)	20/03/2025	1. need every page sign and true copy in annexure. 2. bookmarking incomplete.	Aditi Sharma
257	10/3/2025	Interlocutory Application (I.B.C)	710102021212025	COMPANY PETITION IB (IBC)/807(ND)2021	SURINDER BABBAR VS MR. NAVIN KARNWAL ASSISTANT COMMISSIONER DIVISION-I	Section 105,112, 113	13/03/2025	1. wrong filling.	Gaurav Joshi
258	14/03/2025	Interlocutory Application (I.B.C)	710102022452025	COMPANY PETITION IB (IBC)/997(ND)2019	VIVEKANANDA SENGUPTA VS RAKESH KUMAR JAIN	Sec 60(5)	17/03/2025	1. volume 1 and 2 separately index missing. 2. add all applicant in online portal. 3. need to translate all Hindi pages. 4. need every page true copy in annexure. 5. bookmarking incomplete.	Dakshayani Saxena
259	12/3/2025	Interlocutory Application (I.B.C)	710102021962025	COMPANY PETITION IB (IBC)/114(ND)2018	SHALU KHANNA VS RAKESH KUMAR JAIN	Application under any other provisions- IBC	18/03/2025	1. need every page sign and true copy in annexure.	Shalu
260	17/03/2025	Interlocutory Application (I.B.C)	710102022722025	COMPANY PETITION IB (IBC)/669(ND)2024	PME POWER SOLUTIONS (INDIA) LIMITED VS ICICI BANK LIMITED	Rule 11 of NCLT, 2016	19/03/2025	1. pdf not upload.	SANJAY JAIN
261	14/03/2025	Interlocutory Application (I.B.C)	710102022542025	COMPANY PETITION IB (IBC)/462(ND)2023	UMESH SINGHAL VS ICICI BANK LIMITED	Section 21 (6A) (b) / Regulation 4A & 16A (2)	19/03/2025	1. need every page sign in application. 2. notary missing. 3. mention bookmarking with page numbering.	Umesh
262	14/03/2025	Interlocutory Application (I.B.C)	710102022532025	COMPANY PETITION IB (IBC)/462(ND)2023	UMESH SINGHAL VS ICICI BANK LIMITED	Section 21/Regulation 17 (1)	19/03/2025	1. section wrong. 2. due payment for double section. 3. need every page sing in application. 4. notary missing. 5. need every page sign and true copy in annexure. 6. mention bookmarking with page numbering.	Umesh

263	14/03/2025	Interlocutory Application (I.B.C)	710102022612025	COMPANY PETITION IB (IBC)/751(ND)2023	IPE M/S DUCTURUS RESOLUTION PROFESSIONAL PVT LTD THROUGH - MR. JALESH KUMAR GROVER VS ICICI BANK LIMITED	Rule 11 of NCLT, 2016	19/03/2025	1. section wrong.	Abhirup
264	15/03/2025	Interlocutory Application (I.B.C)	710102022652025	COMPANY PETITION IB (IBC)/20(ND)2024	VARUN VASHISHT VS ICICI BANK LIMITED	Section 12(2)	18/03/2025	notary missing in affidavit date and welfare and court fee missed in vakalatnama need to sign every page and true copy in annexure page	SAJAL JAIN
265	18/03/2025	Interlocutory Application (I.B.C)	710102022932025	COMPANY PETITION IB (IBC)/3458(ND)2019	ATUL JAGNANI VS ICICI BANK LIMITED	Sec 60(5)	20/03/2025	1. section wrong.	Kushal
266	14/03/2025	Interlocutory Application (I.B.C)	710102022492025	COMPANY PETITION IB (IBC)/541(ND)2023	RAJIV BAJAJ VS ICICI BANK LIMITED	Section 21 (6A) (b) / Regulation 4A & 16A (2)	19/03/2025	1. file incomplete.	Harish
267	18/03/2025	Company Application(Companies Act)	710102022952025	COMPANY PETITION (COMPANIES ACT)/187(ND)2024	SHANKUNTALA DEVI & ORS VS GANGA COTTON AND ALLIED INDUSTRIES LIMITED	Rule 11 of NCLT	22/03/2025	1. need every page sign in application.	Jatin Lalwani
268	17/03/2025	Miscellaneous Application (IBC)	710102022822025	COMPANY PETITION IB (IBC)/59(ND)2025	AMAZON WEB SERVICES INDIA PRIVATE LIMITED VS ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/03/2025	1. case type wrong. 2. need every page sign and true copy in annexure. 3. proof of service missing.	Shivam Jain
269	17/03/2025	Miscellaneous Application (IBC)	710102022832025	COMPANY PETITION IB (IBC)/59(ND)2025	AMAZON WEB SERVICES INDIA PRIVATE LIMITED VS ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/03/2025	1. case type wrong. 2. proof of service missing.	Shivam Jain
270	13/03/2025	Interlocutory Application (I.B.C)	710102022332025	COMPANY PETITION IB (IBC)/778(ND)2021	PHOENIX ARC PVT LTD VS MABSOOT BUILDHOMES INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/03/2025	memo party missed attach but only applicant fill in inline portal or IAs title as per mop.	Chandni
271	17/03/2025	Interlocutory Application (I.B.C)	710102022792025	COMPANY PETITION IB (IBC)/2130(ND)2019	ANKIT BATRA VS HEMANT SHARMA RESOLUTION PROFESSIONAL OF M/S TODAY HOMES NOIDA INDIA LTD.	Sec 60(5)	19/03/2025	1. proof of service missing.	Rajeev Chowdhary
272	18/03/2025	Interlocutory Application (I.B.C)	710102022942025	COMPANY PETITION IB (IBC)/643(ND)2024	MSGI METATRAE PRIVATE LIMITED VS HEMANT SHARMA RESOLUTION PROFESSIONAL OF M/S TODAY HOMES NOIDA INDIA LTD.	Rule 11 of NCLT, 2016	21/03/2025	1. section wrong in page no. 2. 2. counsel details incomplete in memo of parties page. 3. vakalatnama compulsory.	SK SHARMA

273	9/3/2025	Interlocutory Application (I.B.C)	710102021092025	COMPANY PETITION IB (IBC)/596(ND)2023	MUKESH CHAND JAIN VS HEMANT SHARMA RESOLUTION PROFESSIONAL OF M/S TODAY HOMES NOIDA INDIA LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	20/03/2025	1. section wrong in pdf or online portal(choose section of dissolution) 2. Case type wrong choose Interlocutory Application(IBC)(Dis.)	Deepak
274	18/03/2025	Interlocutory Application (I.B.C)	710102022862025	COMPANY PETITION IB (IBC)/1941(ND)2019	SAREQ TONY ALIS ALVARIES VS MR. DEVVRAT RANA (RESOLUTION PROFESSIONAL OF M/S. JASMINE BUILDMART PRIVATE LIMITED)	Sections 60(5)/Regulation 13	21/03/2025	1. application merge in one pdf.	Nishaant Kinkar
275	18/03/2025	Interlocutory Application (I.B.C)	710102022872025	COMPANY PETITION IB (IBC)/445(ND)2023	IPE M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE VARDHMAN BUILDPROP PRIVATE LIMITED VS TUSHAR GOEL	Sec 49(2),Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	21/03/2025	1. due payment section 49.	Abhirup
276	19/03/2025	Interlocutory Application (I.B.C)	710102023422025	COMPANY PETITION IB (IBC)/995(PB)2020	L&L PARTNERS LITIGATION THROUGH AUTHORISED REPRESENTATIVES MR. HARNEET SINGH CHANDHOKE AND MR. SUDHIR SHARMA VS MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL OF GRANDSTAR REALTY PVT. LTD.	Sec 60(5)	20/03/2025	pdf not showing	Naman Singh Bagga
277	18/03/2025	Interlocutory Application (I.B.C)	710102023162025	COMPANY PETITION IB (IBC)/520(ND)2023	SGM STEELS PRIVATE LIMITED. VS MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL OF GRANDSTAR REALTY PVT. LTD.	Section 22, 27	22/03/2025	1. vakalatnama compulsory.	ShivPartap Singh Thakur
278	16/03/2025	Interlocutory Application (I.B.C)	710102022672025	COMPANY PETITION IB (IBC)/131(ND)2025	BRILLIANT METALS PRIVATE LIMITED VS AVYUKTA DAIRY PRODUCTS LTD	Rule 11 of NCLT, 2016	18/03/2025	file incomplete	TANIA SHARMA

279	19/03/2025	Restoration Application (IBC)	710102023242025	COMPANY PETITION IB (IBC)/1018(ND)2020	VAIBHAV GUPTA VS AVYUKTA DAIRY PRODUCTS LTD	Rule 11 of NCLT, 2016	24/03/2025	1. NCLT order missing. 2. 3Rs court fee missing in vakalatnama.	Paras
280	14/03/2025	Interlocutory Application (I.B.C)	710102022472025	COMPANY PETITION IB (IBC)/541(ND)2023	RAJIV BAJAJ VS AVYUKTA DAIRY PRODUCTS LTD	Section 21	19/03/2025	1. file incomplete.	Harish
281	18/03/2025	Interlocutory Application (I.B.C)	710102023032025	COMPANY PETITION IB (IBC)/16(PB)2017	VANEET BHATIA LIQUIDATOR OF EARTH ICONIC INFRASTRUCTURE PRIVATE LIMITED VS AVYUKTA DAIRY PRODUCTS LTD	Regulation 44(2), Liquidation process Regulation, 2016	21/03/2025	1. need every page sign in application. 2. bookmarking compulsory with page numbering. 3. pagination wrong in index. 4. need every page sign and true copy in annexure. 5. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	HONEY SATPAL
282	19/03/2025	Company Application(Companies Act)	710102023432025	COMPANY PETITION (COMPANIES ACT)/34(ND)2025	ANKUSH BANSAL VS GANGA COTTON AND ALLIED INDUSTRIES LIMITED	Rule 11 of NCLT	24/03/2025	1. main case wrong in page no. 6. 2. vakalatnama compulsory. 3. need every page sign and true copy in annexure.	Eshna Kumar
283	18/03/2025	Interlocutory Application (I.B.C)	710102023092025	COMPANY PETITION IB (IBC)/637(ND)2021	MANUFACTURE ET FABRIQUE DE MONTRES ET CHRONOMÈTRES ULYSSE NARDIN LE LOCLE S.A VS SWISS PROMOTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	22/03/2025	1. section not mention in index. 2. notary missing. 3. need every page sign and true copy in annexure. 4. vakalatnama compulsory.	Samarth Kapoor
284	18/03/2025	Interlocutory Application (I.B.C)	710102023182025	COMPANY PETITION IB (IBC)/427(ND)2023	SUNDER KHATRI RESOLUTION PROFESSIONAL WORLDS WINDOW ESTATE PRIVATE LIMITED VS SWISS PROMOTION PRIVATE LIMITED	Application under any other provisions- IBC	21/03/2025	1. need every page sign in application.	Ruchir Batra
285	18/03/2025	Interlocutory Application (I.B.C)	710102023192025	COMPANY PETITION IB (IBC)/874(PB)2022	VIVEK PARTI RESOLUTION PROFESSIONAL IN THE MATTER OF INSOLVENCY RESOLUTION PROCESS OF MRS ANJU KHANNA PERSONAL GUARANTOR OF METAPHOR EXPORTS PRIVATE LIMITED VS SWISS PROMOTION PRIVATE LIMITED	Sec 60(5)	21/03/2025	1. need every page sign and true copy in annexure.	MITAL AND MITAL
286	19/03/2025	Company Application(Companies Act)	710102023412025	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS SUNIL JAIN & CO.	Application under any other provisions ,Rule 11 of NCLT	22/03/2025	1. add all respondent in online portal. 2. date missing in vakalatnama.	sfionclt

287	19/03/2025	Company Application(Companies Act)	710102023382025	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ATUL K. GARG & CO.	Application under any other provisions ,Rule 11 of NCLT	22/03/2025	1. add all respondent in online portal. 2. date missing in vakalatnama.	sfionclt
288	19/03/2025	Company Application(Companies Act)	710102023372025	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGARWAL GUPTA & KOHLI	Application under any other provisions ,Rule 11 of NCLT	22/03/2025	1. add all respondent in online portal. 2. date missing in vakalatnama. 3. remove extra pdf.	sfionclt
289	19/03/2025	Company Application(Companies Act)	710102023392025	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MOHAN LAL AGARWAL & CO	Application under any other provisions ,Rule 11 of NCLT	22/03/2025	1. add all respondent in online portal. 2. date missing in vakalatnama.	sfionclt
290	19/03/2025	Company Application(Companies Act)	710102023402025	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS S A R B & ASSOCIATES	Application under any other provisions ,Rule 11 of NCLT	24/03/2025	1. add all respondent in online portal. 2. date missing in vakalatnama.	sfionclt
291	19/03/2025	Interlocutory Application (I.B.C)	710102023292025	COMPANY PETITION IB (IBC)/599(PB)2022	SANJEEV CHAUDHART VS S A R B & ASSOCIATES	Section 12(2)	24/03/2025	1. file incomplete.	Sanjeev
292	19/03/2025	Interlocutory Application (I.B.C)	710102023342025	COMPANY PETITION IB (IBC)/725(PB)2024	CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/03/2025	1. memo of parties missing. 2. section not mention in index. 3. vakalatnama compulsory.	Chamber of Advocate Rishi Kapoor
293	20/03/2025	Miscellaneous Application (IBC)	710102023502025	COMPANY PETITION IB (IBC)/119(ND)2025	CAPITAL EQUIPMENT INDIA VS BRANDAVAN FOOD PRODUCTS	Rule 11 of NCLT, 2016	24/03/2025	1. memo of parties missing. 2. main case missing in pdf. 3. case type wrong. 4. both application filed in separately. 5. need every page sign and true copy in annexure. 6. vakalatnama compulsory.	SHIVAM SEHGAL
294	18/03/2025	Interlocutory Application (I.B.C)	710102022972025	COMPANY PETITION IB (IBC)/776(ND)2021	PHOENIX ARC PVT LTD VS BRANDAVAN FOOD PRODUCTS	Rule 11 of NCLT, 2016	20/03/2025	1. need to translate all Hindi pages.	Chandni
295	21/03/2025	Interlocutory Application (I.B.C)	710102024142025	COMPANY PETITION IB (IBC)/367(ND)2024	ALTERNA AIRCRAFT V B LIMITED VS SPICEJET LIMITED	Rule 11 of NCLT, 2016	24/03/2025	1. memo of parties missing. 2. vakalatnama compulsory. 3. need every page sign in application.	Bhavana Duhoon

296	23/03/2025	Interlocutory Application (I.B.C)	710102024472025	COMPANY PETITION IB (IBC)/1397(PB)2019	M/S. INDIRAPURAM HABITAT CENTRE PVT. LTD. THROUGH ITS RESOLUTION PROFESSIONAL MR. NARENDER KUMAR SHARMA VS NAGAR NIGAM GHAZIABAD & ORS (MUNICIPAL CORPORATION GHAZIABAD)	Section 60(5)	24/03/2025	1. Section wrong. (In pdf section 60(5) is selected. In online portal rule 11 is selected.)	PRAFUL JINDAL
297	22/03/2025	Interlocutory Application (I.B.C)	710102024342025	COMPANY PETITION IB (IBC)/698(ND)2023	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL VS NAGAR NIGAM GHAZIABAD & ORS (MUNICIPAL CORPORATION GHAZIABAD)	Rule 11 of NCLT, 2016	24/03/2025	1. pdf not upload.	SWASTIKA
298	21/03/2025	Interlocutory Application (I.B.C)	710102023992025	COMPANY PETITION IB (IBC)/558(ND)2024	NAVNEET KUMAR GUPTA INTERIM RESOLUTION PROFESSIONAL FOR ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED VS NAGAR NIGAM GHAZIABAD & ORS (MUNICIPAL CORPORATION GHAZIABAD)	Section 21 (6A) (b) / Regulation 4A & 16A (2)	24/03/2025	1. file incomplete.	ABHISHEK
299	21/03/2025	Interlocutory Application (I.B.C)	710102023982025	COMPANY PETITION IB (IBC)/558(ND)2024	NAVNEET KUMAR GUPTA INTERIM RESOLUTION PROFESSIONAL FOR ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED VS NAGAR NIGAM GHAZIABAD & ORS (MUNICIPAL CORPORATION GHAZIABAD)	Section 21	24/03/2025	1. file incomplete.	ABHISHEK
300	21/03/2025	Interlocutory Application (I.B.C)	710102024032025	COMPANY PETITION IB (IBC)/558(ND)2024	NAVNEET KUMAR GUPTA INTERIM RESOLUTION PROFESSIONAL FOR ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED VS NAGAR NIGAM GHAZIABAD & ORS (MUNICIPAL CORPORATION GHAZIABAD)	Section 21 (6A) (b) / Regulation 4A & 16A (2)	24/03/2025	1. file incomplete.	ABHISHEK

301	16-02-2025	0710102105172024(No. of Docs 2)	0710102105172024/1	COMPANY APPLICATION(COMPANIES ACT)/294(ND)2024	ANKIT TAYAL S/O SH.RAMESH C.TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	28-02-2025	1.kindly file petition wrong file.	mayankgoeladv
302	11/2/2025	0710102105142024(No. of Docs 2)	0710102105142024/1	INTERLOCUTORY APPLICATION (I.B.C)/6186(ND)2024	AKANKSHA KATYAL VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	28-02-2025	1.wrong file.	ADHISH
303	17-02-2025	0710204000052014(No. of Docs 3)	0710204000052014/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2014	SH VIBHOR GUPTA ORS VS MS RAJESH BUILDCON INFRASTRUCTURE PVT LTD AND ORS	Application under any other provisions	28-02-2025	no of objection 1. book marking mandatory as per index with pagination	lexalliance.jitesh
304	25-02-2025	0710102003852025(No. of Docs 2)	0710102003852025/1	COMPANY PETITION IB (IBC)/60(ND)2025	FTI CONSULTING INDIA PRIVATE LIMITED VS. M G F DEVELOPMENTS LIMITED	IBC Under Sec 9	28-02-2025	1.some pages is blank in pdf	trilegal2
305	21-02-2025	0710102109282020(No. of Docs 2)	0710102109282020/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2020	G.G. ERRECTORS AND CONSTRUCTORS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec. 230-232 - Second Motion	28-02-2025	no of objection 1.index page missed in pdf 2. book marking mandatory as per index with pagination 3. incomplete file uploaded	Arthalegal
306	27-02-2025	0710102003852025(No. of Docs 2)	0710102003852025/2	COMPANY PETITION IB (IBC)/60(ND)2025	FTI CONSULTING INDIA PRIVATE LIMITED VS. M G F DEVELOPMENTS LIMITED	IBC Under Sec 9	28-02-2025	No of objection 1. page no 77 to 96 black screen page 2. page no 98 to 126 black screen page	trilegal2
307	24-02-2025	0710102001452025(No. of Docs 2)	0710102001452025/1	INTERLOCUTORY APPLICATION (I.B.C)/208(ND)2025	HARVINDER SINGH OBEROI VS. SUBRAMANIAN NATARAJAN	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	28-02-2025	no of objection 1. wrong file as additional document this is application	Rajat Gupta
308	25-02-2025	0710102049652024(No. of Docs 1)	0710102049652024/2	INTERLOCUTORY APPLICATION (I.B.C)/3088(ND)2024	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL OF M/S SSK TRADING PVT LTD VSBANK OF INDIA	Application under any other provisions- IBC	28-02-2025	1.bookmarking mandatory.	karangandhii
309	8/2/2025	0710102013542025(No. of Docs 2)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/894(ND)2025	PAWAN KUMAR GOYAL IRP OF BROAD HOMES PVT. LTD.	Application under any other provisions- IBC	28-02-2025	1.kindly file IA. wrong file.	R_S2422
310	12/9/2024	0710102078902024(No. of Docs 0)	0710102078902024/7	INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	27-02-2025	no of objection 1. page no 16 17 23 24 36 37 38 39 78 79 not seen visible	

311	26-02-2025	0710102013232024(No. of Docs 1)	0710102013232024/1	COMPANY PETITION (COMPANIES ACT)/205(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MEHRA GOEL & CO	Sec. 140(5)	27-02-2025	1.Main Case no. not mention in index page 2. Rs 25 welfare and Rs 3 court fees missing in vakalatnama 3. OCR and Bookmarking Compulsory	Ravi Mohan
312	26-02-2025	0710102016282025(No. of Docs 5)	0710102016282025/2	INTERVENTION PETITION (IBC)/5(ND)2025	DHIRENDER NATH VS. COMMITTEE OF CREDITORS THROUGH MR. SUNIL KUMAR	Sec 60(5)	27-02-2025	1.compulsory nclt order missing in pdf as per document.	avinashbhati6
313	20-02-2025	0710102058482021(No. of Docs 2)	0710102058482021/11	COMPANY PETITION IB (IBC)/637(ND)2021	MANUFACTURE ET FABRIQUE DE MONTRES ET CHRONOMÈTRES ULYSSE NARDIN LE LOCLE S.A VS. SWISS PROMOTION PRIVATE LIMITED	IBC Under Sec 9	27-02-2025	no of objection 1. pagination missed in book marking as per index 2. need every pages sign of reply 3. reply need proof of service 4. proof of service uploaded 5 need to delete extra same copy uploaded in proof of service	sam_kapoor1108
314	21-02-2025	0710102101202024(No. of Docs 2)	0710102101202024/1	INTERLOCUTORY APPLICATION (I.B.C)/6016(ND)2024	JAGDISH KUMAR PARULKAR	Section 22	27-02-2025	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf. 3.counsel details sign missing in index. 4.need every pages sign in pdf.	D12902014
315	18-02-2025	0710102065202024(No. of Docs 3)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	27-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
316	18-02-2025	0710102065202024(No. of Docs 3)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	27-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
317	18-02-2025	0710102065202024(No. of Docs 3)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	27-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
318	18-02-2025	0710102065202024(No. of Docs 3)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	27-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
319	18-02-2025	0710102065202024(No. of Docs 3)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	27-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175

320	18-02-2025	0710102065202024(No. of Docs 3)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	27-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
321	18-02-2025	0710102065202024(No. of Docs 3)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	27-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
322	18-02-2025	0710102065202024(No. of Docs 3)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	27-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
323	12/9/2024	0710102078902024(No. of Docs 0)	0710102078902024/7	INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	27-02-2025	no of objection 1. page no 16 17 23 24 36 37 38 39 78 79 not seen visible	
324	12/9/2024	0710102078902024(No. of Docs 0)	0710102078902024/7	INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	27-02-2025	no of objection 1. page no 16 17 23 24 36 37 38 39 78 79 not seen visible	
325	12/9/2024	0710102078902024(No. of Docs 0)	0710102078902024/7	INTERLOCUTORY APPLICATION (I.B.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	27-02-2025	no of objection 1. page no 16 17 23 24 36 37 38 39 78 79 not seen visible	
326	20-02-2025	0710102076782023(No. of Docs 4)	0710102076782023/4	INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)2023	MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	27-02-2025	no of objection . 1. book marking mandatory as per index with pagination in all volume 2. ocr missed in pdf 3. page no 28 to 108 not readable and also missed ocr in pdf of volume 1 4 ocr missed in all volume 4 missed true copy on annexures pages 5 page no 278 not readable	deveshhatia
327	20-02-2025	0710102089672023(No. of Docs 1)	0710102089672023/4	INTERLOCUTORY APPLICATION (I.B.C)/5568(ND)2023	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	27-02-2025	1.wrong file.	ATIUTTAM

328	20-02-2025	0710102089672023(No. of Docs 1)	0710102089672023/4	INTERLOCUTORY APPLICATION (I.B.C)/5568(ND)2023	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	27-02-2025	1.wrong file.	ATIUTTAM
329	20-02-2025	0710102089672023(No. of Docs 1)	0710102089672023/4	INTERLOCUTORY APPLICATION (I.B.C)/5568(ND)2023	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	27-02-2025	1.wrong file.	ATIUTTAM
330	20-02-2025	0710102089672023(No. of Docs 1)	0710102089672023/4	INTERLOCUTORY APPLICATION (I.B.C)/5568(ND)2023	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	27-02-2025	1.wrong file.	ATIUTTAM
331	18-02-2025	0710102065202024(No. of Docs 3)	0710102065202024/1	COMPANY APPEAL (COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	27-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
332	22-10-2024	0710102091552024(No. of Docs 0)	0710102091552024/2	COMPANY PETITION IB (IBC)/768(ND)2024	IDBI BANK LIMITED VS. DR. MAUSUMI DUTTA BAISYA	Section 95(1)	25-02-2025	no of objection 1. Affidavit for Compliance need order 2. annexures pages missed sign with true copy	
333	18-02-2025	0710102102682024(No. of Docs 2)	0710102102682024/3	COMPANY PETITION IB (IBC)/854(ND)2024	KOTAK MAHINDRA BANK LIMITED VS. TAURUS INTERNATIONAL (PROJECTS) PRIVATE LIMITED	IBC under Sec 7	25-02-2025	no of objection 1. pagination missed in book marking as per index 2. pagination missed in index 3. need every pages sign of reply 4 double pagination in pdf 5 annexures pages missed ocr	viditjain
334	22-10-2024	0710102091542024(No. of Docs 0)	0710102091542024/2	COMPANY PETITION IB (IBC)/769(ND)2024	IDBI BANK LIMITED VS. ASHIT KUMAR BAISYA	Section 95(1)	25-02-2025	no of objection 1. Affidavit for Compliance need nclt last compliance order 2. annexures pages missed sign with true copy	
335	20-02-2025	0710102014142023(No. of Docs 1)	0710102014142023/5	COMPANY PETITION IB (IBC)/224(PB)2023	SREI INFRASTRUCTURE FINANCE LIMITED. (PRESENTLY UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS) VS. MR. ADITYA KUMAR JAJODIA	Section 95(1)	25-02-2025	no of objection 1. book marking mandatory as per index with pagination	advawnish
336	15-02-2025	0710102104812024(No. of Docs 2)	0710102104812024/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2024	JITENDER ARORA VS. SANDEEP GOEL	Sec 60(5)	25-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Jayashree.Shukla
337	20-02-2025	0710102020572024(No. of Docs 2)	0710102020572024/2	TRANSFER APPLICATION/17(PB) 2024	UNION OF INDIA VS. DATTATRAY MARUTI KHUNE	Rule16(d),NCLT Rules,2016	25-02-2025	no of objection 1. book marking mandatory as per index with pagination	ANIRUTH@LEX-LEGAL.IN
338	19-02-2025	0710102068082024(No. of Docs 1)	0710102068082024/1	INTERLOCUTORY APPLICATION (I.B.C)/5610(ND)2024	MR. AJIT KUMAR VS	Application under any other provisions- IBC	25-02-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	sreelekshmisylesh

339	22-02-2025	0710102065622024(No. of Docs 2)	0710102065622024/3	COMPANY PETITION IB (IBC)/681(PB)2024	UV ASSET CONSTRUCTION COMPANY LTD VS. CAPT.MANOJ AIRON ,UV ASSET CONSTRUCTION COMPANY LTD VS. CAPT.MANOJ AIRON	Section 95(1)	25-02-2025	No of objection 1. need every pages sign of reply and list and date events 2. mention COMPANY PETITION (IB) NO on index pages 3. page no 46 47 not readable pages	BISHWAJIT SINGH 1971
340	19-02-2025	0710102015222019(No. of Docs 3)	0710102015222019/7	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	24-02-2025	no of objection 1. pagination missed in book marking 2. volume wise missed in index in pdf in both volume 3 missed sign of counsel detail of index page 4 reply need every pages sign 5 page no 78 84 85 86 87 88 89 90 91 to 99 109 110 111 143 148 to 156 183 not 194 195 196 197 202 readable 6 hindi pages need english translate copy in volume 1 pdf 7 page no 185 hindi pages need english translate copy in volume 2 pdf 8 pls mention page no on translated copy in both volume 9 in volume 2 210 214 216 218 219 to 290 not readable pages 10 reply need proof of service	lexalliance.jitesh
341	7/2/2025	0710102109522023(No. of Docs 13)	0710102109522023/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-02-2025	1.wrong file all document file separately.	csyogesh89
342	18-02-2025	0710102065202024(No. of Docs 2)	0710102065202024/3	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	24-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
343	20-02-2025	0710102076392024(No. of Docs 1)	0710102076392024/1	COMPANY PETITION (COMPANIES ACT)/215(ND)2024	PRATEEK GUPTA HUF AND ORS VS. MS VATIKA INFRACON PRIVATE LIMITED AND ORS.	Sec. 213,Section 447	24-02-2025	no of objection 1.order is delay in pdf.. 2.need every pages sign and true copy in annexure.	psplegal
344	6/2/2025	0710102080122024(No. of Docs 3)	0710102080122024/1	TRANSFER APPLICATION/45(PB) 2024	DR. PREET ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	24-02-2025	no of objection 1. wrong file as additional document	anuragchandra
345	10/2/2025	0710102083602024(No. of Docs 1)	0710102083602024/5	COMPANY PETITION (COMPANIES ACT)/187(ND)2024	SHANKUNTALA DEVI & ORS VS. YOG BALA	Sec. 241(1)	24-02-2025	no of objection 1. date and month missed on vakalatnama\ 2. book marking do as like index	AJAYPALSINGH
346	8/2/2025	0710102081932024(No. of Docs 2)	0710102081932024/5	COMPANY APPEAL(COMPANIES ACT)/177(ND)2024	GENESIS BUILDCON VISION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Application under any other provisions ,Sec 252 (3)	24-02-2025	1.kindly file IA. wrong file.	shreedharlawoffices
347	14-02-2025	0710102106912024(No. of Docs 1)	0710102106912024/2	COMPANY PETITION IB (IBC)/43(ND)2025	DINESH KUMAR GARG VS. ADWIK HOMES PRIVATE LIMITED	IBC Under Sec 9	24-02-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	advocatepranavgupta

348	16-02-2025	0710102107932024(No. of Docs 1)	0710102107932024/1	INTERLOCUTORY APPLICATION (I.B.C)/6206(ND)2024	VEENU DRALL VS. ASSISTANT COMMISSIONER DEPARTMENT OF CUSTOMS	Section 60(5)	24-02-2025	1.this file is blank in pdf.	VEENU DRALLIP
349	13-02-2025	0710102108482024(No. of Docs 2)	0710102108482024/1	COMPANY PETITION IB (IBC)/11(ND)2025	CENTRAL BANK OF INDIA VS. BHAVYA GOLD PRIVATE LIMITED	IBC under Sec 7	24-02-2025	1.kindly file IA wrong file.	bkm Delhi
350	19-02-2025	0710102000402025(No. of Docs 1)	0710102000402025/2	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF PRESIDUM EDUCATIONAL INSTITUTION PRIVATE LIMITED VS. PRAVEEN KUMAR AND ORS.	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	24-02-2025	no of objection 1.3 rs court fee missed on vakalatnama	hcclaw@gmail.com
351	20-02-2025	0710102002062025(No. of Docs 3)	0710102002062025/1	COMPANY PETITION IB (IBC)/70(ND)2025	STANDARD CAPITAL MARKETS LIMITED VS. ANJANEY DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	24-02-2025	1.bookmarking mandatory	shivamshukla
352	19-02-2025	0710102002542025(No. of Docs 2)	0710102002542025/2	COMPANY PETITION IB (IBC)/64(ND)2025	CADFEM INDIA PRIVATE LIMITED VS. PMI ELECTRO MOBILITY SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	24-02-2025	no of objection 1. book marking mandatory as per index with pagination .	mohit111093
353	18-02-2025	0710204000052014(No. of Docs 2)	0710204000052014/5	COMPANY PETITION (COMPANIES ACT)/17(ND)2014	SH VIBHOR GUPTA ORS VS MS RAJESH BUILDCON INFRASTRUCTURE PVT LTD AND ORS	Application under any other provisions	24-02-2025	no of objection 1. book marking mandatory as per index with pagination	lexalliance.jitesh
354	18-02-2025	0710204000052014(No. of Docs 2)	0710204000052014/4	COMPANY PETITION (COMPANIES ACT)/17(ND)2014	SH VIBHOR GUPTA ORS VS MS RAJESH BUILDCON INFRASTRUCTURE PVT LTD AND ORS	Application under any other provisions	24-02-2025	no of objection 1. book marking mandatory as per index with pagination	lexalliance.jitesh
355	17-02-2025	0710204000052014(No. of Docs 2)	0710204000052014/3	COMPANY PETITION (COMPANIES ACT)/17(ND)2014	SH VIBHOR GUPTA ORS VS MS RAJESH BUILDCON INFRASTRUCTURE PVT LTD AND ORS	Application under any other provisions	24-02-2025	no of objection 1. book marking mandatory as per index with pagination	lexalliance.jitesh
356	18-02-2025	0710200401462016(No. of Docs 2)	0710200401462016/60	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-02-2025	no of objection 1. bookmarking mandatory. 2.some pages is wrong adjust in pdf.	CSSHARAD
357	18-02-2025	0710102015222019(No. of Docs 1)	0710102015222019/6	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	21-02-2025	no of objection 1. book marking mandatory as per index with pagination	lexalliance.jitesh
358	17-02-2025	0710102054542024(No. of Docs 1)	0710102054542024/3	COMPANY PETITION IB (IBC)/448(ND)2024	RITESH LUNKAD VS. HUMAN BIOSCIENCES INDIA LIMITED	IBC Under Sec 9	21-02-2025	1.25rs welfare ticket court fee 3rs missing in vakalatnama.	Pranjit365

359	17-02-2025	0710102068192024(No. of Docs 2)	0710102068192024/3	COMPANY PETITION IB (IBC)/564(ND)2024	CENTRAL BANK OF INDIA VS. PCI LIMITED	IBC under Sec 7	21-02-2025	1.wrong file	advraj77
360	18-02-2025	0710102048242024(No. of Docs 1)	0710102048242024/2	COMPANY PETITION IB (IBC)/591(ND)2024	THE CANARA BANK LIMITED VS. GOPI RAM AGGARWAL	Section 95(1)	21-02-2025	no of objection 1. 3 rs missed court fees on vakalatnama.	Dr.MishaM.Kumar
361	18-02-2025	0710102000012009(No. of Docs 2)	0710102000012009/12	COMPANY PETITION (COMPANIES ACT)/108(PB)2009	SH SHARAD AGGARWAL V/S M/S RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Application under any other provisions	21-02-2025	No of objection 1. incomplete file book marking with pagination 2. index page missed in pdf 3. pagination of pdf missed in book marking	lexalliance.jitesh
362	18-02-2025	0710102000012009(No. of Docs 1)	0710102000012009/11	COMPANY PETITION (COMPANIES ACT)/108(PB)2009	SH SHARAD AGGARWAL V/S M/S RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Application under any other provisions	21-02-2025	no of objection 1. reply need every pages sign 2. index page missed sign 3.annexures page missed sign with true copy	lexalliance.jitesh
363	13-02-2025	0710102094942024(No. of Docs 1)	0710102094942024/6	COMPANY PETITION (COMPANIES ACT)/220(ND)2024	PARMESH CONSTRUCTION COMPANY LIMITED VS. IIRF HOLDING V LIMITED	Sec. 58(3),Sec. 59,Application under any other provisions	21-02-2025	1.order missing in pdf.	S.das@luthra.com
364	9/1/2025	0710102094942024(No. of Docs 1)	0710102094942024/2	COMPANY PETITION (COMPANIES ACT)/220(ND)2024	PARMESH CONSTRUCTION COMPANY LIMITED VS. IIRF HOLDING V LIMITED	Sec. 58(3),Sec. 59,Application under any other provisions	21-02-2025	no of objection 1. book marking mandatory as per index with pagination	sd.batra
365	25-01-2025	0710102094902024(No. of Docs 2)	0710102094902024/2	INTERLOCUTORY APPLICATION (I.B.C)/6256(ND)2024	ARVIND GARG VS. HDFC BANK	Sec 60(5)	21-02-2025	no of objection 1. page no 20 to 22 not readable	hgupta466
366	18-02-2025	0710102035552022(No. of Docs 3)	0710102035552022/11	COMPANY PETITION IB (IBC)/362(ND)2022	INDUSIND BANK LTD. VS. CLOUD 9 PROJECTS PRIVATE LIMITED	IBC under Sec 7	21-02-2025	no of objection 1. pagination missed in book marking as per index in both volume 2 incomplete counsel detail on index page and master index in both volume 3 ocr incomplete in pdf in both volume 4 in volume 2 incomplete index page	yugam2107
367	12/2/2025	0710102106882024(No. of Docs 2)	0710102106882024/1	COMPANY PETITION (COMPANIES ACT)/4(ND)2025	INNOVATVIEW INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec. 131(1)	21-02-2025	1.kindly file IA.	anuragchandra
368	18-02-2025	0710102000012009(No. of Docs 2)	0710102000012009/9	COMPANY PETITION (COMPANIES ACT)/108(PB)2009	SH SHARAD AGGARWAL V/S M/S RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Application under any other provisions	21-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. need sign page of pdf 4 annexures pages missed sign with true copy	lexalliance.jitesh
369	18-02-2025	0710102000012009(No. of Docs 3)	0710102000012009/4	COMPANY PETITION (COMPANIES ACT)/108(PB)2009	SH SHARAD AGGARWAL V/S M/S RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Application under any other provisions	21-02-2025	no of objection 1. page no 146 147 149 152not readable 2. page no 146 not readable of hindi pages need type translated copy 3. need to put pages no pdf type of those pages 4 index page missed in volume 2	lexalliance.jitesh

370	18-02-2025	0710102000012009(No. of Docs 2)	0710102000012009/18	COMPANY PETITION (COMPANIES ACT)/108(PB)2009	SH SHARAD AGGARWAL V/S M/S RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Application under any other provisions	21-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 missed sign in pdf 4 missed pagination in pdf 5 page no 19 to 26 not readable page need typed copy	lexalliance.jitesh
371	18-02-2025	0710102000012009(No. of Docs 2)	0710102000012009/16	COMPANY PETITION (COMPANIES ACT)/108(PB)2009	SH SHARAD AGGARWAL V/S M/S RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Application under any other provisions	21-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. missed sign of pdf 3. ocr missed in pdf	lexalliance.jitesh
372	18-02-2025	0710102000012009(No. of Docs 1)	0710102000012009/15	COMPANY PETITION (COMPANIES ACT)/108(PB)2009	SH SHARAD AGGARWAL V/S M/S RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Application under any other provisions	21-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. compliance order missed which mention in index 3. pagination missed in pdf	lexalliance.jitesh
373	18-02-2025	0710102000012009(No. of Docs 2)	0710102000012009/14	COMPANY PETITION (COMPANIES ACT)/108(PB)2009	SH SHARAD AGGARWAL V/S M/S RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Application under any other provisions	21-02-2025	No of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of pdf	lexalliance.jitesh
374	17-02-2025	0710102011212025(No. of Docs 1)	0710102011212025/1	INTERLOCUTORY APPLICATION (I.B.C)/655(ND)2025	SP TOWNPLANNER PRIVATE LIMITED & ANR VS. DIRECTORATE OF TOWN & COUNTRY PLANNING	Sec 60(5)	21-02-2025	1.need all pages sign and true copy in Annexure.	cc.lawoffices@cclaw.
375	20-02-2025	0710102426212018(No. of Docs 2)	0710102426212018/67	COMPANY PETITION IB (IBC)/60(PB)2018	ORIENTAL BANK OF COMMERCE VS BINDALS SPONNGE INDUSTRIES LIMITED	IBC under Sec 7	21-02-2025	wrong case no. mention in pdf	dk.sood@yahoo.com
376	18-02-2025	0710102046552024(No. of Docs 2)	0710102046552024/3	INTERLOCUTORY APPLICATION (I.B.C)/2928(ND)2024	MR. SUNIL KUMAR AGRAWAL VS. MR. ABDUL KHALID AND ORS	19(2)	21-02-2025	no of objection 1. shadow on the pdf printed pages of all pdf	aabhassingh2441
377	18-02-2025	0710102062362024(No. of Docs 1)	0710102062362024/2	COMPANY PETITION IB (IBC)/461(ND)2024	TELENETIX PRIVATE LIMITED VS. KARVY DIGIKONNECT LIMITED	IBC Under Sec 9	21-02-2025	no of objection 1. missed sign on index page 2. date and month missed on vakalatnama	alphaconsultants.225
378	5/9/2019	0710102000152016(No. of Docs 1)	0710102000152016/2	COMPANY PETITION (COMPANIES ACT)/689(PB)2016	MGF DEVELOPMENTS LIMITED VS EMAAR MGF LAND LIMITED	Sec. 241(1)	19-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. volume wise index missed in book marking and pdf 4. proof of service missed	ppt@jsalaw.com
379	6/2/2025	0710102092132021(No. of Docs 2)	0710102092132021/14	COMPANY APPEAL (IBC)/3(ND)2022	CAPRI GLOBAL CAPITAL LIMITED VSADVANCE HOME & PERSONAL CATE LIMITED THROUGH MR. VIVEK BHARTI	Sec 42	19-02-2025	no of objection 1.Order dated 16.10.2024 which mention in index	sslaw316
380	17-02-2025	0710102100832023(No. of Docs 2)	0710102100832023/7	TRANSFER PETITION(COMPANIES ACT)/40(PB)2023	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	19-02-2025	no of objection 1. book marking mandatory as per index with pagination 2.need to delete extra same pdf uploaded in proof of service	NCLTefilingSSK

381	4/2/2025	0710102091432022(No. of Docs 2)	0710102091432022/5	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	19-02-2025	no of objection 1. annexures page missed true copy of every pages 18 to 69 2. 3 rs court fee missed on vakalatnama.	advraj77
382	18-02-2025	0710102048212024(No. of Docs 1)	0710102048212024/3	COMPANY PETITION IB (IBC)/594(ND)2024	THE CANARA BANK LIMITED VS. MANOJ KUMAR	Section 95(1)	19-02-2025	no of objection 1.bookmarking mandatory. 2.court fee 3rs missing in vakalatnama.	Dr.MishaM.Kumar
383	18-02-2025	0710102048212024(No. of Docs 1)	0710102048212024/2	COMPANY PETITION IB (IBC)/594(ND)2024	THE CANARA BANK LIMITED VS. MANOJ KUMAR	Section 95(1)	19-02-2025	no of objection 1.bookmarking mandatory. 2.court fee 3rs missing in vakalatnama.	Dr.MishaM.Kumar
384	4/2/2025	0710102091232022(No. of Docs 2)	0710102091232022/5	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	19-02-2025	no of objection 1.3 rs court fee missed on vakalatnama	advraj77
385	15-02-2025	0710102075202024(No. of Docs 8)	0710102075202024/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/326(ND)2024	SHARAD AGGARWAL VS. M/S RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Section 168	19-02-2025	1.all document file separately with volume wise.	lexalliance.jitesh
386	4/2/2025	0710102091422022(No. of Docs 2)	0710102091422022/5	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	19-02-2025	no of objection 1 3 rs court fee missed on vakalatnama.	advraj77
387	11/2/2025	0710102105132024(No. of Docs 2)	0710102105132024/1	INTERLOCUTORY APPLICATION (I.B.C)/6192(ND)2024	AMREESH TYAGI VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	18-02-2025	1.wrong file.	ADHISH
388	3/2/2025	0710102085592024(No. of Docs 1)	0710102085592024/1	COMPANY PETITION IB (IBC)/836(ND)2024	INDUSIND BANK LTD. VS. MS. SONIA KAPIL	Section 95(1)	18-02-2025	no of objection 1. only proof of service uploaded 2. main file missed	chandnisadana
389	17-02-2025	0710102015222019(No. of Docs 2)	0710102015222019/5	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	18-02-2025	no of objection 1. page no 36 not readable 2. need to delete extra same pdf uploaded in proof of service	lexalliance.jitesh
390	14-02-2025	0710102041822024(No. of Docs 1)	0710102041822024/4	INTERLOCUTORY APPLICATION (I.B.C)/2786(ND)2024	DEBASHIS NANDA VS. M/S NISHI EXPORT	Sec 60(5)	18-02-2025	no of objection 1. book marking mandatory as per index	dbadiwal17

391	13-02-2025	0710102010972025(No. of Docs 2)	0710102010972025/2	COMPANY PETITION IB (IBC)/95(ND)2025	RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions- IBC,Any other provision - Govt body	18-02-2025	no of objection 1.bookmarkind mandatory as per index. 2.counsel details missing in index. 3.affidavit missing in pdf. 4.need every pages sign.	navneet.r
392	11/2/2025	0710102102922024(No. of Docs 2)	0710102102922024/1	INTERLOCUTORY APPLICATION (I.B.C)/6173(ND)2024	RAGHAV SHARMA VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	18-02-2025	1.wrong file.	ADHISH
393	13-02-2025	0710102010972025(No. of Docs 2)	0710102010972025/1	COMPANY PETITION IB (IBC)/95(ND)2025	RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions- IBC,Any other provision - Govt body	18-02-2025	1.counsel details sign missing in index. 2.pagination missing in bookmarking. 3.need every pages sign in pdf.	navneet.r
394	11/2/2025	0710102103052024(No. of Docs 2)	0710102103052024/1	INTERLOCUTORY APPLICATION (I.B.C)/6175(ND)2024	ANISH KUMAR SHARMA VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	18-02-2025	1.wrong file.	ADHISH

395	13-02-2025	0710102070032024(No. of Docs 2)	0710102070032024/3	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	18-02-2025	no of objection 1. book marking mandatory as per index with pagination 2 annexures page missed true copy in pdf	ketanmadan01
396	13-02-2025	0710102070032024(No. of Docs 2)	0710102070032024/3	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	18-02-2025	no of objection 1. book marking mandatory as per index with pagination 2 annexures page missed true copy in pdf	ketanmadan01
397	13-02-2025	0710102070032024(No. of Docs 2)	0710102070032024/3	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	18-02-2025	no of objection 1. book marking mandatory as per index with pagination 2 annexures page missed true copy in pdf	ketanmadan01
398	13-02-2025	0710102070032024(No. of Docs 2)	0710102070032024/3	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	18-02-2025	no of objection 1. book marking mandatory as per index with pagination 2 annexures page missed true copy in pdf	ketanmadan01
399	13-02-2025	0710102012652024(No. of Docs 2)	0710102012652024/5	COMPANY PETITION IB (IBC)/113(ND)2024	RAMANATHAN BHUVANESHWARI	IBC Section 59	18-02-2025	1.wrong file in pdf.	utsavmukherjee
400	21-01-2025	0710102082122024(No. of Docs 3)	0710102082122024/2	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	18-02-2025	no of objection 1. pagination missed in book marking as per index 2. 1rs court fee and 25 rs welfare fee missed on vakalatnama. 3.annexures page missed sign with true copy 4 need every pages sign of reply	maheshwariandco
401	14-02-2025	0710102063992022(No. of Docs 2)	0710102063992022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2022	ANAND MOTOR PRODUCTS PRIVATE LTD.	Sub-section (I) of section 230	18-02-2025	no of objection 1. need every page sign of pdf 2. affidavit missed in pdf	Afnaan1990
402	14-02-2025	0710102017622020(No. of Docs 2)	0710102017622020/20	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	18-02-2025	no of objection 1. blank page of proof of service	sfionclt

403	17-02-2025	0710102046552024(No. of Docs 2)	0710102046552024/2	INTERLOCUTORY APPLICATION (I.B.C)/2928(ND)2024	MR. SUNIL KUMAR AGRAWAL VS. MR. ABDUL KHALID AND ORS	19(2)	18-02-2025	Bookmarking missing	aabhassingh2441
404	14-02-2025	0710102042842022(No. of Docs 3)	0710102042842022/4	COMPANY PETITION IB (IBC)/496(PB)2022	STATE BANK OF INDIA VS. KAMLA JAIN	Section 95(1)	18-02-2025	no of objection 1. in volume 1 page no 5 to 19 missed ocr 2. in volume 2 page no 134 to 169 missed ocr 3 in volume 2 page no 186 to 204 missed ocr	ajayyadav
405	21-01-2025	0710102086982020(No. of Docs 1)	0710102086982020/1	COMPANY APPLICATION(COMPANIES ACT)/486(ND)2020	MR. NIKHIL RAI AND ANOTHER VS. M/S VCARE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	18-02-2025	no of objection 1. index pages missed in pdf 2. 3.rs court fee missed and 25 rs welfare fee missed on vakalatanama. in both 3. book marking mandatory as per index with pagination	gaggarpartner
406	11/2/2025	0710102102972024(No. of Docs 2)	0710102102972024/1	INTERLOCUTORY APPLICATION (I.B.C)/6171(ND)2024	PRATIBHA SHARMA VS. MOHIT GOYAL	Sections 60(5)/Regulation 13	18-02-2025	1.wrong file.	ADHISH
407	6/2/2025	0710102101502024(No. of Docs 11)	0710102101502024/1	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2025	. VS. M/S CATALYST TRUSTEESHIP LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	18-02-2025	no of objection 1.need every pages in true annexure pdf. 2.pagination missing in bookmarking. 3.some pages Hindi in pdf. 4.some pages not clear in pdf. 5.some pages blank in pdf. 6.double pagination wrong in pdf.	yadavagaurav
408	12/2/2025	0710102073952024(No. of Docs 2)	0710102073952024/3	COMPANY PETITION (COMPANIES ACT)/188(ND)2024	RAMESH N. KESWANI VS. KRISHANT EXIM PRIVATE LIMITED	Sec. 73(4)	17-02-2025	1.incomplete file wrong file.	D/2927/2019
409	19-10-2019	0710102139162019(No. of Docs 0)	0710102139162019/20	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	MR. NIKHIL RAI AND ANOTHER VS. M/S VCARE TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4),Application under any other provisions	17-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. wrong file	
410	7/2/2025	0710102109522023(No. of Docs 2)	0710102109522023/19	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. incomplete file uploaded 2. index page missed in book marking and pdf also 3. book marking mandatory as per index with pagination	csyogesh89
411	1/2/2025	0710102045432023(No. of Docs 1)	0710102045432023/3	COMPANY PETITION IB (IBC)/613(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. MOHD. ATIF QURESHI	Section 95(1)	17-02-2025	no of objection 1.bookmarking mandatory. 2.welfare ticket 25rs court fee 3rs missing in vakalatnama.	tusharsingh145
412	1/2/2025	0710102045182023(No. of Docs 1)	0710102045182023/5	COMPANY PETITION IB (IBC)/623(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. MOHD. ARHAM QURESHI	Section 95(1)	17-02-2025	no of objection 1.bookmarking mandatory. 2.welfare ticket 25rs court fee 3rs missing in vakalatnama.	tusharsingh145
413	7/2/2025	0710102109522023(No. of Docs 2)	0710102109522023/16	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. in complete file uploaded	csyogesh89
414	1/9/2023	0710102000012009(No. of Docs 0)	0710102000012009/3	COMPANY PETITION (COMPANIES ACT)/108(PB)2009	SH SHARAD AGGARWAL V/S M/S RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Application under any other provisions	17-02-2025	1.all document file separately with order	
415	31-01-2025	0710102070472022(No. of Docs 1)	0710102070472022/5	COMPANY PETITION IB (IBC)/766(ND)2022	INTEC CAPITAL LIMITED VS. MEERA SHARMA	Section 95(1)	17-02-2025	no of objection 1. book marking mandatory as per index with pagination	NCLTMATTER@INTEC

416	7/2/2025	0710102109522023(No. of Docs 2)	0710102109522023/14	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3.incomplete file uploaded	csyogesh89
417	7/2/2025	0710102109522023(No. of Docs 3)	0710102109522023/12	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. missed index page of both pdf missed in file 2 incomplete file uploaded	csyogesh89
418	7/2/2025	0710102109522023(No. of Docs 2)	0710102109522023/11	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. incomplete file uploaded 4 proof of service missed	csyogesh89
419	13-02-2025	0710102005692024(No. of Docs 2)	0710102005692024/6	INTERLOCUTORY APPLICATION (I.B.C)/303(ND)2024	MRS. SUNITA UMESH LIQUIDATOR VS. STATE BANK OF INDIA	Application under any other provisions- IBC	17-02-2025	1.bookmarking mandatory. 2.order missing in pdf.	aakarshs@gmail.com
420	4/2/2025	0710102032882021(No. of Docs 2)	0710102032882021/69	COMPANY PETITION (COMPANIES ACT)/170(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. DECADE BUILDTECH PVT. LTD.	Sec 241 (2)	17-02-2025	no of objection 1. main file uploaded in proof of service 2. proof of service portal uploaded only proof of service 3 main file document type need to write " any another document " in online portal	rrglawoffice
421	6/2/2025	0710102057122024(No. of Docs 2)	0710102057122024/1	COMPANY APPEAL (COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	17-02-2025	no of objection 1. wrong file	CSAVNISH
422	7/2/2025	0710102109522023(No. of Docs 2)	0710102109522023/15	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3. book marking mandatory as per index with pagination	csyogesh89
423	7/2/2025	0710102109522023(No. of Docs 2)	0710102109522023/18	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1 index page missed in book marking and pdf also 2. book marking mandatory as per index with pagination 3. incomplete file	csyogesh89
424	11/2/2025	0710102108662024(No. of Docs 2)	0710102108662024/3	INTERLOCUTORY APPLICATION (I.B.C)/376(ND)2025	VEKAS KUMAR GARG VS. VALUE INFRATECH INDIA PVT. LTD.	Sec 60(5)	17-02-2025	1.kindly file IA.	vekas1978
425	1/2/2025	0710102108662024(No. of Docs 2)	0710102108662024/1	INTERLOCUTORY APPLICATION (I.B.C)/376(ND)2025	VEKAS KUMAR GARG VS. VALUE INFRATECH INDIA PVT. LTD.	Sec 60(5)	17-02-2025	1.kindly file IA.	vekas1978
426	1/2/2025	0710102043162024(No. of Docs 3)	0710102043162024/8	INTERLOCUTORY APPLICATION (I.B.C)/2611(ND)2024	STARLINK CALL CONCEPTS PRIVATE LIMITED VS. JAIPUR VIDYUT VITRAN NIGAM LIMITED	Sec 60(5)	17-02-2025	1.kindly file IA.	anuradha123
427	7/2/2025	0710102109522023(No. of Docs 2)	0710102109522023/17	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. index page missed in pdf 2 wrong adjustment of page 3. book marking mandatory as per index with pagination 4 incomplete file uploaded	csyogesh89
428	10/2/2025	0710102107982020(No. of Docs 2)	0710102107982020/10	COMPANY PETITION IB (IBC)/1058(PB)2020	INTEC CAPITAL LIMITED VS. SRD MANAGEMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	17-02-2025	no of objection 1. incomplete file uploaded 2. reply need proof of service	d12192005

429	6/2/2025	0710102057462024(No. of Docs 1)	0710102057462024/1	COMPANY APPEAL(COMPANIES ACT)/13(ND)2025	PRAGATI SHEEL BUILDERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	17-02-2025	no of objection 1. wrong file as additional document	CSAVNISH
430	11/2/2025	0710102049542024(No. of Docs 2)	0710102049542024/3	TRANSFER APPLICATION/24(PB) 2024	RAVI SHANKAR AGGARWAL VS. JAY COMPLEX PRIVATE LTD	Rule16(d),NCLT Rules,2016	17-02-2025	no of objection 1. petition wrong file as additional document	svrccs
431	7/2/2025	0710102109522023(No. of Docs 2)	0710102109522023/22	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	NO OF OBJECTION 1. MISMATCHED DOCUMENT AN D WRONG FILE	csyogesh89
432	7/2/2025	0710102109522023(No. of Docs 1)	0710102109522023/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	NO OF OBJECTION 1. INDEX PAGE MISSED IN BOOKMARKING AND PDF ALSO 2. PAGINATION DO AS LIKE INDEX	csyogesh89
433	7/2/2025	0710102109522023(No. of Docs 1)	0710102109522023/9	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	NO OF OBJECTION 1.ONLY PROOF OF SERVICE UPLOADED	csyogesh89
434	7/2/2025	0710102109522023(No. of Docs 2)	0710102109522023/20	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3 incomplete file uploaded	csyogesh89
435	7/2/2025	0710102109522023(No. of Docs 2)	0710102109522023/13	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded	csyogesh89
436	7/2/2025	0710102109522023(No. of Docs 2)	0710102109522023/21	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-02-2025	NO OF OBJECTION 1. mismatched document and wrong file	csyogesh89
437	12/2/2025	0710102071982023(No. of Docs 2)	0710102071982023/18	COMPANY PETITION IB (IBC)/520(ND)2023	SGM STEELS PRIVATE LIMITED.	IBC Under Sec 10	17-02-2025	1.bookmarking mandatory.	Sps_Thakur
438	12/2/2025	0710102051912023(No. of Docs 1)	0710102051912023/8	INTERLOCUTORY APPLICATION (I.B.C)/3219(ND)2023	PRADEEP KUMAR KAUSHIK VS. NIRMAL SINGH	19(2)	17-02-2025	1.bookmarking mandatory with index.	satishrai
439	1/2/2025	0710102069242024(No. of Docs 1)	0710102069242024/3	COMPANY PETITION IB (IBC)/507(ND)2024	THE CANARA BANK LIMITED VS. PAPINDER SINGH	Section 95(1)	17-02-2025	1.bookmarking mandatory.	SAURABHKUSHAWAHA
440	12/3/2025	0710100409592017(No. of Docs 6)	0710100409592017/41	COMPANY PETITION IB (IBC)/560(PB)2017	ALCHEMIST ASSET RECONSTRUCTION CO. PRIVATE LIMITED VS NIIL INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	13-03-2025	no of objection 1. need every pages sign of report 2. annexures pages missed sign with true copy in all volume 3. volume wise index missed in volume 1	r.k.srivastava
441	12/3/2025	0710102078842020(No. of Docs 3)	0710102078842020/8	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	SAPAN MOHAN GARG VS. ABW TOWER CONDOMINIUM ASSOCIATION	Sec 60(5)	13-03-2025	no of objection 1. missed ocr in pdf of both volume 2. counsel detail missed on volume 2 with sign 3 need every pages sign of reply 4.both are pdf is not clear	rahulssmalhotra
442	12/3/2025	0710102078842020(No. of Docs 3)	0710102078842020/8	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	SAPAN MOHAN GARG VS. ABW TOWER CONDOMINIUM ASSOCIATION	Sec 60(5)	13-03-2025	no of objection 1. missed ocr in pdf of both volume 2. counsel detail missed on volume 2 with sign 3 need every pages sign of reply 4.both are pdf is not clear	rahulssmalhotra

443	12/3/2025	0710102078842020(No. of Docs 3)	0710102078842020/8	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	SAPAN MOHAN GARG VS. ABW TOWER CONDOMINIUM ASSOCIATION	Sec 60(5)	13-03-2025	no of objection 1. missed ocr in pdf of both volume 2. counsel detail missed on volume 2 with sign 3 need every pages sign of reply 4.both are pdf is not clear	rahulssmalhotra
444	10/3/2025	0710102109342020(No. of Docs 2)	0710102109342020/8	COMPANY PETITION IB (IBC)/1079(PB)2020	DALMIA FAMILY OFFICE TRUST VS. ALMOND INFRABUILD PRIVATE LIMITED	IBC under Sec 7	13-03-2025	no of objection 1. index page missed in pdf 2. only order uploaded	knlegal
445	11/3/2025	0710102030152023(No. of Docs 2)	0710102030152023/4	COMPANY PETITION (COMPANIES ACT)/127(ND)2023	MS. SUNITA CHAKRAVARTY & ANR VS. MR. AMIT KILAM	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2025	no of objection 1. need every pages sign of reply	V.MALHOTRA
446	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
447	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
448	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
449	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	No of objection 1. affidavit of compliance need nclt compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
450	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	No of objection 1. affidavit of compliance need nclt compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa

451	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	No of objection 1. affidavit of compliance need nclt compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
452	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	No of objection 1. affidavit of compliance need nclt compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
453	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	No of objection 1. affidavit of compliance need nclt compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
454	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	No of objection 1. affidavit of compliance need nclt compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
455	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
456	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa

457	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
458	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	No of objection 1. affidavit of compliance need nclt compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
459	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	No of objection 1. affidavit of compliance need nclt compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
460	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/94	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	No of objection 1. affidavit of compliance need nclt compliance order 2.extra pdf remove submit final pdf.	Vineetwadhwa
461	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
462	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa

463	11/3/2025	0710102032642023(No. of Docs 2)	0710102032642023/95	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	13-03-2025	1.order is delay upload new order nclt in pdf.	Vineetwadhwa
464	5/3/2025	0710102034042023(No. of Docs 2)	0710102034042023/4	COMPANY PETITION (COMPANIES ACT)/87(ND)2023	UPMA RAVINDER GOYAL VS. JAI VINDHYA IMPEX PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13-03-2025	no of objection 1. wrong file	CSSHARAD
465	25-02-2025	0710102070512023(No. of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-03-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
466	25-02-2025	0710102070512023(No. of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-03-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
467	25-02-2025	0710102070512023(No. of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-03-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269

468	25-02-2025	0710102070512023(No. of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-03-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
469	25-02-2025	0710102070512023(No. of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-03-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
470	25-02-2025	0710102070512023(No. of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-03-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
471	25-02-2025	0710102070512023(No. of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-03-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269

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473	25-02-2025	0710102070512023(No. of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-03-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
474	25-02-2025	0710102070512023(No. of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-03-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
475	25-02-2025	0710102070512023(No. of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-03-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269

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477	25-02-2025	0710102070512023(No. of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-03-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
478	25-02-2025	0710102070512023(No. of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-03-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269
479	25-02-2025	0710102070512023(No. of Docs 10)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	13-03-2025	no of objection 1.vol 1 some pages not clear. 2.this pages Hindi 189,190,204,205,208,209,220,222,224,300,301,305,313,315, 3. this pages is not clear 502,505,506,508,509,623,624,625,626,627,89 0 4.vol 5 not readable pages in pdf. 5. vol 6 not clear pages in pdf. 6.need all pages sign and true copy in Annexure. 7. vol 7 some pages wrong adjust in pdf. 8. court fee 3rs missing in vakalatnama. 9.order missing. 10 main case missing in pdf. 11.wrong file kindly file ibc.	hash@181269

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481	26-08-2023	0710102074402023(No. of Docs 0)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	
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487	26-08-2023	0710102074402023(No. of Docs 0)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	

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489	26-08-2023	0710102074402023(No. of Docs 0)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	
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491	26-08-2023	0710102074402023(No. of Docs 0)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	
492	26-08-2023	0710102074402023(No. of Docs 0)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	
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494	26-08-2023	0710102074402023(No. of Docs 0)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	
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499	26-08-2023	0710102074402023(No. of Docs 0)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	
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501	26-08-2023	0710102074402023(No. of Docs 0)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	
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503	26-08-2023	0710102074402023(No. of Docs 0)	0710102074402023/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf. 3.counsel details sign missing index.	
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515	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/8	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
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517	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/8	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
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519	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
520	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
521	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/8	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
522	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/8	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
523	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/8	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
524	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
525	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
526	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
527	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
528	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan

529	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/7	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
530	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/8	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
531	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/8	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
532	12/2/2025	0710102047382024(No. of Docs 2)	0710102047382024/8	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	13-03-2025	no of objection 1.pagination missing in bookmarking. 2.pagenumbering missing in pdf. 3.double pagination wrong in pdf.	Adityamadaan
533	29-07-2024	0710102066232024(No. of Docs 0)	0710102066232024/6	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAMRIT DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	13-03-2025	no of objection 1.double pagination wrong in pdf. 2.some pages blank in pdf. 3.some pages hindi in pdf. 4.extra pdf remove submit final pdf.	
534	29-07-2024	0710102066232024(No. of Docs 0)	0710102066232024/6	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAMRIT DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	13-03-2025	no of objection 1.double pagination wrong in pdf. 2.some pages blank in pdf. 3.some pages hindi in pdf. 4.extra pdf remove submit final pdf.	
535	29-07-2024	0710102066232024(No. of Docs 0)	0710102066232024/6	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAMRIT DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	13-03-2025	no of objection 1.double pagination wrong in pdf. 2.some pages blank in pdf. 3.some pages hindi in pdf. 4.extra pdf remove submit final pdf.	
536	29-07-2024	0710102066232024(No. of Docs 0)	0710102066232024/6	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAMRIT DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	13-03-2025	no of objection 1.double pagination wrong in pdf. 2.some pages blank in pdf. 3.some pages hindi in pdf. 4.extra pdf remove submit final pdf.	

537	11/3/2025	0710102072842024(No. of Docs 3)	0710102072842024/1	INTERLOCUTORY APPLICATION (I.B.C)/4344(ND)2024	RAJ PAL VS. MR. RAKESH BHATIA	Section 22, 27	13-03-2025	no of objection 1. book marking mandatory as per index with pagination in both volume	SANKET1ST
538	1/10/2024	0710102084202024(No. of Docs 0)	0710102084202024/3	COMPANY PETITION IB (IBC)/741(ND)2024	PUNJAB NATIONAL BANK VS. PCI LIMITED	IBC under Sec 7	13-03-2025	no of objection 1. book marking mandatory as per index with pagination	
539	4/10/2024	0710102085342024(No. of Docs 0)	0710102085342024/2	COMPANY APPEAL(COMPANIES ACT)/188(ND)2024	NEW PARKLAND DREAMCITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	13-03-2025	no of objection 1. missed counsel detail of index page . 2. need to write page no on the translated copy of original page of hindi document	
540	4/10/2024	0710102085342024(No. of Docs 0)	0710102085342024/2	COMPANY APPEAL(COMPANIES ACT)/188(ND)2024	NEW PARKLAND DREAMCITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	13-03-2025	no of objection 1. missed counsel detail of index page . 2. need to write page no on the translated copy of original page of hindi document	
541	4/10/2024	0710102085342024(No. of Docs 0)	0710102085342024/2	COMPANY APPEAL(COMPANIES ACT)/188(ND)2024	NEW PARKLAND DREAMCITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	13-03-2025	no of objection 1. missed counsel detail of index page . 2. need to write page no on the translated copy of original page of hindi document	
542	4/10/2024	0710102085342024(No. of Docs 0)	0710102085342024/2	COMPANY APPEAL(COMPANIES ACT)/188(ND)2024	NEW PARKLAND DREAMCITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	13-03-2025	no of objection 1. missed counsel detail of index page . 2. need to write page no on the translated copy of original page of hindi document	
543	4/10/2024	0710102085342024(No. of Docs 0)	0710102085342024/2	COMPANY APPEAL(COMPANIES ACT)/188(ND)2024	NEW PARKLAND DREAMCITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	13-03-2025	no of objection 1. missed counsel detail of index page . 2. need to write page no on the translated copy of original page of hindi document	
544	4/10/2024	0710102085342024(No. of Docs 0)	0710102085342024/2	COMPANY APPEAL(COMPANIES ACT)/188(ND)2024	NEW PARKLAND DREAMCITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	13-03-2025	no of objection 1. missed counsel detail of index page . 2. need to write page no on the translated copy of original page of hindi document	
545	4/10/2024	0710102085342024(No. of Docs 0)	0710102085342024/2	COMPANY APPEAL(COMPANIES ACT)/188(ND)2024	NEW PARKLAND DREAMCITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	13-03-2025	no of objection 1. missed counsel detail of index page . 2. need to write page no on the translated copy of original page of hindi document	
546	4/10/2024	0710102085342024(No. of Docs 0)	0710102085342024/2	COMPANY APPEAL(COMPANIES ACT)/188(ND)2024	NEW PARKLAND DREAMCITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	13-03-2025	no of objection 1. missed counsel detail of index page . 2. need to write page no on the translated copy of original page of hindi document	
547	4/10/2024	0710102085342024(No. of Docs 0)	0710102085342024/2	COMPANY APPEAL(COMPANIES ACT)/188(ND)2024	NEW PARKLAND DREAMCITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	13-03-2025	no of objection 1. missed counsel detail of index page . 2. need to write page no on the translated copy of original page of hindi document	
548	8/3/2025	0710102103012024(No. of Docs 3)	0710102103012024/4	COMPANY PETITION IB (IBC)/842(ND)2024	TOKAS FILLING STATION VS. VENTURE SUPPLY CHAIN PRIVATE LIMITED	IBC Under Sec 9	13-03-2025	no of objection 1. both file Compliance-Affidavit- and written filled separately in different slash number	advocatevinod

549	10/3/2025	0710102102842024(No. of Docs 2)	0710102102842024/4	COMPANY PETITION IB (IBC)/864(ND)2024	SAMMAN LAL SHER SINGH PAPERS PRIVATE LIMITED VS. R. S. PRINT SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	13-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. 25 rs welfare and 3 rs court fee missed on vakalatnama	Advocate Monica
550	3/3/2025	0710102102842024(No. of Docs 2)	0710102102842024/2	COMPANY PETITION IB (IBC)/864(ND)2024	SAMMAN LAL SHER SINGH PAPERS PRIVATE LIMITED VS. R. S. PRINT SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	13-03-2025	no of objection 1.bookmarking mandatory. 2.double pagination wrong in pdf. 3.pdf is not clear. 4.court fee 3rs 25welfare tickets missing in vakalatnama.	Advocate Monica
551	10/3/2025	0710102104162024(No. of Docs 2)	0710102104162024/3	INTERLOCUTORY APPLICATION (I.B.C)/223(ND)2025	RANJAN CHAKRABORTI VS. MR. S.G CHOUDHARY	Section 60(5)	13-03-2025	no of objection 1. only order uploaded file not uploaded 2. index page missed in pdf 3. book marking mandatory as per index with pagination	kushalbansal
552	10/12/2024	0710102104162024(No. of Docs 0)	0710102104162024/2	INTERLOCUTORY APPLICATION (I.B.C)/223(ND)2025	RANJAN CHAKRABORTI VS. MR. S.G CHOUDHARY	Section 60(5)	13-03-2025	no of objection 1. bookmarking mandatory. 2.need every pages sign and true copy in annexure. 3.master index missing in pdf.	
553	25-01-2025	0710102009912025(No. of Docs 0)	0710102009912025/3	COMPANY PETITION (COMPANIES ACT)/24(ND)2025	ENERGY DEVELOPMENT COMPANY LIMITED VS. EASTERN RAMGANGA VALLEY HYDEL PROJECTS COMPANY PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	13-03-2025	no of objection 1.this page is blank 86,112,160,162,165,192,196,198,236,262,536,539, 608,796, 2.this page is not clear 22, 199 to 207.212, 423,424,425, 3.this paper cutting 306,422, 4. some pages is wrong adjust in pdf. 5.counsel details sign missing in index. 6.court fee 3rs welfare tickets 25rs missing in vakalatnama.	
554	12/3/2025	0710102012292025(No. of Docs 1)	0710102012292025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/41(ND)2025	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-03-2025	no of objection COMPLIANCE OF ORDER DATED 12.02.2025 missed which mention in index 2.extra pdf remove submit final pdf.	swapnil.123
555	12/3/2025	0710102012292025(No. of Docs 1)	0710102012292025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/41(ND)2025	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-03-2025	no of objection COMPLIANCE OF ORDER DATED 12.02.2025 missed which mention in index 2.extra pdf remove submit final pdf.	swapnil.123
556	12/3/2025	0710102012292025(No. of Docs 1)	0710102012292025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/41(ND)2025	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-03-2025	no of objection COMPLIANCE OF ORDER DATED 12.02.2025 missed which mention in index 2.extra pdf remove submit final pdf.	swapnil.123
557	12/3/2025	0710102012292025(No. of Docs 1)	0710102012292025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/41(ND)2025	SMRITI BHATIA VS. AMADEUS INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-03-2025	no of objection COMPLIANCE OF ORDER DATED 12.02.2025 missed which mention in index 2.extra pdf remove submit final pdf.	swapnil.123
558	10/3/2025	0710200412212017(No. of Docs 2)	0710200412212017/12	COMPANY PETITION IB (IBC)/614(ND)2017	NUVOCO VISTAS CORPORATION LIMITED VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	13-03-2025	no of objection 1. book marking mandatory as per index with pagination	optimuslegal
559	10/1/2025	0710200411692017(No. of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13-03-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani

560	10/1/2025	0710200411692017(No. of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13-03-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
561	10/1/2025	0710200411692017(No. of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13-03-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
562	10/1/2025	0710200411692017(No. of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13-03-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
563	10/1/2025	0710200411692017(No. of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13-03-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
564	10/1/2025	0710200411692017(No. of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13-03-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
565	10/1/2025	0710200411692017(No. of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13-03-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
566	10/1/2025	0710200411692017(No. of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13-03-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
567	10/1/2025	0710200411692017(No. of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13-03-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
568	12/3/2025	0710102078842020(No. of Docs 3)	0710102078842020/8	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	SAPAN MOHAN GARG VS. ABW TOWER CONDOMINIUM ASSOCIATION	Sec 60(5)	13-03-2025	no of objection 1. missed ocr in pdf of both volume 2. counsel detail missed on volume 2 with sign 3 need every pages sign of reply 4.both are pdf is not clear	rahulssmalhotra
569	10/3/2025	0710102008212025(No. of Docs 1)	0710102008212025/1	INTERLOCUTORY APPLICATION(IBC)(D IS.)/6(ND)2025	MR. SUBRAMANIAN NATARAJAN LIQUIDATOR OF MARKETING TIMES AUTOMOBILES PVT. LTD	Sec 54(1)	12/3/2025	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in book marking as per index 3. index page missed sign 4. not verified affidavit	rakesh@12

570	10/3/2025	0710102014082025(No. of Docs 2)	0710102014082025/1	INTERLOCUTORY APPLICATION (I.B.C)/1121(ND)2025	SHALANI CHOWDHURY VS. GRANITE GATE PROPERTIES PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	12/3/2025	no of objection 1. index page missed in pdf 2. amend memo parties need nclt last compliance order 3. book marking mandatory as per index with pagination	SANJAYPANDEY
571	5/3/2025	0710102042522022(No. of Docs 1)	0710102042522022/15	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATE LIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	12/3/2025	no of objection 1. wrong file as additional document	ABHISHEKNEGI
572	8/3/2025	0710102009242025(No. of Docs 2)	0710102009242025/2	INTERLOCUTORY APPLICATION (I.B.C)/755(ND)2025	SHALINI SINGH VS. ARENA SUPERSTRUCTURES PVT LTD	Sec 60(5)	12/3/2025	no of objection 1. reply need every pages sign 2. vakalatnama is compulsory in reply	prithugarg
573	6/3/2025	0710102044972023(No. of Docs 2)	0710102044972023/1	RESTORATION APPLICATION (COMPANIES ACT)/43(ND)2023	M/S PEREGRINE GUARDING PVT LTD	Application under any other provisions	12/3/2025	no of objection 1. wrong file as additional	adv.shobhan.mahanti
574	4/11/2024	0710102093942024(No. of Docs 0)	0710102093942024/2	COMPANY PETITION (COMPANIES ACT)/228(ND)2024	ENHANCE AESTHETIC & COSMETIC STUDIO PRIVATE LIMITED	Sec. 130(1)	11/3/2025	no of objection 1. volume 2 and 3 missed pdf in file	
575	6/3/2025	0710102007582024(No. of Docs 1)	0710102007582024/5	COMPANY PETITION (COMPANIES ACT)/43(PB)2024	MRS. NEHA GUPTA VS. VANESA CARE PRIVATE LIMITED	Sec. 59	11/3/2025	1.court fee 3rs welfare 25rs tickets date missing in vakalatanama.	ADV-VIREN
576	6/3/2025	0710102008552025(No. of Docs 2)	0710102008552025/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2025	WAGISHWARI ESTATES PRIVATE LIMITED	Sec. 230-232, Sec 234	11/3/2025	1.extra pdf remove submit final pdf.	fcsvaibhav
577	5/3/2025	0710102006112025(No. of Docs 2)	0710102006112025/5	INTERLOCUTORY APPLICATION (I.B.C)/386(ND)2025	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	Section 60(5)	11/3/2025	no of objection 1. volume 2 missed in pdf page no 146 to 342	aayush.kevlani
578	9/3/2025	0710102079472023(No. of Docs 2)	0710102079472023/2	COMPANY PETITION (COMPANIES ACT)/189(ND)2023	PRAKASH INSCRIPT INNOVATIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	10/3/2025	no of objections 1. bookmarking are mandatory with numbering 2. every page sign missed 3. annexure true copy missed	jaisairam
579	5/3/2025	0710102015682025(No. of Docs 2)	0710102015682025/1	TRANSFER APPLICATION (IBC)/7(PB)2025	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS. M/S INCORP RESTRUCTURING SERVICES LLP RESOLUTION PROFESSIONAL OF PRASHUL REAL ESTATE PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	7/3/2025	No of objection 1. 3 rs court fee and 25 welfare fee missed on vakalatnama	honeysatpal

580	24-02-2025	0710102074222024(No. of Docs 2)	0710102074222024/3	INTERLOCUTORY APPLICATION (I.B.C)/4854(ND)2024	SUNDER KHATRI RESOLUTION PROFESSIONAL WORLDS WINDOW ESTATE PRIVATE LIMITED VS. MADHAV AGRAWAL DIRECTOR POWER SUSPENDED	19(2)	7/3/2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign 3. pagination missed in pdf pages of file 4. reply need affidavit 5. reply need proof of service	prashantmehta
581	25-11-2022	0710102097582022(No. of Docs 0)	0710102097582022/2	TRANSFER PETITION(COMPANIES ACT)/52(PB)2022	BIMAL KUMAR SHAH V/S BRITANNIA INDUSTRIES LIMITED	Sec. 58(3)	7/3/2025	no of objection 1. book marking mandatory as per index with pagination 2. paste welfare and court fee on blank side of vakalatnama	
582	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
583	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
584	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
585	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
586	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
587	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK

588	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
589	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
590	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
591	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
592	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
593	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
594	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
595	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK

596	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
597	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
598	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
599	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
600	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
601	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
602	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
603	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK

604	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
605	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
606	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
607	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
608	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
609	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
610	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
611	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK

612	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
613	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
614	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
615	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
616	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
617	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
618	4/3/2025	0710102013772023(No. of Docs 2)	0710102013772023/3	INTERLOCUTORY APPLICATION (I.B.C)/1781(PB)2023	SN SPACE DEVELOPERS PVT LTD VS. PUNJ LLYOD LIMITED	Sec 60(5)	6/3/2025	no of objection 1. book marking mandatory as per index with pagination	D14182016
619	3/3/2025	0710102015542024(No. of Docs 2)	0710102015542024/1	INTERLOCUTORY APPLICATION (I.B.C)/872(ND)2024	DEPARTMENT OF STATE TAX VS. ERA INFRA ENGINEERING LIMITED & ANR	Sec 60(5)	6/3/2025	no of objection 1.index missing in bookmarking. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	Advshwetel
620	1/3/2025	0710102085222024(No. of Docs 1)	0710102085222024/2	COMPANY PETITION IB (IBC)/721(ND)2024	BANK OF MAHARASHTRA VS. RAHUL KALHAN	Section 95(1)	6/3/2025	1. compliance order missing in pdf.	6394259272
621	1/3/2025	0710102085222024(No. of Docs 1)	0710102085222024/2	COMPANY PETITION IB (IBC)/721(ND)2024	BANK OF MAHARASHTRA VS. RAHUL KALHAN	Section 95(1)	6/3/2025	1. compliance order missing in pdf.	6394259272
622	1/3/2025	0710102085222024(No. of Docs 1)	0710102085222024/2	COMPANY PETITION IB (IBC)/721(ND)2024	BANK OF MAHARASHTRA VS. RAHUL KALHAN	Section 95(1)	6/3/2025	1. compliance order missing in pdf.	6394259272

623	1/3/2025	0710102085222024(No. of Docs 1)	0710102085222024/2	COMPANY PETITION IB (IBC)/721(ND)2024	BANK OF MAHARASHTRA VS. RAHUL KALHAN	Section 95(1)	6/3/2025	1. compliance order missing in pdf.	6394259272
624	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
625	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
626	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
627	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
628	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
629	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
630	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
631	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK

632	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
633	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
634	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
635	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
636	11/3/2024	0710102096352022(No. of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/3/2025	no of objection 1.Affidavit of Compliance need nclt last order missed	PCSBHK
637	25-02-2025	0710102095392024(No. of Docs 2)	0710102095392024/1	INTERLOCUTORY APPLICATION (I.B.C)/5489(ND)2024	DEPARTMENT OF TOWN AND COUNTRY PLANNING VS. MR. MUKUL KUMAR	Sec 60(5)	6/3/2025	1.kindly file IA wrong file.	Srslegal3150
638	25-02-2025	0710102095392024(No. of Docs 2)	0710102095392024/1	INTERLOCUTORY APPLICATION (I.B.C)/5489(ND)2024	DEPARTMENT OF TOWN AND COUNTRY PLANNING VS. MR. MUKUL KUMAR	Sec 60(5)	6/3/2025	1.kindly file IA wrong file.	Srslegal3150
639	25-02-2025	0710102095392024(No. of Docs 2)	0710102095392024/1	INTERLOCUTORY APPLICATION (I.B.C)/5489(ND)2024	DEPARTMENT OF TOWN AND COUNTRY PLANNING VS. MR. MUKUL KUMAR	Sec 60(5)	6/3/2025	1.kindly file IA wrong file.	Srslegal3150
640	25-02-2025	0710102095392024(No. of Docs 2)	0710102095392024/1	INTERLOCUTORY APPLICATION (I.B.C)/5489(ND)2024	DEPARTMENT OF TOWN AND COUNTRY PLANNING VS. MR. MUKUL KUMAR	Sec 60(5)	6/3/2025	1.kindly file IA wrong file.	Srslegal3150
641	20-02-2025	0710102100882024(No. of Docs 2)	0710102100882024/1	INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2024	TEJBIR MONGA VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD	Sections 60(5)/Regulation 13	6/3/2025	1.kindly file IA wrong file.	aakashchatterjee

642	20-02-2025	0710102100882024(No. of Docs 2)	0710102100882024/1	INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2024	TEJBIR MONGA VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD	Sections 60(5)/Regulation 13	6/3/2025	1.kindly file IA wrong file.	aakashchatterjee
643	20-02-2025	0710102100882024(No. of Docs 2)	0710102100882024/1	INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2024	TEJBIR MONGA VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD	Sections 60(5)/Regulation 13	6/3/2025	1.kindly file IA wrong file.	aakashchatterjee
644	20-02-2025	0710102100882024(No. of Docs 2)	0710102100882024/1	INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2024	TEJBIR MONGA VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD	Sections 60(5)/Regulation 13	6/3/2025	1.kindly file IA wrong file.	aakashchatterjee
645	4/3/2025	0710102071032024(No. of Docs 2)	0710102071032024/3	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	6/3/2025	1.extra pdf remove submit final pdf.	advocateankitg
646	4/3/2025	0710102071032024(No. of Docs 2)	0710102071032024/3	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	6/3/2025	1.extra pdf remove submit final pdf.	advocateankitg
647	4/3/2025	0710102071032024(No. of Docs 2)	0710102071032024/2	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	6/3/2025	1.extra pdf remove submit final pdf.	advocateankitg
648	4/3/2025	0710102071032024(No. of Docs 2)	0710102071032024/2	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	6/3/2025	1.extra pdf remove submit final pdf.	advocateankitg
649	4/3/2025	0710102071032024(No. of Docs 2)	0710102071032024/3	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	6/3/2025	1.extra pdf remove submit final pdf.	advocateankitg
650	4/3/2025	0710102071032024(No. of Docs 2)	0710102071032024/3	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	6/3/2025	1.extra pdf remove submit final pdf.	advocateankitg
651	4/3/2025	0710102071032024(No. of Docs 2)	0710102071032024/2	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	6/3/2025	1.extra pdf remove submit final pdf.	advocateankitg
652	4/3/2025	0710102071032024(No. of Docs 2)	0710102071032024/2	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)2024	KAPIL DEV DHIR VS. PETROPOL INDIA LIMITED	Sec 60(5)	6/3/2025	1.extra pdf remove submit final pdf.	advocateankitg
653	21-02-2025	0710102091412023(No. of Docs 2)	0710102091412023/8	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	6/3/2025	no of objection 1.pagination missing in bookmarking. 2.counsel details sign missing in index. 3.affidavit missing in pdf.	Taplegal
654	21-02-2025	0710102091412023(No. of Docs 2)	0710102091412023/8	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	6/3/2025	no of objection 1.pagination missing in bookmarking. 2.counsel details sign missing in index. 3.affidavit missing in pdf.	Taplegal
655	21-02-2025	0710102091412023(No. of Docs 2)	0710102091412023/8	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	6/3/2025	no of objection 1.pagination missing in bookmarking. 2.counsel details sign missing in index. 3.affidavit missing in pdf.	Taplegal

656	21-02-2025	0710102091412023(No. of Docs 2)	0710102091412023/8	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	6/3/2025	no of objection 1.pagination missing in bookmarking. 2.counsel details sign missing in index. 3.affidavit missing in pdf.	Taplegal
657	20-02-2025	0710102100892024(No. of Docs 2)	0710102100892024/1	INTERLOCUTORY APPLICATION (I.B.C)/5928(ND)2024	MS. HARJIT KAUR VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD.	Sections 60(5)/Regulation 13	5/3/2025	1.kindly file IA wrong file.	aakashchatterjee
658	24-02-2025	0710102065682024(No. of Docs 2)	0710102065682024/1	COMPANY PETITION IB (IBC)/800(ND)2024	CANARA BANK VS. SUMIT SINGLA	Section 95(1)	5/3/2025	no of objection 1. order dated 17.02.2025 which mention in index	krishenkumar
659	22-01-2025	0710102087322024(No. of Docs 4)	0710102087322024/1	INTERLOCUTORY APPLICATION (I.B.C)/5188(ND)2024	MR. NIKHIL SACHDEVA	Section 12(2)	5/3/2025	no of objection 1.extra pdf remove submit final pdf. 2.affidavit missing in pdf.	Raghav
660	1/3/2025	0710102007482025(No. of Docs 1)	0710102007482025/5	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	5/3/2025	No of objection 1. 3. rs court fee missed on vakalatnama. 2. book marking mandatory as per index with pagination	hcclaw@gmail.com
661	3/3/2025	0710102010762024(No. of Docs 2)	0710102010762024/10	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	5/3/2025	1. both the affidavit/ document file separately.	Mba@1234
662	3/3/2025	0710102045972024(No. of Docs 2)	0710102045972024/6	COMPANY PETITION IB (IBC)/351(ND)2024	M/S RK ENTERPRISES THROUGH ITS PROPRIETOR MR. RAKESH KUMAR VS. SUPER CITY DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	5/3/2025	no of objection 1.extra pdf remove submit final pdf. 2.need every pages sign in pdf.	ashish_choudhury007
663	22-01-2025	0710102087322024(No. of Docs 4)	0710102087322024/1	INTERLOCUTORY APPLICATION (I.B.C)/5188(ND)2024	MR. NIKHIL SACHDEVA	Section 12(2)	5/3/2025	no of objection 1.extra pdf remove submit final pdf. 2.affidavit missing in pdf.	Raghav
664	22-01-2025	0710102087322024(No. of Docs 4)	0710102087322024/1	INTERLOCUTORY APPLICATION (I.B.C)/5188(ND)2024	MR. NIKHIL SACHDEVA	Section 12(2)	5/3/2025	no of objection 1.extra pdf remove submit final pdf. 2.affidavit missing in pdf.	Raghav
665	22-01-2025	0710102087322024(No. of Docs 4)	0710102087322024/1	INTERLOCUTORY APPLICATION (I.B.C)/5188(ND)2024	MR. NIKHIL SACHDEVA	Section 12(2)	5/3/2025	no of objection 1.extra pdf remove submit final pdf. 2.affidavit missing in pdf.	Raghav
666	24-02-2025	0710102056592022(No. of Docs 2)	0710102056592022/8	COMPANY PETITION IB (IBC)/594(ND)2022	DE SOUZA LEISURES PRIVATE LIMITED VS. MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED	IBC Under Sec 9	5/3/2025	no of objection 1. AMENDED MEMO OF PARTIES need nclt last order	srcolegal
667	26-02-2025	0710102052562022(No. of Docs 1)	0710102052562022/14	COMPANY PETITION (COMPANIES ACT)/119(ND)2022	MRS.NAMITA NAYAK CHOPRA VS. MAHOGANY PVT. LTD	Sec. 213,Section 228,Section 379	5/3/2025	no of objection 1. book marking mandatory as per index with pagination 3. welfare ticket no not visible	DMDadv121

668	24-02-2025	0710102099602024(No. of Docs 2)	0710102099602024/2	COMPANY PETITION IB (IBC)/820(ND)2024	RELIANCE DIGITECH LIMITED VS. INDIAN AGRI SERVICES PRIVATE LIMITED	IBC under Sec 7	5/3/2025	1.pagination missing in bookmarking. 2.date missing in vakalatnama.	aquilinelegal
669	24-02-2025	0710102099602024(No. of Docs 2)	0710102099602024/2	COMPANY PETITION IB (IBC)/820(ND)2024	RELIANCE DIGITECH LIMITED VS. INDIAN AGRI SERVICES PRIVATE LIMITED	IBC under Sec 7	5/3/2025	1.pagination missing in bookmarking. 2.date missing in vakalatnama.	aquilinelegal
670	24-02-2025	0710102099602024(No. of Docs 2)	0710102099602024/2	COMPANY PETITION IB (IBC)/820(ND)2024	RELIANCE DIGITECH LIMITED VS. INDIAN AGRI SERVICES PRIVATE LIMITED	IBC under Sec 7	5/3/2025	1.pagination missing in bookmarking. 2.date missing in vakalatnama.	aquilinelegal
671	24-02-2025	0710102099602024(No. of Docs 2)	0710102099602024/2	COMPANY PETITION IB (IBC)/820(ND)2024	RELIANCE DIGITECH LIMITED VS. INDIAN AGRI SERVICES PRIVATE LIMITED	IBC under Sec 7	5/3/2025	1.pagination missing in bookmarking. 2.date missing in vakalatnama.	aquilinelegal
672	20-02-2025	0710102100892024(No. of Docs 2)	0710102100892024/1	INTERLOCUTORY APPLICATION (I.B.C)/5928(ND)2024	MS. HARJIT KAUR VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD.	Sections 60(5)/Regulation 13	5/3/2025	1.kindly file IA wrong file.	aakashchatterjee
673	20-02-2025	0710102100892024(No. of Docs 2)	0710102100892024/1	INTERLOCUTORY APPLICATION (I.B.C)/5928(ND)2024	MS. HARJIT KAUR VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD.	Sections 60(5)/Regulation 13	5/3/2025	1.kindly file IA wrong file.	aakashchatterjee
674	20-02-2025	0710102100892024(No. of Docs 2)	0710102100892024/1	INTERLOCUTORY APPLICATION (I.B.C)/5928(ND)2024	MS. HARJIT KAUR VS. MR. RAJIV BHATNAGAR RP OF M/S SAYA AUTOMOBILE LTD.	Sections 60(5)/Regulation 13	5/3/2025	1.kindly file IA wrong file.	aakashchatterjee
675	26-02-2025	0710102053702024(No. of Docs 1)	0710102053702024/2	COMPANY PETITION (COMPANIES ACT)/153(ND)2024	SANJAY CHUGH VS. M2M BUILDTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/3/2025	no of objection 1. index pages missed in pdf 2. book marking mandatory as per index with pagination 3. 1. rs court fee missed on vakalatnama	Oshlegal
676	8/2/2025	0710102092722022(No. of Docs 1)	0710102092722022/6	COMPANY PETITION IB (IBC)/850(ND)2022	SANJIVV NARULAA	Section 94(1)	4/3/2025	1.pagination missing in bookmarking. 2.date missing in vakalatnama.	Shiv1982
677	22-01-2025	0710102092392023(No. of Docs 2)	0710102092392023/5	INTERLOCUTORY APPLICATION (I.B.C)/6483(ND)2023	DHIRESH PANDEY VSHITESH GOYAL	Sec 60(5)	4/3/2025	no of objection 1. incomplete index page missed counsel detail on index page with sign 2. book marking mandatory as per index with pagination 3. missed ocr of judgement	Dhires Pandey
678	27-02-2025	0710102107612024(No. of Docs 1)	0710102107612024/1	COMPANY PETITION (COMPANIES ACT)/12(ND)2025	STAR IMAGING AND PATH LAB LIMITED VS. MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	4/3/2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	MANISHARAWAT15073
679	27-02-2025	0710102037892024(No. of Docs 3)	0710102037892024/4	INTERLOCUTORY APPLICATION (I.B.C)/2270(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	4/3/2025	no of objection 1. compliance order missed which is mention in index	Yogender Pal

680	28-02-2025	0710102016492023(No. of Docs 1)	0710102016492023/11	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	4/3/2025	no of objection 1. book marking mandatory as per index with pagination 2. need to be filled as application	Fidere2
681	28-02-2025	0710102035962024(No. of Docs 2)	0710102035962024/2	COMPANY PETITION (COMPANIES ACT)/114(ND)2024	PRATAP SINGH PARMAR VS. PRABH PAUL PARMAR	Sec. 241(1)	4/3/2025	no of objection 1 book marking mandatory as per index with pagination	nidsbits
682	27-02-2025	0710102036272024(No. of Docs 1)	0710102036272024/7	COMPANY APPEAL(COMPANIES ACT)/81(ND)2024	FORTUNE BUILDPROP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec 252 (3)	4/3/2025	no of objection 1. only proof of service uploaded 2. main file not uploaded	advawnish
683	27-02-2025	0710102037932024(No. of Docs 3)	0710102037932024/5	INTERLOCUTORY APPLICATION (I.B.C)/2278(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	4/3/2025	no of objection 1. Compliance order missed which is mention in index	Yogender Pal
684	28-02-2025	0710102065822024(No. of Docs 1)	0710102065822024/2	CONTEMPT PETITION(COMPANIES ACT)/16(ND)2024	KRISHNA KHANDELWAL AND ANR VS. NIHO CONSTRUCTION LIMITED	Sec 425	4/3/2025	no of objection 1 rejoinder need proof of service	shankarimishra
685	27-02-2025	0710102038142024(No. of Docs 2)	0710102038142024/21	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	4/3/2025	no of objection 1. book marking mandatory as per index with pagination	sanjay918
686	17-01-2025	0710102006832025(No. of Docs 0)	0710102006832025/1	COMPANY PETITION IB (IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED	IBC Section 59	3/3/2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	
687	22-02-2025	0710102104722024(No. of Docs 2)	0710102104722024/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2024	GLOBUS STEEL & POWER PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/3/2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete index page 3. wrong file uploaded as additional document this is a application file	S.das@luthra.com
688	31-12-2024	0710102109632024(No. of Docs 0)	0710102109632024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/6(ND)2025	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/3/2025	no of objection 1. book marking do as like index with pagination	
689	17-02-2025	0710102099132024(No. of Docs 2)	0710102099132024/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/63(ND)2024	MANISH AGARWAL VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	Sec 30,Sec 60(5)	3/3/2025	1. compliance order missing in pdf.	viditjain
690	17-02-2025	0710102100842023(No. of Docs 2)	0710102100842023/9	TRANSFER PETITION(COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	3/3/2025	no of objection 1.bookmarking mandatory. 2.need all pages sign in pdf.	NCLTefilingSSK
691	24-02-2025	0710200001022014(No. of Docs 1)	0710200001022014/7	COMPANY PETITION (COMPANIES ACT)/111(ND)2014	MRS. USHA KALRA AND OTHERS VS M/S KALRA PULP AND BOARD MILLS PVT. LTD. AND OTHERS	Application under any other provisions	3/3/2025	no of objection 1. index page missed in pdf 2. book marking missed 3. welfare and court fee not visible clearly	krishnakumar305

692	27-02-2025	0710102109472023(No. of Docs 1)	0710102109472023/5	COMPANY APPEAL(COMPANIES ACT)/34(ND)2024	ALLIANZ INTERNATIONAL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	3/3/2025	no of objection 1.only proof of service uploaded 3. missed main file of pdf	advawnish
693	25-10-2024	0710102092762024(No. of Docs 0)	0710102092762024/2	COMPANY PETITION IB (IBC)/784(PB)2024	IDBI BANK LIMITED VS. SHRI MUNENDRA KUMAR SINGH	Section 95(1)	24-03-2025	1.need every pages sign and true copy in Annexure.	
694	4/3/2025	0710102082262024(No. of Docs 1)	0710102082262024/1	INTERLOCUTORY APPLICATION (I.B.C)/5708(ND)2024	MUKESH VERMA	Rule 11 of NCLT, 2016	24-03-2025	no of objection 1. book marking mandatory as per index with pagination	ahmaloo17
695	21-03-2025	0710102018652025(No. of Docs 2)	0710102018652025/1	INTERLOCUTORY APPLICATION (I.B.C)/1072(ND)2025	SANJAY GUPTA VS. ARUNAVA SIKDAR RESOLUTION PROFESSIONAL OF SANCO INDUSTRIES LTD.	Sec 60(5)	24-03-2025	no of objection 1. vakalatnama is compulsory in affidavit of reply	as.juris
696	24-03-2025	0710102017842025(No. of Docs 2)	0710102017842025/4	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2025	KVG INSOLVENCY ADVISORS PRIVATE LIMITED VS. LALIT SANDUJA	Section 19(2) / Regulation 30	24-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. annexure page missed sign with true copy 3. missed verification of affidavit of reply 4 need every pages sign of reply	akhil.shankhwar1
697	23-03-2025	0710102017842025(No. of Docs 2)	0710102017842025/2	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2025	KVG INSOLVENCY ADVISORS PRIVATE LIMITED VS. LALIT SANDUJA	Section 19(2) / Regulation 30	24-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. verified of &"affidavit in reply &" missed 3. reply need every pages sign	akhil.shankhwar1
698	21-02-2025	0710102016962025(No. of Docs 0)	0710102016962025/1	CONTEMPT PETITION(COMPANIES ACT)/2(ND)2025	MRS. PRATIBHA JHAVERI WD/O. LATE CHANDRA MOHAN JHAVERI VS. SHRI PAWAN MUNJAL CHAIRMAN AND MANAGING DIRECTOR M/S HERO MOTOCORP LIMITED	Sec 425	24-03-2025	no of objection 1.1 rs court fee missed on vakalatnama	
699	22-03-2025	0710102016352025(No. of Docs 2)	0710102016352025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/62(ND)2025	SH. SUNIL BEHAL VS. SH. DEVENDER BEHAL AND ANR	Rule 11 of NCLT	24-03-2025	no of objection 1. vakalatnama is compulsory in reply pdf	Sonam Sharma
700	22-03-2025	0710102013202025(No. of Docs 1)	0710102013202025/1	INTERLOCUTORY APPLICATION (I.B.C)/1099(ND)2025	NARESH KUMAR	Sec 60(5)	24-03-2025	no of objection 1. amended memo parties need nclt last order 2. write original page no on translated copy of the header of the pages which translated	sanand665
701	7/1/2025	0710102001632025(No. of Docs 0)	0710102001632025/1	INTERLOCUTORY APPLICATION (I.B.C)/446(PB)2025	SANJAY MEHRA VS. CHITRESH LATHER	Section 21/Regulation 18,19,22,24,25, 25A	24-03-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 25 welfare and 3 rs court fee missed in vakalatnama.	
702	22-03-2025	0710102000282025(No. of Docs 1)	0710102000282025/2	INTERLOCUTORY APPLICATION (I.B.C)/831(ND)2025	ANIL TAYAL VS. VIJAY KUMAR SINGH	Section 105,112, 113	24-03-2025	No of objection 1. book marking mandatory as per index with pagination	Shivanijaiswal

703	19-03-2025	0710102104012024(No. of Docs 1)	0710102104012024/3	COMPANY PETITION IB (IBC)/868(ND)2024	BLACK BOX LIMITED VS. ATRONIC SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	24-03-2025	no of objection 1. 3 rs court fee not visible in vakalatnama.	Dg0591
704	19-03-2025	0710102104012024(No. of Docs 5)	0710102104012024/4	COMPANY PETITION IB (IBC)/868(ND)2024	BLACK BOX LIMITED VS. ATRONIC SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	24-03-2025	no of objection 1. vakalatnama is compulsory in reply	Dg0591
705	4/3/2025	0710102082282024(No. of Docs 1)	0710102082282024/1	INTERLOCUTORY APPLICATION (I.B.C)/5522(ND)2024	MUKESH VERMA	Rule 11 of NCLT, 2016	24-03-2025	no of objection 1. book marking mandatory as per index with pagination	ahmaloo17
706	4/3/2025	0710102081342024(No. of Docs 2)	0710102081342024/2	INTERLOCUTORY APPLICATION (I.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	24-03-2025	no of objection 1. book marking mandatory as per index with pagination	sajal1612
707	26-10-2024	0710102092862024(No. of Docs 0)	0710102092862024/2	COMPANY PETITION IB (IBC)/787(PB)2024	IDBI BANK LIMITED VS. SMT. SUCHETA SUDHIR MODAK	Section 95(1)	24-03-2025	1.need every pages sign and true copy in annexure.	
708	23-09-2024	0710102081552024(No. of Docs 0)	0710102081552024/3	COMPANY PETITION IB (IBC)/659(ND)2024	CRAFTEA CAFE INDIA PRIVATE LIMITED VS. STAR FACILITIES MANAGEMENT LIMITED	IBC under Sec 7	24-03-2025	no of objection 1. ocr missed in annexure pages page no 3 to 140	
709	10/3/2025	0710102021242025(No. of Docs 0)	0710102021242025/1	INTERLOCUTORY APPLICATION (I.B.C)/1240(ND)2025	MYOTIC TRADING PRIVATE LIMITED VS. DEEPAK MAINI RESOLUTION PROFESSIONAL OF AMZEN TRANSPORTATION INDUSTRIES LIMITED	Sec 60(5)	24-03-2025	no of objection 1. amended memo parties need nclt last order which mention in index	
710	6/3/2025	0710102070032024(No. of Docs 1)	0710102070032024/5	COMPANY PETITION (COMPANIES ACT)/161(ND)2024	MR. VIVEK KUSHWAHA VS. VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Section 246,Section 447	24-03-2025	no of objection 1. 1 rs court fee missed on vakalatnama	advaseem18
711	13-03-2025	0710102070692024(No. of Docs 2)	0710102070692024/6	COMPANY PETITION IB (IBC)/552(ND)2024	LINKCON ENGINEERING PRIVATE LIMITED VS. JSC IA VOZROZHDENIE INDIA PRIVATE LIMITED ,LINKCON ENGINEERING PRIVATE LIMITED VS. JSC IA VOZROZHDENIE INDIA PRIVATE LIMITED	IBC Under Sec 9	24-03-2025	no of objection 1. index page missed sign 2. book marking mandatory as per index with pagination 3. missed sign the last page of written submission	rakesh@12

712	26-02-2024	0710102017722024(No. of Docs 0)	0710102017722024/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2024	PADUKA CONSULTANTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-03-2025	no of objection 1.book marking mandatory as per index with pagination	
713	22-03-2025	0710102107572023(No. of Docs 3)	0710102107572023/3	COMPANY PETITION (COMPANIES ACT)/40(ND)2024	MANISH GARG VS. BMK BOOKS PRIVATE LIMITED	Sec. 241(1)	24-03-2025	no of objection 1. reply need every pages sign 2. hindi page no 54 to 57 need english type copy 3. need to write original page no on translated copy header of the first page 4 need every pages sign. 5. date and 3 rupees court fees missing	kartikb
714	11/3/2025	0710102073082020(No. of Docs 2)	0710102073082020/20	INTERLOCUTORY APPLICATION (I.B.C)/2964(PB)2020	DEEPIKA BHUGRA PRASAD VS. BINA JAIN & ORS	Sec 43(1) r/w Sec 44 (1)	24-03-2025	no of objection 1. ocr missed in reply 2. vakalatnama missed in pdf	karan.legalis
715	20-03-2025	0710102017622020(No. of Docs 2)	0710102017622020/21	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	24-03-2025	no of objection 1.compliance of order dated 28.1 1.2024 missed which mention in index	pkdhingra
716	11/3/2025	0710102073042021(No. of Docs 2)	0710102073042021/3	INTERLOCUTORY APPLICATION (I.B.C)/4770(ND)2021	DEVENDRA SINGH VS. KINGCUP CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	24-03-2025	no of objection 1. book marking do as like index 2. need every pages sign of reply 3. date month missed in vakalatnama 4. 3 rs court fee missed on vakalatnama	AbhishekGupta123
717	21-03-2025	0710102022652018(No. of Docs 4)	0710102022652018/88	COMPANY PETITION IB (IBC)/1565(PB)2018	MR. MOHAN AGARWAL VS. M/S. CROWN REALTECH PRIVATE LIMITED	IBC under Sec 7	24-03-2025	no of objection 1. merge all the document in one pdf 2. not file all the document separately 3. book marking mandatory as per index with pagination 4 paste ticket on blank side of vakalatnama 5. 3 rs court fee missed on vakalatnama	rsvp.shubhangi
718	24-03-2025	0710102003722023(No. of Docs 2)	0710102003722023/4	INTERLOCUTORY APPLICATION (I.B.C)/281(ND)2023	M/S D. LIGHT ENERGY PRIVATE LIMITED VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Application under any other provisions- IBC	24-03-2025	no of objection 1. book marking mandatory as per index with pagination .2. wrong file 3. this is application of liquidation	rmalik2301
719	19-03-2025	0710102012082025(No. of Docs 1)	0710102012082025/4	COMPANY PETITION (COMPANIES ACT)/32(ND)2025	POOJA SHRIVASTAV AND ORS VS. QUADRANTS LABS PVT LTD	Sec. 241(1),Sec. 242(4)	22-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail with sign	MS15742018
720	19-03-2025	0710102012082025(No. of Docs 1)	0710102012082025/2	COMPANY PETITION (COMPANIES ACT)/32(ND)2025	POOJA SHRIVASTAV AND ORS VS. QUADRANTS LABS PVT LTD	Sec. 241(1),Sec. 242(4)	22-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete counsel detail in index page with sign	MS15742018
721	19-03-2025	0710102012082025(No. of Docs 1)	0710102012082025/3	COMPANY PETITION (COMPANIES ACT)/32(ND)2025	POOJA SHRIVASTAV AND ORS VS. QUADRANTS LABS PVT LTD	Sec. 241(1),Sec. 242(4)	22-03-2025	no of objection 1. incomplete counsel detail 2. without sign counsel detail 3. book marking mandatory as per index with pagination	MS15742018
722	18-12-2024	0710102106712024(No. of Docs 0)	0710102106712024/1	INTERLOCUTORY APPLICATION (I.B.C)/664(ND)2025	RED APPLE BUYERS WELFARE ASSOCIATION SRA OF MANJU J HOMES INDIA LTD VS. PRATEEK JAIN	Section 74	21-03-2025	no of objection 1. need to write &" affidavit &" at the place of proof of service &" in dms portal	

723	19-09-2018	0710120012642018(No. of Docs 0)	0710120012642018/63	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	21-03-2025	no of objection 1 vakalatnama is reply in compulsory	
724	28-01-2025	0710102010422025(No. of Docs 0)	0710102010422025/1	COMPANY PETITION IB (IBC)/115(ND)2025	M/S ANURAG ENTERPRISES VS. HINDUSTAN PREFAB LTD	IBC Under Sec 9	21-03-2025	No of objection 1.pagination missed in book marking as per index	
725	19-09-2018	0710120012642018(No. of Docs 0)	0710120012642018/64	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	21-03-2025	no of objection 1. reply need vakalatnama	
726	20-03-2025	0710102007482025(No. of Docs 1)	0710102007482025/10	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	21-03-2025	No of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. 3 rs court fee missed in vakalatnama	Nikhil Daga
727	20-12-2024	0710102107232024(No. of Docs 0)	0710102107232024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/4(ND)2025	MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD ,MADASA KUMAR RESOLUTION PROFESSIONAL VS. M/S. RALPH AGRI SCIENCE PVT LTD	Sec 30	21-03-2025	no of objection 1. index page missed in book marking 2. order missed which mention in; pdf	
728	1/3/2025	0710102121852019(No. of Docs 1)	0710102121852019/13	COMPANY PETITION IB (IBC)/2311(ND)2019	ZEP INFRATECH LIMITED VS. EARTH WATER LIMITED	IBC Under Sec 9	21-03-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index	cachiragseghal@1990
729	19-09-2018	0710120012642018(No. of Docs 0)	0710120012642018/62	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	21-03-2025	no of objection 1. vakalatnama in reply compulsory	
730	7/3/2025	0710102716712018(No. of Docs 2)	0710102716712018/11	COMPANY PETITION IB (IBC)/1564(PB)2018	RACHNA SINGH AND ANR VS UMANG REALTECH PRIVATE LIMITED	IBC under Sec 7	21-03-2025	no of objection 1.proof of service 2.vakalatnama missing in pdf.	karansingh801

731	17-03-2025	0710102126752019(No. of Docs 4)	0710102126752019/11	COMPANY PETITION IB (IBC)/2689(ND)2019	ICATALYST WEALTH ADVISORS PVT.LTD. VS. SIR JOHN BAKERIES INDIA PVT. LTD.	IBC under Sec 7	21-03-2025	no of objection 1. do all file separately in different slash number	advshubhamsh
732	12/3/2025	0710200411282017(No. of Docs 1)	0710200411282017/41	COMPANY PETITION IB (IBC)/470(ND)2017	SH AMIT KUMAR MALIK VS M/S KINDLE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	20-03-2025	no of objection 1. 25 welfare and 3 rs court fee missed in vakalatnama	nayyaradi
733	1/3/2025	0710102061392019(No. of Docs 2)	0710102061392019/14	COMPANY PETITION IB (IBC)/699(ND)2019	PUNJAB NATIONAL BANK VS. DHIR GLOBAL INDUSTRIA PVT. LTD.	IBC under Sec 7	20-03-2025	no of objection 1. ocr missed in reply	vgclawfirm
734	14-01-2021	0710102003302021(No. of Docs 0)	0710102003302021/2	INTERLOCUTORY APPLICATION (I.B.C)/5398(PB)2021	AJAT SHATRU VS. SOHO INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	20-03-2025	no of objection 1. need to write &"affidavit &" at the place of &"proof of service &" in dms portal	
735	16-03-2025	0710102040702022(No. of Docs 2)	0710102040702022/11	COMPANY PETITION IB (IBC)/403(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS. MR. AJAY GUPTA	Section 95(1)	20-03-2025	1.order missing in pdf.	magesticlegal
736	11/6/2022	0710102047892022(No. of Docs 0)	0710102047892022/3	RESTORATION APPLICATION (IBC)/54(PB)2022	JYOTI SONI VSANIL KUMAR SINGHAL	Application under any other provisions- IBC	20-03-2025	1.date missing in vakalatnama.	
737	17-06-2022	0710102049002022(No. of Docs 0)	0710102049002022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/117(ND)2022	R P FOODS PVT LTD	Sec. 230-232 - Second Motion	20-03-2025	No of objection 1.COMPLIANCE WITH ORDER DATED 17.02.2025 missed	
738	18-03-2025	0710102062862022(No. of Docs 2)	0710102062862022/7	COMPANY PETITION IB (IBC)/696(ND)2022	PRIYANKA JAIN VS. MASCOT OVERSEAS PRIVATE LIMITED	IBC under Sec 7	20-03-2025	no of objection 1. index page missed in pdf and book marking also	shankarimishra
739	14-07-2023	0710102060712023(No. of Docs 0)	0710102060712023/3	COMPANY PETITION IB (IBC)/152(ND)2024	PARQUET FURNISHERS PRIVATE LIMITED VS.	IBC Under Sec 10	20-03-2025	no of objection 1. need to write &" affidavit &" at the place of &"proof of service &" in dms portal 2. book marking mandatory as per index with pagination	
740	13-03-2025	0710102067172023(No. of Docs 2)	0710102067172023/8	COMPANY PETITION IB (IBC)/518(ND)2023	SCB STEELS PRIVATE LIMITED VS. NA	IBC Under Sec 10	20-03-2025	no of objection 1. index page missed sign in pdf 2. book marking mandatory as per index with pagination	Sps_Thakur
741	31-07-2023	0710102067172023(No. of Docs 0)	0710102067172023/7	COMPANY PETITION IB (IBC)/518(ND)2023	SCB STEELS PRIVATE LIMITED VS. NA	IBC Under Sec 10	20-03-2025	no of objection 1. index page missed sign 2. book marking mandatory as per index with pagination	
742	28-02-2025	0710102100142023(No. of Docs 1)	0710102100142023/6	INTERLOCUTORY APPLICATION (I.B.C)/6257(PB)2023	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN & ORS	Sec 60(5)	20-03-2025	no of objection 1. book marking mandatory as per index with pagination 2.25 rs welfare and 3 rs court fee missed on vakalatnama	advvivekchopda

743	12/3/2025	0710102104592023(No. of Docs 2)	0710102104592023/2	INTERLOCUTORY APPLICATION (I.B.C)/635(ND)2024	KAMALL AHUJA VS. ASSISTANT COMMISISONER	Sec 60(5)	20-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. vakalatnama is compulsory in reply 3. reply need every pages sign 4 ocr missed in pdf 5 hindi pages need english translate copy	Vidhan12
744	9/3/2025	0710102022602024(No. of Docs 2)	0710102022602024/3	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	20-03-2025	no of objection 1. vakalatnama is compulsory in reply	sameer.srivastava661
745	13-04-2024	0710102031162024(No. of Docs 0)	0710102031162024/3	COMPANY PETITION IB (IBC)/285(ND)2024	INDIAN BANK VS. SHYAM INDOFAB PRIVATE LIMITED	IBC under Sec 7	20-03-2025	no of objection 1. vakalatnama is compulsory in reply	
746	7/3/2025	0710102037932024(No. of Docs 2)	0710102037932024/7	INTERLOCUTORY APPLICATION (I.B.C)/2278(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	20-03-2025	1.wrong file.	Yogender Pal
747	5/3/2025	0710102037932024(No. of Docs 2)	0710102037932024/6	INTERLOCUTORY APPLICATION (I.B.C)/2278(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	20-03-2025	no of objection 1. merge the file in one pdf 2. affidavit missed 3 need to write "affidavit " at the place of "proof of service " in dms portal	Yogender Pal
748	17-03-2025	0710102033352024(No. of Docs 2)	0710102033352024/7	COMPANY PETITION IB (IBC)/270(ND)2024	BANK OF BARODA VS. MR VIKAS GOEL	Section 95(1)	20-03-2025	no of objection 1. reply need every pages sign 2. vakalatnama is compulsory in reply	D1660A2009
749	16-03-2025	0710102046022024(No. of Docs 1)	0710102046022024/2	COMPANY PETITION (COMPANIES ACT)/118(ND)2024	KUNDAN GREEN ENERGY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec. 131(1)	20-03-2025	no of objection 1. index page missed in pdf 2.book marking mandatory as per index with pagination	khanzehra
750	18-03-2025	0710102028602024(No. of Docs 1)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	20-03-2025	no of objection 1.need every pages sign and true copy in annexure in pdf. 2.vakalatnama compulsory in reply.	arunadvocate68
751	12/3/2025	0710102050702024(No. of Docs 3)	0710102050702024/2	COMPANY PETITION (COMPANIES ACT)/121(PB)2024	LIFE LINE BIOTECH LIMITED VS. LEXUS INDIA LIMITED	Sec. 241(1),Sec. 242(4)	20-03-2025	no of objection 1. pagination missed in book marking as per index 2. reply need every pages sign 3. page no 44 to 47 not readable page 4 double pagination	Lalitmhn00
752	18-03-2025	0710102051152024(No. of Docs 2)	0710102051152024/2	INTERLOCUTORY APPLICATION (I.B.C)/3180(ND)2024	KAMAL AGARWAL VS. VISHESH GOYAL	Sec 66(1)	20-03-2025	No of objection 1. reply need every pages sign 2. 1 rs court fee missed on vakalatnama	AnilDagar
753	18-03-2025	0710102051502024(No. of Docs 2)	0710102051502024/3	CONTEMPT PETITION (IBC)/18(ND)2024	RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL VS. ARUN BHALLA	Rule 11 of NCLT, 2016	20-03-2025	no of objection 1. annexure page missed sign with true copy 2. 1 rs court fee missed on vakalatnama	stutidwivedi
754	18-03-2025	0710102051952024(No. of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	20-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. wrong file	advatul

755	6/3/2025	0710102054562024(No. of Docs 2)	0710102054562024/3	INTERLOCUTORY APPLICATION (I.B.C)/3350(PB)2024	NIKHIL TANDON VS. SANJEEV BINDAL	Sec 60(5)	20-03-2025	no of objection 1. AMENDED MEMO OF PARTIES need nclt last order	ankitsrivastav019
756	8/3/2025	0710102055262024(No. of Docs 1)	0710102055262024/3	COMPANY PETITION IB (IBC)/590(ND)2024	HELLA INFRA MARKET PRIVATE LIMITED VS. PRIME GOLD -SAIL JVC LIMITED	IBC Under Sec 9	20-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign 3. affidavit missed 4 vakalatnama missed	ADVSJS0611
757	2/3/2025	0710102060462024(No. of Docs 2)	0710102060462024/4	INTERLOCUTORY APPLICATION (I.B.C)/3941(PB)2024	TAVASYA SSF VS. NAVNEET KUMAR GUPTA LIQUIDATOR OF C & C CONSTRUCTIONS LIMITED	Sec 60(5)	20-03-2025	1.some pages wrong adjust in pdf.	HKLO
758	16-07-2024	0710102062002024(No. of Docs 0)	0710102062002024/1	INTERLOCUTORY APPLICATION (I.B.C)/3932(PB)2024	MRS. SANTOSH KUMARI GUPTA VS. VIVEK KUMAR	Sec 60(5)	20-03-2025	no of objection 1. vakalatnama is compulsory in reply	
759	18-03-2025	0710102063412024(No. of Docs 2)	0710102063412024/3	CONTEMPT PETITION (IBC)/25(ND)2024	RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL VS. MR. NIRMAL SINGH SUSPENDED BOARD OF DIRECTOR M/S THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-03-2025	no of objection 1.page no 19 to 40 missed sign with true copy	studidwivedi
760	23-07-2024	0710102064092024(No. of Docs 0)	0710102064092024/22	COMPANY PETITION IB (IBC)/434(ND)2024	NARAIN PAPERS PRIVATE LIMITED VS. FRANK EDUCATIONAL AIDS PRIVATE LTD	IBC Under Sec 9	20-03-2025	no of objection 1. pagination missed in pdf and book marking also	
761	23-07-2024	0710102064172024(No. of Docs 0)	0710102064172024/1	INTERLOCUTORY APPLICATION (I.B.C)/4037(PB)2024	MRS. RUCHI GOEL VS. VIVEK KUMAR	Sections 60(5)/Regulation 13	20-03-2025	no of objection 1. vakalatnama is compulsory in reply	
762	5/3/2025	0710102065652024(No. of Docs 4)	0710102065652024/4	COMPANY PETITION IB (IBC)/464(ND)2024	M/S ANIL METALS THROUGH PROPRIETOR MR. GANGA RAM BISHNOI VS. KONNECT INFRATECH PRIVATE LIMITED	IBC Under Sec 9	20-03-2025	no of objection 1. book marking mandatory as per index with pagination of all volume	adv.ahsan.cs
763	17-03-2025	0710102066232024(No. of Docs 2)	0710102066232024/7	INTERLOCUTORY APPLICATION (I.B.C)/4401(ND)2024	JASAMRIT DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	20-03-2025	no of objection 1. reply need vakalatnama.	CJB

764	4/3/2025	0710102061992024(No. of Docs 2)	0710102061992024/22	COMPANY PETITION IB (IBC)/426(ND)2024	MS KINJAL ELECTRICALS PVT LTD VS. MS AMBITION BUILDERS PRIVATE LIMITED THROUGH ITS DIRECTORS	IBC under Sec 7	20-03-2025	No of objection 1. blank page not accept as proof of service	apoorv@cjalaw.in
765	17-03-2025	0710102067232024(No. of Docs 1)	0710102067232024/10	COMPANY PETITION IB (IBC)/531(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS. REALTECH PROPERTY SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	20-03-2025	no of objection 1.compliance of the order dated 04.03.2025 missed which mention in index	HG0616
766	8/8/2024	0710102069392024(No. of Docs 0)	0710102069392024/4	COMPANY PETITION (COMPANIES ACT)/158(ND)2024	VINOD KUMAR SHARMA VS. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. missed Court Order dated 15.01.2025 which mention in index	
767	4/3/2025	0710102066832024(No. of Docs 4)	0710102066832024/5	INTERLOCUTORY APPLICATION (I.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	20-03-2025	no of objection 1. both reply filed separately in different slash number 2. affidavit missed in reply &" 4251-of-2023-R1R2.pdf &"	mhvlegal
768	18-03-2025	0710102042322024(No. of Docs 1)	0710102042322024/4	COMPANY PETITION IB (IBC)/656(ND)2024	ASHOK KUMAR SINHA (HUF) AND ORS. VS. IMPERIA STRUCTURES LIMITED ,ASHOK KUMAR SINHA (HUF) AND ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	20-03-2025	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	sarkar1956
769	25-09-2024	0710102082132024(No. of Docs 0)	0710102082132024/3	COMPANY PETITION IB (IBC)/669(ND)2024	ICICI BANK LIMITED VS. PME POWER SOLUTIONS (INDIA) LIMITED	IBC under Sec 7	20-03-2025	no of objection 1.book marking mandatory as per index with pagination in all pdf 2. reply need vakalatnama 3. page no 94 to 96 , 124 175 to 177 325 328 not readable in volume 1 4. ocr missed in pdf in all pdf 5 annexures pages missed sign with true copy 6 hindi pages need english translate copy	
770	15-10-2024	0710102088522024(No. of Docs 0)	0710102088522024/19	INTERLOCUTORY APPLICATION (I.B.C)/5875(ND)2024	M/S ENERGY BUILDING SOLUTIONS PRIVATE LIMITED VS. M/S ADORE INFRASMITH PVT. LTD. & ORS	Rule 11 of NCLT, 2016	20-03-2025	no of objection 1. need vakalatnama in reply 2. need to write &" Affidavit -cum-reply &" at the place of &"affidavit &" of dms portal .	
771	28-10-2024	0710102093082024(No. of Docs 0)	0710102093082024/2	COMPANY PETITION IB (IBC)/790(PB)2024	IDBI BANK LIMITED VS. SHRI MANIMAY SENGUPTA	Section 95(1)	20-03-2025	1.need every pages sign and true copy in Annexure.	

772	4/3/2025	0710102097052024(No. of Docs 2)	0710102097052024/1	INTERLOCUTORY APPLICATION (I.B.C)/622(ND)2025	IPE - M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-03-2025	no of objection 1.. file not uploaded 2. blank document not accepted	Abhirup Dasgupta
773	13-03-2025	0710102096482024(No. of Docs 1)	0710102096482024/1	INTERLOCUTORY APPLICATION(IBC)(D IS.)/42(ND)2024	SUNITA UMESH	Sec 54(1)	20-03-2025	no of objection 1. need to write &" affidavit &" at the place of &" proof of service &" in dms protal 2. book marking mandatory as per index with pagination	bendiravi
774	10/3/2025	0710102097922024(No. of Docs 1)	0710102097922024/1	COMPANY PETITION IB (IBC)/778(ND)2024	CANARA BANK VS. ARSHAD IMAM	Sec 60(2),Section 95(1)	20-03-2025	no of objection 1. affidavit missed in pdf	hiteshsachar
775	13-03-2025	0710102099692024(No. of Docs 2)	0710102099692024/3	COMPANY PETITION (COMPANIES ACT)/230(ND)2024	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-03-2025	no of objection 1. vakalatnama is compulsory in reply	advocate96
776	5/3/2025	0710102101022024(No. of Docs 4)	0710102101022024/2	INTERLOCUTORY APPLICATION (I.B.C)/5843(ND)2024	M/S PAKHI INFRA VS. M/S JABALPUR MSW PVT. LTD.	Sec 60(5)	20-03-2025	no of objection 1. merged the files in one document 2. master index missed 3. annexure added in written submission	prithugarg
777	12/3/2025	0710102102482024(No. of Docs 2)	0710102102482024/10	COMPANY PETITION IB (IBC)/849(ND)2024	OTTOMAN TUBES PRIVATE LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	20-03-2025	no of objection 1. need every page sign of rejoinder 2 index page missed in pdf 3. notary missed in affidavit	KUSHAGRA379
778	10/12/2024	0710102104282024(No. of Docs 0)	0710102104282024/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2024	AVIRAM FINANCE AND INVESTMENT PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-03-2025	1.document file name is wrong upload in pdf.	
779	12/12/2024	0710102104842024(No. of Docs 0)	0710102104842024/2	TRANSFER APPLICATION/2(PB)2 025	MEHOOL BHUVA VS. ATUL H PATEL	Rule16(d),NCLT Rules,2016	20-03-2025	no of objection 1. incomplete file uploaded without book marking and index page missed all these document	
780	12/12/2024	0710102104952024(No. of Docs 0)	0710102104952024/2	TRANSFER APPLICATION/1(PB)2 025	MEHOOL BHUVA VS. BHUVA HOLDINGS LIMITED	Rule16(d),NCLT Rules,2016	20-03-2025	no of objection 1. incomplete file uploaded without book marking and index page	
781	17-03-2025	0710102106612024(No. of Docs 1)	0710102106612024/1	INTERLOCUTORY APPLICATION (I.B.C)/6257(ND)2024	PRIME IT SOLUTIONS PVT LTD VS. COMMITTEE OF CREDITORS OF M/S IMPERIA WISHFIELD PVT LTD	Rule 11 of NCLT, 2016	20-03-2025	no of objection 1. incomplete file uploaded 2. affidavit missed	nirajchamyal
782	5/7/2024	0710102057122024(No. of Docs 0)	0710102057122024/3	COMPANY APPEAL(COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	20-03-2025	no of objection 1. need to write &"affidavit &" at the place &"proof of service &" in dms portal	
783	12/3/2025	0710102107612024(No. of Docs 1)	0710102107612024/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2025	STAR IMAGING AND PATH LAB LIMITED VS. MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	20-03-2025	no of objection 1. counsel detail missed with sign in index page	MANISHARAWAT15073

784	3/1/2025	0710102000282025(No. of Docs 0)	0710102000282025/1	INTERLOCUTORY APPLICATION (I.B.C)/831(ND)2025	ANIL TAYAL VS. VIJAY KUMAR SINGH	Section 105,112, 113	20-03-2025	no of objection 1. need nclt last compliance order for amended memo parties	
785	19-03-2025	0710102004892025(No. of Docs 2)	0710102004892025/2	INTERLOCUTORY APPLICATION (I.B.C)/447(ND)2025	GOPAL KRISHNA SHARMA VS. CHAIRMAN MONITORING COMMITTEE OF MSX MALL	Sec 60(5)	20-03-2025	no of objection 1. wrong file	shyam2023
786	13-03-2025	0710102076112024(No. of Docs 2)	0710102076112024/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/23(ND)2025	DEEPAK GULATI & ASSOCIATES VS. BALVEEN KAUR	Rule 11 of NCLT	20-03-2025	no of objection wrong file	dga@dga.in
787	2/3/2025	0710102101502024(No. of Docs 2)	0710102101502024/3	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2025	. VS. M/S CATALYST TRUSTEESHIP LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	20-03-2025	1.bookmarking mandatory.	yadavagaurav
788	1/8/2013	0710200400732013(No. of Docs 0)	0710200400732013/11	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	20-03-2025	1.kindly file IA wrong file.	
789	18-04-2024	0710102033792024(No. of Docs 0)	0710102033792024/7	COMPANY PETITION (COMPANIES ACT)/101(ND)2024	ASHBIR SINGH AND ORS VS. THE REGISTRAR OF COMPANIES	Sec. 59,Sec. 241(1),Sec. 242(4)	19-03-2025	1.vakaltnama compulsory in reply.	
790	4/11/2024	0710102093942024(No. of Docs 0)	0710102093942024/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2024	ENHANCE AESTHETIC & COSMETIC STUDIO PRIVATE LIMITED	Sec. 130(1)	19-03-2025	1.kindly file petition wrong file. or need compliance order 2.extra pdf remove submit final pdf. 3.order is delay	
791	4/11/2024	0710102093942024(No. of Docs 0)	0710102093942024/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2024	ENHANCE AESTHETIC & COSMETIC STUDIO PRIVATE LIMITED	Sec. 130(1)	19-03-2025	1.kindly file petition wrong file. or need compliance order 2.extra pdf remove submit final pdf. 3.order is delay	
792	4/11/2024	0710102093942024(No. of Docs 0)	0710102093942024/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2024	ENHANCE AESTHETIC & COSMETIC STUDIO PRIVATE LIMITED	Sec. 130(1)	19-03-2025	1.kindly file petition wrong file. or need compliance order 2.extra pdf remove submit final pdf. 3.order is delay	
793	4/11/2024	0710102093942024(No. of Docs 0)	0710102093942024/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2024	ENHANCE AESTHETIC & COSMETIC STUDIO PRIVATE LIMITED	Sec. 130(1)	19-03-2025	1.kindly file petition wrong file. or need compliance order 2.extra pdf remove submit final pdf. 3.order is delay	
794	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
795	18-03-2025	0710102002102025(No. of Docs 2)	0710102002102025/1	RESTORATION APPLICATION (COMPANIES ACT)/8(ND)2025	MS. RAJNI MITTAL VS. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	Rule 48	19-03-2025	no of objection 1. ocr missed in pdf 2. book marking mandatory as per index with pagination 3. copy of vakalatnama is need in reply	Abott
796	4/1/2025	0710102000782025(No. of Docs 0)	0710102000782025/2	COMPANY PETITION IB (IBC)/79(ND)2025	SUNLOG CREDITS PRIVATE LIMITED VS. SALASAR E WASTE LLP	IBC under Sec 7	19-03-2025	no of objection 1. book marking mandatory as per index with pagination	
797	4/11/2024	0710102093942024(No. of Docs 0)	0710102093942024/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2024	ENHANCE AESTHETIC & COSMETIC STUDIO PRIVATE LIMITED	Sec. 130(1)	19-03-2025	1.kindly file petition wrong file. or need compliance order 2.extra pdf remove submit final pdf. 3.order is delay	

798	4/11/2024	0710102093942024(No. of Docs 0)	0710102093942024/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2024	ENHANCE AESTHETIC & COSMETIC STUDIO PRIVATE LIMITED	Sec. 130(1)	19-03-2025	1.kindly file petition wrong file. or need compliance order 2.extra pdf remove submit final pdf. 3.order is delay	
799	4/11/2024	0710102093942024(No. of Docs 0)	0710102093942024/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2024	ENHANCE AESTHETIC & COSMETIC STUDIO PRIVATE LIMITED	Sec. 130(1)	19-03-2025	1.kindly file petition wrong file. or need compliance order 2.extra pdf remove submit final pdf. 3.order is delay	
800	4/11/2024	0710102093942024(No. of Docs 0)	0710102093942024/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2024	ENHANCE AESTHETIC & COSMETIC STUDIO PRIVATE LIMITED	Sec. 130(1)	19-03-2025	1.kindly file petition wrong file. or need compliance order 2.extra pdf remove submit final pdf. 3.order is delay	
801	6/3/2025	0710102028262024(No. of Docs 1)	0710102028262024/5	COMPANY PETITION (COMPANIES ACT)/84(ND)2024	JITENDER KUMAR KHARBANDA VS. NEW METAL VISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-03-2025	1.kindly file IA wrong file.	D2131A2004
802	6/3/2025	0710102028262024(No. of Docs 1)	0710102028262024/5	COMPANY PETITION (COMPANIES ACT)/84(ND)2024	JITENDER KUMAR KHARBANDA VS. NEW METAL VISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-03-2025	1.kindly file IA wrong file.	D2131A2004
803	6/3/2025	0710102028262024(No. of Docs 1)	0710102028262024/5	COMPANY PETITION (COMPANIES ACT)/84(ND)2024	JITENDER KUMAR KHARBANDA VS. NEW METAL VISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-03-2025	1.kindly file IA wrong file.	D2131A2004
804	6/3/2025	0710102028262024(No. of Docs 1)	0710102028262024/5	COMPANY PETITION (COMPANIES ACT)/84(ND)2024	JITENDER KUMAR KHARBANDA VS. NEW METAL VISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-03-2025	1.kindly file IA wrong file.	D2131A2004
805	4/11/2024	0710102093942024(No. of Docs 0)	0710102093942024/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2024	ENHANCE AESTHETIC & COSMETIC STUDIO PRIVATE LIMITED	Sec. 130(1)	19-03-2025	1.kindly file petition wrong file. or need compliance order 2.extra pdf remove submit final pdf. 3.order is delay	
806	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
807	18-04-2024	0710102033792024(No. of Docs 0)	0710102033792024/7	COMPANY PETITION (COMPANIES ACT)/101(ND)2024	ASHBIR SINGH AND ORS VS. THE REGISTRAR OF COMPANIES	Sec. 59,Sec. 241(1),Sec. 242(4)	19-03-2025	1.vakaltnama compulsory in reply.	
808	18-04-2024	0710102033792024(No. of Docs 0)	0710102033792024/7	COMPANY PETITION (COMPANIES ACT)/101(ND)2024	ASHBIR SINGH AND ORS VS. THE REGISTRAR OF COMPANIES	Sec. 59,Sec. 241(1),Sec. 242(4)	19-03-2025	1.vakaltnama compulsory in reply.	
809	18-04-2024	0710102033792024(No. of Docs 0)	0710102033792024/7	COMPANY PETITION (COMPANIES ACT)/101(ND)2024	ASHBIR SINGH AND ORS VS. THE REGISTRAR OF COMPANIES	Sec. 59,Sec. 241(1),Sec. 242(4)	19-03-2025	1.vakaltnama compulsory in reply.	

810	15-03-2025	0710102048162024(No. of Docs 2)	0710102048162024/1	INTERLOCUTORY APPLICATION (I.B.C)/2984(ND)2024	UPENDRA KUMAR RAI VS. RESOLUTION PROFESSIONAL UNIBERA DEVELOPERS PRIVATE LIMITED DELOITTE INDIA INSOLVENCY PROFESSIONALS LLP	Sec 60(5)	19-03-2025	1.kindly file IA wrong file.	utkarsh356
811	26-10-2018	0710102020462018(No. of Docs 0)	0710102020462018/75	COMPANY PETITION (COMPANIES ACT)/112(ND)2012	RUPAK GUPTA VS. BANARAS HOUSE LIMITED	Application under any other provisions	19-03-2025	vakalatnama Compulsory	
812	18-03-2025	0710102020442018(No. of Docs 2)	0710102020442018/39	COMPANY PETITION (COMPANIES ACT)/37(ND)2015	MR RUPAK GUPTA VS. UP HOTELS LIMITED	Application under any other provisions	19-03-2025	vakalanama compulsory	raashiberi
813	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
814	18-03-2025	0710102008522025(No. of Docs 3)	0710102008522025/1	COMPANY PETITION (COMPANIES ACT)/15(ND)2025	SUDHAKARA INFRATECH PRIVATE LIMITED VS. SJSC UNISON PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	19-03-2025	no of objection 1. vakalatanama is needed in reply	SHITALKHATRI@123
815	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
816	18-03-2025	0710102010562025(No. of Docs 3)	0710102010562025/1	COMPANY PETITION IB (IBC)/156(ND)2025	JAKHODIA TRAEXIM PRIVATE LIMITED VS. JAKHODIA TRAEXIM PRIVATE LIMITED	IBC Under Sec 10	19-03-2025	no of objection 1. wrong file	D25612018
817	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
818	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
819	13-03-2025	0710102063342024(No. of Docs 1)	0710102063342024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/79(ND)2024	LUMAX ANCILLARY LIMITED	Sub-section (I) of section 230	19-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination missed in pdf 4. ocr missed in pdf 5. order missed which mention in index	CPINDIA
820	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal

821	17-03-2025	0710102012402025(No. of Docs 2)	0710102012402025/2	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL OF DREAM PROCON PRIVATE LIMITED VS. MANOHAR VIJ RESOLUTION PROFESSIONAL OF M/S LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	19-03-2025	no of objection 1. page no 73 75 77 91 93 hindi pages need English translate copy in pdf	vishalhirawat
822	11/2/2025	0710102013952025(No. of Docs 0)	0710102013952025/1	INTERLOCUTORY APPLICATION (I.B.C)/947(ND)2025	MR. PRANAV KAPOOR VS. MR. ATUL KUMAR KANSAL	Sec 60(5)	19-03-2025	no of objection 1. blank page of proof of service	
823	11/2/2025	0710102013962025(No. of Docs 0)	0710102013962025/1	INTERLOCUTORY APPLICATION (I.B.C)/944(ND)2025	MR. SIDHANT KAPOOR VS. MR. ATUL KUMAR KANSAL	Sec 60(5)	19-03-2025	no of objection 1. blank page proof of service	
824	13-03-2025	0710102031022023(No. of Docs 2)	0710102031022023/8	COMPANY PETITION (COMPANIES ACT)/102(ND)2023	TRADE CONCEPTS INDIA LIMITED VS. REGISTRAR OF COMPANIES	Sec. 271-273	19-03-2025	no of objection 1. pagination missed in index page 2. missed sign on index page at the place of counsel detail 3. need every pages sign of reply 4 order missed which mention in index 5. vakalatnama is compulsory in reply pdf	rakesh@12
825	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
826	18-03-2025	0710102016532025(No. of Docs 2)	0710102016532025/2	INTERLOCUTORY APPLICATION (I.B.C)/1000(ND)2025	MAHENDER KUMAR GUPTA VS. RAM PHAL BHARDWAJ	Sections 60(5)/Regulation 13	19-03-2025	no of objection 1.order is delay 2.bookmarking mandatory.	anishgupta.adv
827	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
828	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
829	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
830	25-02-2025	0710102017692025(No. of Docs 0)	0710102017692025/2	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2025	RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL VS. MR. AJAY	Rule 11 of NCLT, 2016	19-03-2025	no of objection 1.some pages is not clear in pdf. 2.vakalatnama compulsory in reply.	
831	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
832	9/3/2025	0710102019402025(No. of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123	19-03-2025	no of objection 1. book marking mandatory as per index with pagination	adityagoel

833	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
834	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
835	24-12-2024	0710102108202024(No. of Docs 0)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	19-03-2025	1.wrong file.	
836	24-12-2024	0710102108202024(No. of Docs 0)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	19-03-2025	1.wrong file.	
837	24-12-2024	0710102108202024(No. of Docs 0)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	19-03-2025	1.wrong file.	
838	24-12-2024	0710102108202024(No. of Docs 0)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	19-03-2025	1.wrong file.	
839	24-12-2024	0710102108202024(No. of Docs 0)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	19-03-2025	1.wrong file.	
840	24-12-2024	0710102108202024(No. of Docs 0)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	19-03-2025	1.wrong file.	
841	24-12-2024	0710102108202024(No. of Docs 0)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	19-03-2025	1.wrong file.	
842	24-12-2024	0710102108202024(No. of Docs 0)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	19-03-2025	1.wrong file.	

843	24-12-2024	0710102108202024(No. of Docs 0)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	19-03-2025	1.wrong file.	
844	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
845	18-03-2025	0710102057672023(No. of Docs 2)	0710102057672023/7	COMPANY PETITION (COMPANIES ACT)/139(ND)2023	WAL-MART INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	19-03-2025	no of objection 1. vakalatnama is compulsory in reply 2. reply need ocr 3.extra pdf remove submit final pdf.	spjlegal
846	5/3/2025	0710102023762020(No. of Docs 2)	0710102023762020/43	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	18-03-2025	no of objection 1. book marking mandatory as per index with pagination	MOKSH TYAGI
847	17-03-2025	0710102006612025(No. of Docs 1)	0710102006612025/1	INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025	MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Sec 60(5)	18-03-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 25 rs welfare fee and 3 rs court fee missed on vakalatnama	kartikseth
848	3/3/2025	0710102076352024(No. of Docs 2)	0710102076352024/3	INTERLOCUTORY APPLICATION (I.B.C)/4475(ND)2024	ZAPSTAR CONSTRUCTIONS PVT. LTD.	Section 60(5)	18-03-2025	no of objection 1.bookmarking mandatory. 2.need every pages sign in pdf.	anando.mukherjee
849	1/3/2025	0710102018722023(No. of Docs 1)	0710102018722023/12	COMPANY APPEAL (COMPANIES ACT)/81(ND)2023	UTTRABULLS DIAGNOSTICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	18-03-2025	no of objection 1. need to write "reply" at the place of "proof of service" in dms portal 2. ocr missed in pdf 3. reply need proof of service	MONIKAMALHOTRA
850	13-03-2025	0710102031022023(No. of Docs 2)	0710102031022023/7	COMPANY PETITION (COMPANIES ACT)/102(ND)2023	TRADE CONCEPTS INDIA LIMITED VS. REGISTRAR OF COMPANIES	Sec. 271-273	18-03-2025	no of objection 1. vakalatnama is compulsory in reply	rakesh@12
851	1/4/2023	0710102030132023(No. of Docs 0)	0710102030132023/8	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	18-03-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	
852	3/3/2025	0710102076352024(No. of Docs 2)	0710102076352024/4	INTERLOCUTORY APPLICATION (I.B.C)/4475(ND)2024	ZAPSTAR CONSTRUCTIONS PVT. LTD.	Section 60(5)	18-03-2025	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in annexure.	anando.mukherjee
853	20-01-2025	0710102007862025(No. of Docs 0)	0710102007862025/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2025	JIWAN LAL KHOSLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-03-2025	no of objection 1. only proof of service uploaded 2. file not uploaded	
854	5/3/2025	0710102019912025(No. of Docs 0)	0710102019912025/2	INTERLOCUTORY APPLICATION (I.B.C)/1163(ND)2025	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	18-03-2025	no of objection 1. amended memo parties need nclt last compliance order	

855	10/3/2025	0710102025632024(No. of Docs 1)	0710102025632024/1	COMPANY PETITION IB (IBC)/738(ND)2024	SHRI SANDEEP KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC under Sec 7	18-03-2025	no of objection 1. index page missed in pdf 2. not verified affidavit 3. book marking mandatory as per index with pagination	SIDSHARMA
856	22-03-2024	0710102025482024(No. of Docs 0)	0710102025482024/3	RESTORATION APPLICATION (IBC)/39(ND)2024	MURARI LAL SONI	Rule 11 of NCLT, 2016	18-03-2025	no of objection 1.date missing in vakalatnama. 2.double pagination wrong in pdf.	
857	5/3/2025	0710102019912025(No. of Docs 0)	0710102019912025/1	INTERLOCUTORY APPLICATION (I.B.C)/1163(ND)2025	ARUNAVA SIKDAR PROFESSIONAL	Application under any other provisions- IBC	18-03-2025	1.incomplete file.	
858	16-12-2023	0710102106912023(No. of Docs 0)	0710102106912023/1	INTERLOCUTORY APPLICATION (I.B.C)/6648(ND)2023	KOTAK MAHINDRA BANK VS. MR. RABINDRA KUMAR MINTRI	Sec 60(5)	18-03-2025	no of objection 1. main file not uploaded	
859	9/3/2025	0710102026102023(No. of Docs 2)	0710102026102023/1	INTERLOCUTORY APPLICATION (I.B.C)/2067(PB)2023	KISHAN GOPAL SOMANI VS	Sec 60(5)	18-03-2025	no of objection 1. order dated 12.02.2025 missed 2. book marking mandatory as per index with pagination	adityagoel
860	21-10-2023	0710102092832023(No. of Docs 0)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-03-2025	no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 3rs welfare 25rs tickets missing in vakalatnama.	
861	21-10-2023	0710102092832023(No. of Docs 0)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-03-2025	no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 3rs welfare 25rs tickets missing in vakalatnama.	
862	7/3/2025	0710102014782025(No. of Docs 1)	0710102014782025/1	COMPANY PETITION IB (IBC)/143(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. SHREE VARDHMAN TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	17-03-2025	1.wrong file	Sakuraadvisory
863	4/3/2025	0710102071982023(No. of Docs 2)	0710102071982023/19	COMPANY PETITION IB (IBC)/520(ND)2023	SGM STEELS PRIVATE LIMITED.	IBC Under Sec 10	17-03-2025	no of objection 1. wrong file as additional document	Sps_Thakur
864	7/3/2025	0710102014802025(No. of Docs 1)	0710102014802025/1	COMPANY PETITION IB (IBC)/144(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. SANDEEP JAIN	Section 95(1)	17-03-2025	1.incomplete file.	Sakuraadvisory
865	13-03-2025	0710102084202024(No. of Docs 9)	0710102084202024/2	COMPANY PETITION IB (IBC)/741(ND)2024	PUNJAB NATIONAL BANK VS. PCI LIMITED	IBC under Sec 7	17-03-2025	no of objection 1. reply need every page sign 2. annexures pages missed sign 3. page no 198 to 204 not readable page in volume 1 4. annexures pages missed sign with true copy 5 page no 224 245 248 254 287 288 289 292 294 319 335 336 340 not readable page in volume 2 6 annexure pages missed sign with true copy in all volume 7 vakalatnama missed in pdf	advraj77

866	13-03-2025	0710102084202024(No. of Docs 9)	0710102084202024/2	COMPANY PETITION IB (IBC)/741(ND)2024	PUNJAB NATIONAL BANK VS. PCI LIMITED	IBC under Sec 7	17-03-2025	no of objection 1. reply need every page sign 2. annexures pages missed sign 3. page no 198 to 204 not readable page in volume 1 4. annexures pages missed sign with true copy 5 page no 224 245 248 254 287 288 289 292 294 319 335 336 340 not readable page in volume 2 6 annexure pages missed sign with true copy in all volume 7 vakalatnama missed in pdf	advraj77
867	13-03-2025	0710102084202024(No. of Docs 9)	0710102084202024/2	COMPANY PETITION IB (IBC)/741(ND)2024	PUNJAB NATIONAL BANK VS. PCI LIMITED	IBC under Sec 7	17-03-2025	no of objection 1. reply need every page sign 2. annexures pages missed sign 3. page no 198 to 204 not readable page in volume 1 4. annexures pages missed sign with true copy 5 page no 224 245 248 254 287 288 289 292 294 319 335 336 340 not readable page in volume 2 6 annexure pages missed sign with true copy in all volume 7 vakalatnama missed in pdf	advraj77
868	13-03-2025	0710102084202024(No. of Docs 9)	0710102084202024/2	COMPANY PETITION IB (IBC)/741(ND)2024	PUNJAB NATIONAL BANK VS. PCI LIMITED	IBC under Sec 7	17-03-2025	no of objection 1. reply need every page sign 2. annexures pages missed sign 3. page no 198 to 204 not readable page in volume 1 4. annexures pages missed sign with true copy 5 page no 224 245 248 254 287 288 289 292 294 319 335 336 340 not readable page in volume 2 6 annexure pages missed sign with true copy in all volume 7 vakalatnama missed in pdf	advraj77
869	7/3/2025	0710102014792025(No. of Docs 1)	0710102014792025/1	COMPANY PETITION IB (IBC)/145(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. AGARWAL DEVELOPERS PRIVATE LTD.	IBC under Sec 7	17-03-2025	1.wrong file.	Sakuraadvisory
870	7/3/2025	0710102014832025(No. of Docs 1)	0710102014832025/1	COMPANY PETITION IB (IBC)/146(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. NITIN AGGARWAL	Section 95(1)	17-03-2025	1.incomplete file.	Sakuraadvisory
871	7/3/2025	0710102014812025(No. of Docs 1)	0710102014812025/1	COMPANY PETITION IB (IBC)/147(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. SACHIN JAIN	Section 95(1)	17-03-2025	1.incomplete file.	Sakuraadvisory
872	12/3/2025	0710102015202025(No. of Docs 2)	0710102015202025/1	COMPANY PETITION IB (IBC)/125(ND)2025	MAGRATH PROPERTIES PRIVATE LIMITED VS. AFFORDABLE INFRASTRUCTURE AND HOUSING PROJECTS PRIVATE LIMITED	IBC under Sec 7	17-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. annexures page missed sign with true copy	HARSHAL240
873	20-02-2025	0710102016532025(No. of Docs 0)	0710102016532025/1	INTERLOCUTORY APPLICATION (I.B.C)/1000(ND)2025	MAHENDER KUMAR GUPTA VS. RAM PHAL BHARDWAJ	Sections 60(5)/Regulation 13	17-03-2025	1.order is delay in pdf.	

874	23-03-2023	0710102027432023(No. of Docs 0)	0710102027432023/30	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	17-03-2025	1.kindly file IA wrong file.	
875	15-03-2025	0710102000562025(No. of Docs 2)	0710102000562025/2	COMPANY PETITION IB (IBC)/108(ND)2025	CENTRAL BANK OF INDIA VS. WORLDS WINDOW EXIM PRIVATE LIMITED	IBC under Sec 7	17-03-2025	no of objection 1.bookmarking mandatory. 2.counsel details sign missing in index. 3.need every pages sign and true copy in Annexure. 4.proof of service.	prashantmehta
876	21-10-2023	0710102092832023(No. of Docs 0)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-03-2025	no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 3rs welfare 25rs tickets missing in vakalatnama.	
877	13-03-2025	0710102010762024(No. of Docs 3)	0710102010762024/11	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	17-03-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf in both pdf 3. both affidavit filed separately in different slash number	Mba@1234
878	21-10-2023	0710102092832023(No. of Docs 0)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-03-2025	no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 3rs welfare 25rs tickets missing in vakalatnama.	
879	13-03-2025	0710102001182025(No. of Docs 2)	0710102001182025/1	INTERLOCUTORY APPLICATION (I.B.C)/178(ND)2025	ADORE INFRASMITH PVT LTD VS. M/S ENERGY BUILDING SOLUTIONS PVT. LTD.	Rule 11 of NCLT, 2016	17-03-2025	no of objection 1. blank page not accepted as proof of service	nitesh@asalegal.in
880	8/4/2024	0710102029222024(No. of Docs 0)	0710102029222024/4	COMPANY PETITION IB (IBC)/206(ND)2024	GROYO PRIVATE LIMITED VS. HIMAYA APPARELS PRIVATE LIMITED	IBC Under Sec 9	17-03-2025	no of objection .1. book marking mandatory as per index with pagination 2. date missed in vakalatnama	
881	7/3/2025	0710102034252024(No. of Docs 1)	0710102034252024/31	TRANSFER PETITION(COMPANIES ACT)/21(PB)2024	MR. VILAY KUMAR BIDHURI SOLE PROP MS VK GARMENTS VS. MS LEXUS INDIA LTD	Sec 433(e)/433(f) of CA 1956	17-03-2025	1.date missing in vakalatnama.	D29322014
882	4/3/2025	0710102034882024(No. of Docs 2)	0710102034882024/4	INTERLOCUTORY APPLICATION (I.B.C)/1991(ND)2024	M/S. PUMA REALTORS PVT. LTD. VS. MR SUNIL KUMAR AGRAWAL	Sec 60(5)	17-03-2025	no of objection 1. wrong file as additional &"AFFIDAVIT OF WITHDRAWL.&" or 2. need compliance order	Anuja Pethia
883	4/3/2025	0710102034882024(No. of Docs 2)	0710102034882024/3	INTERLOCUTORY APPLICATION (I.B.C)/1991(ND)2024	M/S. PUMA REALTORS PVT. LTD. VS. MR SUNIL KUMAR AGRAWAL	Sec 60(5)	17-03-2025	no of objection 1. wrong file as additional &" AFFIDAVIT OF WITHDRAWL.&";	Anuja Pethia
884	7/3/2025	0710102037892024(No. of Docs 2)	0710102037892024/6	INTERLOCUTORY APPLICATION (I.B.C)/2270(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	17-03-2025	1.wrong file.	Yogender Pal
885	5/3/2025	0710102037892024(No. of Docs 2)	0710102037892024/5	INTERLOCUTORY APPLICATION (I.B.C)/2270(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	17-03-2025	no of objection 1. merge the document in one pdf file 2. affidavit missed 3. order also merged in one pdf 4 file need to write &" affidavit &" in dms portal	Yogender Pal

886	13-03-2025	0710102007192025(No. of Docs 2)	0710102007192025/1	COMPANY PETITION IB (IBC)/97(ND)2025	ANN PROPERTIES PRIVATE LIMITED VS. VIPUL LIMITED	IBC under Sec 7	17-03-2025	no of objection 1. missed ocr in reply	bajpaiankita86
887	17-03-2025	0710102013522025(No. of Docs 3)	0710102013522025/1	COMPANY PETITION (COMPANIES ACT)/43(ND)2025	MOHIT GUPTA VS. M.G. BUILDMART PVT LTD AND ORS.	Sec. 241(1),Sec. 242(4)	17-03-2025	no of objection 1. need to write &" any another &" at the place of &"annexures &" 2. pagination missed in book marking as per index 3. need to write original no of translated copy 4 hindi pages need english translated copy page no 7 to 9 5 annexures pages missed sign with true copy 6 double pagination in pdf	advmuskanpuri
888	7/3/2025	0710102014772025(No. of Docs 1)	0710102014772025/1	COMPANY PETITION IB (IBC)/140(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. SHREE VARDHMAN INFRAHOME PRIVATE LIMITED	IBC under Sec 7	17-03-2025	1.wrong file	Sakuraadvisory
889	7/3/2025	0710102014822025(No. of Docs 1)	0710102014822025/1	COMPANY PETITION IB (IBC)/142(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. MANISH AGGARWAL	Section 95(1)	17-03-2025	1.incomplete file.	Sakuraadvisory

DEPUTY REGISTRAR

PRASHANT KUMAR

HELP LINE NO 011-24361890

ROOM NO 103

PREPARED BY

ASSISTANT REGISTRAR

VICTOR VISHAL

HELP LINE NO 011-24361890

ROOM NO 103